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Regional Office, Bhiwadi
RAJASTHAN STATE POLLUTION CONTROL BOARD
GO-1, Phase II, RIICO Industrial Area, Bhiwadi
Email id: robhiwadi@gmail.com

Through E-mail

No.: RPCB/RO/Bhiwadi/Legal-146/5226

Date: 23.01.2026

The Registrar,
Hon'ble National Green Tribunal,
Central Zone Bench, State Commission Bhawan
3rd Floor, Arera Hills, Bhopal, (M.P) Pin Code-462011

Sub:- Submission of Joint Committee Report in compliance of order dated 29.08.2025
in the matter of Original Application No. 122/2025 (CZ) Shiv Ram Ishwar Vs.
Central Pollution Control Board & Ors: regarding
Ref:- Hon'ble National Green Tribunal CZ, Bhopal order dated 29.08.2025

Sir,

In compliance to the Hon'ble Tribunal order dated 29.08.2025 passed in Original
Application No. 122/2025, the Joint Committee comprising of members from MoEF&CC,
CPCB, SEIAA, Rajasthan & RSPCB visited the site on 06th November & 7th November, 2025.
Report of Joint Committee is being submitted for perusal & kind consideration please.

Encl:- As above

Yours Sincerely

23.01.26
(Ankit Juyal)

अमित जुयाल
क्षेत्रीय अधिकारी
रा०प्र०नि०मं०, भिवाडी

**JOINT COMMITTEE REPORT
BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
Central Zone, Bhopal**

In the Matter of

**Original Application No. 122/2025 (CZ)
Shiv Ram Ishwar V/s Central Pollution Control Board & Ors.**

w.r.t.

Hon'ble National Green Tribunal (CZ), Bhopal
order dated 29.08.2025

**Date of Site Inspection: 06.11.2025 & 07.11.2025
Location: Krish Nikunj, Khasra No. 359, 360, 361, 499/451 Village – Bureda,
Tehsil Tapukara Distric-Khairthal-Tijara, Rajasthan**

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Report of the Joint Committee constituted in compliance with the Order dated 29/08/2025 in the O.A. No 122/2025 in the matter of Shiv Ram Ishwar V/s Central Pollution Control Board & Ors before the Hon'ble National Green Tribunal, Central Zone, Bhopal

1. Background:

The Hon'ble National Green Tribunal, Central Zone Bench, Bhopal, has taken cognizance of a petition filed by Shri Shiv Ram Ishwar, son of Shri Triveni Ishwar, a resident of Trehan Delight Residency, Tehsil Tapukara, District Khairthal-Tijara, Rajasthan. The petition has been duly registered as Original Application No. 122 of 2025.

In the petition, the petitioner has raised concerns regarding illegal activities including environmental violations by M/s Crystal Buildtech Pvt. Ltd. in regard to Group Housing Project titled Krish Nikunj (Krish Seasons), Khasra No. 359, 360, 361, 99/451 Village – Bureda, Tehsil – Tapukara, District – Khairthal-Tijara, Rajasthan. The applicant has accused the company of non-compliance with environmental regulations. The primary concerns highlighted in the petition are as follows:

- It has been alleged that respondent company has constructed the project without obtaining Consent to Establish from the RSPCB which is violation of EC condition that “Consent to Establish” shall be obtained from RSPCB before start of any construction work at the site of the Project.
- Respondent company has commissioned the project without obtaining Consent to Establish and Consent to Operate. The Project Proponent has not submitted valid CTO application.
- The respondent company has developed the project without followed / obtained the valid Environment Clearance.
- The respondent company is abstracting ground water without obtaining NOC from CGWA and failed to comply with EC condition.
- Project was discharging waste water directly inside the premises without treatment.
- The respondent company has not installed valid Sewage Treatment Plant completely and not operated since commissioning of the project.
- Respondent company has not developed valid Solid Waste Management.
- Respondent company has not developed the Green Belt area properly nor developed the tree plantation.

2. Constitution & Mandate of the Joint Committee

1. In the above matter, Hon'ble NGT, Central Zone, Bhopal vide its Order dated 29.08.2025

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constituted a Joint Committee consisting of:

- Ministry of Environment, Forest and Climate Change (MoEF&CC), Integrated office at Jaipur or having the jurisdiction (Rajasthan)
 - Central Pollution Control Board (CPCB) Integrated Office concerned
 - State Environment Impact Assessment Authority (SEIAA), Rajasthan
 - Rajasthan State Pollution Control Board (RSPCB) nominated by Member Secretary
2. The Committee was directed to visit the site and submit the factual and action taken report within six weeks. The State PCB was appointed as the nodal agency for coordination and logistic support.
 3. A copy of the order dated 29.08.2025 of the Hon'ble NGT, Central Zone, Bhopal constituting the Joint Committee is enclosed as Annexure-1.
 4. In compliance with the Order of the Hon'ble NGT Bhopal dated 29.08.2025, the nominations were made by the concerning agencies towards the Joint Committee.
 5. Based on the nominations received from the organizations concerned, the Joint Committee consisted of the following members:
 - (i). Sh. Mahesh Dutt Purohit, Scientist D, Ministry of Environment, Forest & Climate Change, Sub-Regional Office, Jaipur.
 - (ii). Shri Sunil Kumar Meena, Scientist E, Central Pollution Control Board, Bhopal.
 - (iii). Shri Narain Bhoot, Superintending Scientific Officer, SEIAA, Rajasthan.
 - (iv). Sh. Ankur Pathak, Environmental Engineer, Regional Office, Rajasthan State Pollution Control Board, Bhiwadi (Rajasthan).
 6. Copies of the nomination letters are collectively enclosed as Annexure-2.

3. Preliminary Discussions of the Joint Committee

A meeting of the nominated members of the Joint Committee was convened on 10 October 2025 through video conferencing. During the meeting, the Committee deliberated on the environmental concerns raised in the Original Application. The members also reviewed the documents and records related to the project, available with their respective institutions.

The Committee unanimously reaffirmed that a joint site verification was necessary to assess the factual position in compliance with the directions of the Hon'ble NGT. However, at that time, the representative from CPCB was engaged in site inspections pertaining to another committee constituted by the Hon'ble Tribunal. Accordingly, the Committee resolved to request the Hon'ble National Green Tribunal to grant an additional 45 days for conducting the joint site inspection and submitting the factual and action-taken report. The minutes of the meeting held on 10.10.2025 (via VC) & the extension request submitted to the Hon'ble Tribunal are enclosed as Annexure-3.

Thereafter, the committee decided that a site inspection would be undertaken on 06/11/2025 & 07/11/2025 to assess the veracity of the allegations.

Subsequently, the Committee informed the petitioner, Shri Shiv Ram Ishwar, through an e-mail dated 06/11/2025, regarding the proposed site visit scheduled for 06–07 November 2025. However, the complainant informed the Committee via e-mail dated 07/11/2025 that he was unable to participate as he was out of station on the scheduled dates, and requested that appropriate action be taken based on the allegations raised in the petition. Copy of e-mail send to the petitioner and the reply are collectively enclosed as Annexure -4.

The Committee also resolved to conduct monitoring and sampling of water-quality parameters with technical assistance from the Rajasthan State Pollution Control Board (RSPCB). Additionally, it was agreed that historical data available with RSPCB or other participating institutions would be reviewed and incorporated in the report, wherever relevant, to provide context and support to the findings.

In accordance with the above decisions, the site inspection and environmental monitoring activities were conducted on 06 and 07 November 2025.

4. Brief of the Project ‘Krish Nikunj (Krish Seasons)’

The Group Housing Project titled ‘Krish Seasons’ promoted by M/s Crystal Buildtech Pvt. Ltd is located at, Khasra No. 359, 360, 361, 99/451 Village – Bureda, Tehsil – Tapukara, District – Khairthal-Tijara, Rajasthan. A snapshot of the key parameters of the project is provided below:

S. No.	Particular	Detail
1.	Address	Khasra No. 359, 360, 361, 99/451 Village – Bureda, Tehsil – Tapukara, District – Khairthal-Tijara
2.	Total Plot Area	73,320.13 sq. m.
3.	Net Plot Area	69,531.77 sq.m.
4.	Land Use	Residential
5.	Purchase of Land	28/02/2011
6.	Commissioning of Construction	As informed by representative in year 2017-2018.
7.	Proposed Built Up area	1,05,380.393 sq. m.
8.	Clearances related to environment	Environment Clearance – Issued by SEIAA, Rajasthan vide letter dated 09/03/2016.

		<p>Consent to Establish – Issued by RSPCB, vide letter dated 27/10/2025.</p> <p>Consent to Operate – application dated 06/11/2025 is under consideration at RSPCB, Head Quarters.</p> <p>NOC from CGWA – Obtained on 23/03/2018 for 1,24,465 m³/year in the name of Krish Seasons.</p> <p>Thereafter, CGWA NOC for groundwater abstraction up to 149 KLD (54,385 KL/annum) was obtained vide letter dated 04.04.2024, in the name of Krish Nikunj Resident Welfare Society</p>
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5. Site Visit and Key Observations

The Committee conducted a site visit on 06 and 07 November 2025 to the project site at Khasra No. 359, 360, 361, 99/451 Village – Bureda, Tehsil – Tapukara, District – Khairthal-Tijara, promoted by M/s Crystal Buildtech Pvt. Ltd., to verify the factual position regarding the issues raised by the applicant. Shri Tony Kumar was present on behalf of the Project Proponent (hereinafter referred to as “PP”).

6. Project Titles: Krish Seasons and Krish Nikunj

In the original application filed by the petitioner, the reference has been made to the project Krish Nikunj, located at Khasra No. 359, 360, 361, 499/451 Village – Bureda, Tehsil – Tapukara, District – Khairthal – Tijara.

During the site inspection, the Committee observed that display boards at the project entry point bear the names “Krish Seasons” and “Krish Nikunj.”

Upon inquiry, the authorized representative of M/s Crystal Buildtech informed the Committee that both names pertain to the same project and that the entire development is located within a single premises & project under the name “Krish Seasons.”

He informed that the project was originally developed under the name “Krish Seasons” and the Environmental Clearance for the entire development was obtained under the name “Krish Seasons,” which included both the group housing towers and the plotted development.

Subsequently, for branding and identification purposes, the name “Krish Nikunj” was adopted for the group housing (tower) component of the project. This nomenclature distinction is limited to branding and marketing purposes only and does not indicate the existence of any separate or independent project.

It was also informed that the Resident Welfare Association (RWA) for the group housing component

has been registered under the name “Krish Nikunj Resident Welfare Society,”

The project proponent affirmed that such registration does not alter the legal, environmental, or planning status of the project, which remains a single, unified development approved as “Krish Seasons.” A copy of clarification submitted by the project proponent is attached as “Annexure – 5”. Upon verification, it was observed that the particulars and physical structures depicted in the approved site plan, as presented by the authorized representative, correspond to Khasra Nos. 359, 360, 361, and 499/451, Village Bureda. The site address mentioned in the application submitted by the petitioner before the Hon’ble Tribunal was also found to be consistent with the same land parcel, collectively referred to as “Krish Seasons.”

In compliance with the spirit and intent of the order passed by the Hon’ble Tribunal, the Joint Committee carried out inspection of the entire project site, comprising Khasra Nos. 359, 360, 361, and 499/451, Village Bureda, treating it as a single integrated development.

It is further pertinent to mention that the plot area of 73,320.13 sq. m., as specified in the Environmental Clearance issued in favour of M/s Krish Seasons, was found to be consistent with the plot area mentioned in the approved site plan.

During the visit, the Committee inspected the site to assess the construction status, sewage treatment facilities, solid waste management arrangements. The Committee also reviewed the documents and details submitted by the PP relevant to the matter. In addition, the committee also interacted with Shri Ashok Kumar, a resident of the society, to obtain on-site inputs. The attendance sheet of the Joint Committee members, along with other officials and representatives of the Project Proponent, is enclosed and marked as Annexure – 6.

Key observations regarding the project are as: -

- a) M/s Crystal Buildtech Pvt. Ltd. is the land title owner and the developer/promoter of the project.
- b) The project is titled “Krish Seasons” as per the Environmental Clearance.
- c) It is noted that the project is also referred to as “Krish Nikunj” in the petition.
- d) The project “Krish Seasons” / “Krish Nikunj” is located at Khasra No. 359, 360, 361, 99/451, Village Bureda, Tehsil Tapukara, District Khairthal-Tijara.
- e) M/s Crystal Buildtech Pvt. Ltd. obtained Change of Land Use (CLU) for residential purposes vide letter dated 09.01.2014 issued by the Urban Improvement Trust (UIT), Bhiwadi.
- f) Environmental Clearance (EC) for the project “Krish Seasons” was granted by the State Environment Impact Assessment Authority (SEIAA), Rajasthan vide letter No. F1(4)SEIAA/SEAC-Raj/Sectt/Project/Cat.8(a)B2(2786)/13-14 dated 09.03.2016. A copy of the EC is annexed and marked as Annexure 7.

- g) As per the Environmental Clearance dated 09.03.2016, the total plot area of the project is 73,320.13 sq.m., and the total built-up area is 105,380.393 sq.m.
- h) As per the Environmental Clearance, the project comprises a total of 971 flats (412 of 1-BHK and 559 of 2-BHK), 151 plots, 15 EWS units, and 14 LIG plots.
- i) The project proponent obtained approval of the Layout Plan for residential development vide letter dated 05.06.2014 from UIT, Bhiwadi.
- j) The project proponent obtained Consent to Establish under the Water Act, 1974 and Air Act, 1981 vide letter dated 27.10.2025 for a total plot area of 73,320.13 sq.m. and built-up area of 105,380.39 sq.m. A copy of the CTE letter is annexed and marked as Annexure 8.
- k) The project proponent obtained NOC for groundwater abstraction up to 341 cu.m./day (1,24,465 cu.m/year) from the Central Ground Water Authority (CGWA) vide letter dated 23.03.2018. The NOC was issued in the name of Krish Seasons. A copy of the NOC is annexed and marked as Annexure 9.
- l) CGWA NOC for groundwater abstraction up to 149 KLD (54,385 KL/annum) was obtained vide letter dated 04/04/2024, issued in the name of Krish Nikunj Resident Welfare Society. A copy of the NOC is annexed and marked as Annexure 10.
- m) The project “Krish Seasons” received exemption from registration under the RERA Rules, 2017, vide letter dated 13/11/2017 issued by the Real Estate Regulatory Authority, Rajasthan. A copy of the exemption letter is annexed and marked as Annexure-11.
- n) The project “Krish Nikunj” was registered under RERA with Registration No. RAJ/P/2017/219 vide letter dated 14.10.2017. The registration was valid up to 01/04/2021 (copy enclosed as Annexure -12).

7. Status of Project as on Date of Visit:

- i. The project proponent has developed 3 types of towers for Group Housing: -
 - o Tower Type 1 – 1 BHK EWS Flats; 40 dwellings in each tower.
 - o Tower Type 2 – 2 BHK LIG Flats; 40 dwellings in each tower.
 - o Tower Type 3 – 2 BHK LIG Flats with a Community Centre; 30 dwellings
 - o All towers are of G+4 heights.
- ii. Project proponent has also developed 180 plots including 29 plots of EWS / LIG type.
- iii. As per Environmental Clearance, the project comprised of total 971 flats (1 BHK – 412 & 2 BHK – 559) and 151 plots, EWS – 15 & LIG plots – 14.
- iv. The project proponent has revised the layout and now the project comprises of 590 flats and 246 plots. The copy of revised layout was presented by the project proponent and is annexed as Annexure - .

- v. The configuration of dwelling units allowed in EC vis-à-vis the physical status is as under: -

S. N.	Particular	Number's as per EC	Already Constructed	Under Construction
1	1 BHK (Tower Type 1)	412	3 towers of 40 flats each = 120	1 tower of 40 flats (only plinth work)
2	2 BHK (Tower Type 2)	559	5 towers of 40 flats each = 200	1 tower of 40 flats (only plinth work)
3	2 BHK (Tower Type 3)		Community Centre Constructed	
3	Plots	151 and EWS – 15 LIG – 14	151 + 29 plots (EWS/LIG)	66 plots

- vi. Completion Certificates have been obtained for the following construction:

S. No.	Date of Issuance	Physical Structures	Remarks
1	18/07/2018	Plotted Development	Annexure-13
2	25/09/2020	Tower Type 1 (EWS i.e. 1 BHK) – 1 Tower Type 2 (LIG i.e. 2 BHK)– 2	Annexure-14
3	25/03/2022	Tower Type 1 – 1 Tower Type 2 – 2	Annexure-15
4	30/03/2024	Tower Type 1 – 1 Tower Type 2 – 1	Annexure-16
5	23/12/2024	G+2 Community Building	Annexure-17

- vii. Occupancy was observed in about 220 – 250 dwellings. No constructed house was observed on the area earmarked for plotted development.
- viii. The unit sources its water from one borewell situated within the project premises. A valid No Objection Certificate (NOC) has been obtained from the Central Ground Water Authority (CGWA) in favour of M/s Krish Nikunj Resident Welfare Society permitting the abstraction of 149 KLD (54,385 KL/Annum) from Central Ground Water Authority vide letter dated 04/04/2024.

- ix. Water metering device was found installed on the borewell, a logbook for groundwater abstraction is being duly maintained. The reading of totalizer observed in the meter as during the inspection is 71150.668 m³.
- x. As per the logbook the average ground water abstraction is about 130-140 KLD barring few incidences where the daily abstraction has crossed the 149 KLD limit.
- xi. A copy of the CGWA NOC and log book presented by the project proponent is annexed as Annexure – 10 & 18 respectively.
- xii. Unit has provided a sewage treatment plant of 250 KLD capacity based on MBBR technology for the treatment of sewage generated from the project. A copy of handover letter is enclosed as Annexure – 19.
- xiii. The various units of the STP comprise of Collection Tank >> Screen >> Sludge Holding Tank >> Anoxic Tank >> Aeration (MBBR based 2 lines) >> Settling & Recirculation Tank >> Filter Feed Tank >> Multi Grade Filter >> Activated Carbon Filter >> Treated Water Tank.
- xiv. During visit STP was found operational. However no chlorinating / disinfection was observed.
- xv. Metering has been provided at the Inlet of STP (before anoxic tank) and outlet of STP and logbook was being maintained. The reading of totalizer observed in the meter of STP Inlet and STP outlet as during the inspection are 285715.11 m³ and 32757.60 m³ respectively.
- xvi. As per the log book of STP presented by the representative the average effluent generation is in the range of 80-125 KLD only. Copy of logbook submitted is enclosed as Annexure – 20.
- xvii. Sample was collected from outlet of STP and as per analysis report parameters are within the prescribed limits except for the concentration of Faecal coliform. (A copy of analysis report \is annexed herewith and marked as Annexure 21)

S. No.	Parameters	Result	Prescribed Standards
1.	N total mg/L	9.3	Not more than 10
2.	pH	7.61	6.5-9.0
3.	Total Suspended Solids mg/l	17	Not more than 20
4.	Chemical Oxygen Demand (COD) mg/l	43	Not more than 50
5.	Bio Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	9.5	Not more than 10

6.	Ammoniacal Nitrogen as N mg/l	4.2	Not more than 5
7.	Faecal coliform (MPN Technique)/100 ml	540	Less than 100

- xviii. As per representative, treated wastewater from the STP is utilized for gardening/landscaping and for ongoing construction.
- xix. The project has provided dual plumbing system (flushing line) which enables the use of recycled water for toilet flushing. However, a separate metering arrangement has not been provided.
- xx. Unit has provided a common bin for collection of municipal waste in front of Tower F & H. The representative submitted an agreement with Krish Infrastructure Private Limited as per which the waste is transported by M/s Crystal Buildtech to project Krish Aura of M/s Krish Infrastructure Private Limited, from where it is lifted by M/s Bhiwadi Green (agency authorized by Nagar Parishad, Bhiwadi for collection of domestic solid waste from societies). Copy of agreement and bills of garbage collection provided by representative are enclosed as Annexure – 22.
- xxi. Rain Water Harvesting Structure have been provided.

8. Chronology of the Project:

- a. M/s Crystal Buildtech Pvt. Ltd. obtained approval for change of land use to Residential purpose for Khasra No. 359, 360, 361, 499/451, Village – Bureda by letter dated 09/01/2014 of Urban Improvement Trust, Bhiwadi.
- b. Approval of lay out plan obtained by M/s Crystal Buildtech Pvt. Ltd. vide letter dated 05/06/2014 of UIT, Bhiwadi.
- c. M/s Crystal Buildtech Pvt. Ltd. obtained environment clearance for the project “Krish Seasons) vide letter dated 09/03/2016. Major paramters from the EC are as under:
 - i. Total Plot Area – 73320.13 sq.m.
 - ii. Net plot area – 3788.36 sq.m. (seems to be a typographical error looking to the other details of the project mentioned in the EC, however project proponent shall obtain amendment/correction for the same).
 - iii. Built Up Area – 105380.393 sq.m.,
 - iv. Total flats – 971; Main Plots – 151, EWS – 15, LIG Plots – 14
 - v. Water requirement post construction phase – 657 KLD.
 - vi. Capacity of STP to be installed – 1070 KLD.
- d. Application submitted for obtaining Consent to Establish – 31/05/2016. (refused on

12/01/2017)

- e. Subsequent application for CTE – 30/06/2020 (refused on 08/03/2022)
- f. Subsequent application for CTE – 23/07/2025. CTE issued vide letter dated 27/10/2025.
- g. Application for CTO – 06/11/2025 (under consideration with State Board).

9. Point-wise comments on the grievances raised in the OA no. 122/2025:

- a. **The respondent company has constructed the Project without obtaining the Consent to Establish from the RSPCB which is violation of EC condition that “Consent to Establish” shall be obtained from Rajasthan State Pollution Control Board before start of any construction work at the site of the Project.**

The unit initially applied for Consent to Establish on 31/05/2016. The Rajasthan State Pollution Control Board (RSPCB) issued Show Cause Notices highlighting various shortcomings identified in the application. Consequently, the RSPCB refused the CTE application on 12/01/2017 for the following reasons:-

- a. The project proponent has not submitted original C.A. Certificate.
- b. That the unit has not submitted original affidavit prescribed as per check list.
- c. That the project proponent has proposed to discharge excess treated water in to sewer, thus unit is required to submit permission from competent authority or proposal for the utilization of complete treated water for gainful purpose.
- d. That the Project Proponent has not submitted the firm commitment of water supplying agency/authority for supply of the requisite quantity of water or permission of the Central Ground Water Authority for withdrawal of ground water.
- e. That the Project Proponent has not submitted status of the commencement of the project (land development & construction works separately) with date of start of construction work and expected date of completion/commissioning.
- f. That the project proponent has not submitted approved maps/site plan/Conceptual Building Plan/layout showing location of Plant and green belt from competent authority.
- g. That the unit has failed to submit any reply of the SCN for intended refusal of CTE applications under Water Act-1974 and Air Act 1981 issued by HO vide letter dated 21/07/2016 and 19/12/2016 for Proposed Group Housing Project “ Krish Seasons ” at Khasra no 359,360,361,499/451, village Bureda,Alwar .

Copy of CTE refusal letter dated 12/01/2017 is annexed as Annexure – 23.

The unit subsequently reapplied for CTE on 30/06/2020. Following the issuance of Show Cause Notices for non-compliances observed in the application and during verification, the RSPCB again

refused the CTE application on 08/03/2022, for the following reasons mentioned therein the refusal letter:-

- a. Reply to deficiency letter communicating deficiencies in CTE application issued on 27.08.2020 was found inadequate.
- b. Reply to show cause notice intending refusal of CTE application issued on 22.10.2021 was found inadequate.
- c. Reply to final show cause notice intending refusal of CTE application issued on 08.12.2021 was found inadequate.
- d. Unit has failed to submit amended/corrected EC for plot area.
- e. Proponent has constructed the project without obtaining consent to establish from State Board which is violation of EC condition that “Consent to Establish shall be obtained from RSPCB before start of any construction work at site”.
- f. The unit was inspected by Board Official on 19/01/2022 and during inspection following non compliances were observed that: -
 - i. Unit has commissioned the project without obtaining CTE & CTO and proponent has not submitted consent to operate application which is violation of Air Act, 1981 and Water Act, 1974.
 - ii. Unit is abstracting ground water without obtaining NOC from CGWA and failed to comply with EC condition no. 32 which is violation of EP, Act, 1986 & Water Act, 1974.
 - iii. STP of has not been installed completely and not operated since commissioning of project therefore proponent has failed to comply with EC condition no. 16 which is violation of EP, Act, 1986 & Water Act, 1974.
 - iv. Unit was discharging waste water directly inside the premises without treatment which is violation of EC conditions and provisions of Water Act, 1974.

Copy of CTE refusal letter dated 08/03/2022 is annexed as Annexure – 24.

Thereafter, the unit submitted another CTE application on 23/07/2025, and the State Board issued Consent to Establish vide letter dated 27/10/2025.

The Unit has also submitted an application dated 06/11/2025 seeking Consent to Operate (CTO), which is presently under consideration by the State Board.

In view of the violations of the provisions of the Water Act, 1974 and the Air Act, 1981 observed in respect of the project, the State Board issued show-cause notices for proposed legal action to the unit vide letters dated 08/03/2022 and 02/12/2024. Copy of show cause notice for intended legal actions issued by the State Board is enclosed as Annexure – 25.

Further, pursuant to the sanction accorded by the competent authority for filing prosecution under

Section 45E of the Water Act, 1974 (as amended) and Section 39D of the Air Act, 1981 (as amended), vide letter dated 30/07/2025 (revised on 01/01/2026), the Regional Office of the State Board has initiated and filed prosecution proceedings against the project. Copy of approval of competent authority for initiating legal action and further action is marked as Annexure – 26.

b. The Rajasthan State Pollution Control Board had refused the Consent to Establish application of the project dated 12.01.2017.

The unit initially applied for Consent to Establish (CTE) on 31/05/2016. The Rajasthan State Pollution Control Board (RSPCB) issued Show Cause Notices highlighting various shortcomings identified in the application. Consequently, the RSPCB refused the CTE application on 12/01/2017 for the following:-

- a. The project proponent has not submitted original C.A. Certificate.
- b. That the unit has not submitted original affidavit prescribed as per check list.
- c. That the project proponent has proposed to discharge excess treated water in to sewer, thus unit is required to submit permission from competent authority or proposal for the utilization of complete treated water for gainful purpose.
- d. That the Project Proponent has not submitted the firm commitment of water supplying agency/authority for supply of the requisite quantity of water or permission of the Central Ground Water Authority for withdrawal of ground water.
- e. That the Project Proponent has not submitted status of the commencement of the project (land development & construction works separately) with date of start of construction work and expected date of completion/commissioning.
- f. That the project proponent has not submitted approved maps/site plan/Conceptual Building Plan/layout showing location of Plant and green belt from competent authority.
- g. That the unit has failed to submit any reply of the SCN for intended refusal of CTE applications under Water Act-1974 and Air Act 1981 issued by HO vide letter dated 21/07/2016 and 19/12/2016 for Proposed Group Housing Project “ Krish Seasons ” at Khasra no 359,360,361,499/451, Village Bureda, Alwar.

Copy of CTE refusal letter dated 12/01/2017 is annexed as Annexure – 23.

The unit subsequently reapplied for CTE on 30/06/2020. Following the issuance of Show Cause Notices for non-compliances observed in the application and during verification, the RSPCB again refused the CTE application on 08/03/2022. Copy of CTE refusal letter dated 08/03/2022 is annexed as Annexure – 24.

Thereafter, the unit submitted another CTE application on 23/07/2025, and the State Board granted Consent to Establish vide letter dated 27/10/2025. Copy of CTE issued vide letter dated 27/10/2025

is annexed as Annexure – 8.

In view of the violations of the provisions of the Water Act, 1974 and the Air Act, 1981 observed in respect of the project, the State Board issued show-cause notices for proposed legal action to the unit vide letters dated 08/03/2022 and 02/12/2024.

Further, pursuant to the sanction accorded by the competent authority for filing prosecution under Section 45E of the Water Act, 1974 (as amended) and Section 39D of the Air Act, 1981 (as amended), vide letter dated 30/07/2025 (revised on 01/01/2026), the Regional Office of the State Board has initiated and filed prosecution proceedings against the project.

c. The Rajasthan State Pollution Control Board had refused again the Consent to Establish application of the project dated 08.03.2022.

The unit initially applied for Consent to Establish (CTE) on 31/05/2016. The Rajasthan State Pollution Control Board (RSPCB) issued Show Cause Notices highlighting various shortcomings identified in the application. Consequently, the RSPCB refused the CTE application on 12/01/2017. The unit subsequently reapplied for CTE on 30/06/2020. Following the issuance of Show Cause Notices for non-compliances observed in the application and during verification, the RSPCB again refused the CTE application on 08/03/2022 for the following:-

- a. Reply to deficiency letter communicating deficiencies in CTE application issued on 27.08.2020 was found inadequate.
- b. Reply to show cause notice intending refusal of CTE application issued on 22.10.2021 was found inadequate.
- c. Reply to final show cause notice intending refusal of CTE application issued on 08.12.2021 was found inadequate.
- d. Unit has failed to submit amended/corrected EC for plot area.
- e. Proponent has constructed the project without obtaining consent to establish from State Board which is violation of EC condition that “Consent to Establish shall be obtained from RSPCB before start of any construction work at site”.
- f. The unit was inspected by Board Official on 19/01/2022 and during inspection following non compliances were observed that: -
 - i. Unit has commissioned the project without obtaining CTE & CTO and proponent has not submitted consent to operate application which is violation of Air Act, 1981 and Water Act, 1974.
 - ii. Unit is abstracting ground water without obtaining NOC from CGWA and failed to comply with EC condition no. 32 which is violation of EP, Act, 1986 & Water Act, 1974.
 - iii. STP of has not been installed completely and not operated since commissioning of

project therefore proponent has failed to comply with EC condition no. 16 which is violation of EP, Act, 1986 & Water Act, 1974.

- iv. Unit was discharging waste water directly inside the premises without treatment which is violation of EC conditions and provisions of Water Act, 1974.

Copy of CTE refusal letter dated 08/03/2022 is annexed as Annexure – 24.

Thereafter, the unit submitted another CTE application on 23/07/2025, and the State Board granted Consent to Establish vide letter dated 27/10/2025 (Annexure – 8).

In view of the violations of the provisions of the Water Act, 1974 and the Air Act, 1981 observed in respect of the project, the State Board issued show-cause notices for proposed legal action to the unit vide letters dated 08/03/2022 and 02/12/2024. (Annexure – 25)

Further, pursuant to the sanction accorded by the competent authority for filing prosecution under Section 45E of the Water Act, 1974 (as amended) and Section 39D of the Air Act, 1981 (as amended), vide letter dated 30/07/2025 (revised on 01/01/2026), the Regional Office of the State Board has initiated and filed prosecution proceedings against the project. (Annexure – 26).

- d. **The respondent company has commissioned the project without obtaining Consent to Establish and Consent to Operate. The project proponent has not submitted valid CTO application which is violation of Air Act – 1981 and Water Act – 1974.**

The unit initially applied for Consent to Establish on 31/05/2016. RSPCB issued Show Cause Notices communicating various shortcomings identified in the application. Consequently, the CTE application was refused on 12/01/2017. The unit subsequently reapplied for CTE on 30/06/2020. Following the issuance of Show Cause Notices for shortcomings observed in the application and during verification, the CTE application was again refused on 08/03/2022.

Thereafter, the unit submitted another CTE application on 23/07/2025, and the State Board granted Consent to Establish vide letter dated 27/10/2025. The unit has also submitted an application dated 06/11/2025 seeking Consent to Operate, which is presently under consideration by the State Board. In view of the violations of the provisions of the Water Act, 1974 and the Air Act, 1981 observed in respect of the project, the State Board issued show-cause notices for proposed legal action to the unit vide letters dated 08/03/2022 and 02/12/2024. (Annexure – 25)

Further, pursuant to the sanction accorded by the competent authority for filing prosecution under Section 45E of the Water Act, 1974 (as amended) and Section 39D of the Air Act, 1981 (as amended), vide letter dated 30/07/2025 (revised on 01/01/2026), the Regional Office of the State Board has initiated and filed prosecution proceedings against the project (Annexure – 26).

- e. **The respondent company has developed the project without followed / obtained the valid Environment Clearance.**

The project has obtained Environment Clearance from the State Level Environment Impact

Assessment Authority; Rajasthan vide letter dated 09/03/2016. It is noteworthy that considering notification dated 12/04/2022 and OM dated 13/12/2022 regarding the validity of the Environment Clearance, the Environment Clearance is valid up to 08/03/2026. Copy of Environment Clearance is annexed as Annexure – 7.

- f. **The respondent company is abstracting ground water without obtaining NOC from CGWA and failed to comply with EC condition no. 32 which is violation of Environment Protection Act – 1986 and Water Act – 1974, as per report of the RSPCB.**

The project initially obtained a No Objection Certificate in favour of M/s Krish Seasons from the Central Ground Water Authority, permitting groundwater abstraction up to 341 cu.m/day (1,24,465 cu.m/year) vide letter dated 23/03/2018, valid up to 27/02/2020. (Annexure – 9)

Subsequently, the project obtained NOC in favour of M/s Krish Nikunj Resident Welfare Society from the CGWA, permitting groundwater abstraction up to 3149 cu.m./day (54,385 cu.m/year) vide letter dated 04/04/2024, valid up to 03/04/2026. (Annexure – 10).

Upon examination of the groundwater abstraction records for 01/09/2025 to 12/11/2025, the abstraction was generally found to be within the permissible limit of 149 KLD, except for a few instances of marginal exceedance as below:

- 1) 149.36 on 20/10/2025
- 2) 150.08 on 21/10/2025
- 3) 151.52 on 23/12/2025
- 4) 152.24 on 24/10/2025
- 5) 152.96 on 25/10/2025
- 6) 149.90 on 26/10/2025
- 7) 150.00 on 07/11/2025
- 8) 155.00 on 08/11/2025
- 9) 150.46 on 10/11/2025

A copy of logbook submitted by the representative is enclosed as Annexure – 18.

The representative informed that exceedances during the period of 20/10/2025 – 26/10/2025 generally attributed towards the festival of Deepawali.

- g. **The project was discharging waste water directly inside the premises without treatment which is violation of EC conditions and Water Act – 1974.**

During the visit of the joint inspection team, no discharge of wastewater was observed either inside or outside the project premises. A Sewage Treatment Plant of 250 KLD capacity (as reported by the project representative) was found to be operational; however, chlorination/disinfection was not being carried out at the time of inspection. The Project Proponent informed that the treated

wastewater is being reused for plantation activities and for supporting the ongoing construction work.

Further, as per the analysis results regarding Sludge Volume Index, it is observed that the sludge is very old and sludge wasting is too low. Copy enclosed as Annexure – 21.

- h. The respondent company has not installed valid Sewage Treatment Plant (STP) completely and not operated since commissioning of the Project. Therefore, the proponent has failed to comply with EC condition no. 16 which is the violation of the Environment Protection Act – 1986 and Water Act – 1974 .**

During the visit of the joint inspection team, a Sewage Treatment Plant of 250 KLD capacity (as reported by the project representative) was found to be operational. A sample of the treated wastewater was collected, and upon analysis, the effluent quality was found to meet the prescribed norms, except for the concentration of Faecal Coliform. This deviation correlates with the field observation that no chlorination or disinfection process was being carried out at the STP.

It is noteworthy to mention that as per the dialogue held with representative, they have handed over the operations to RWA.

- i. The respondent company has not developed / functional valid Sewage Treatment Plant (STP), which leads to water and air pollution is occurring. Sewage should be treated in the STP based on Fluidized Aeration Bed Technology with tertiary treatment (preferably Ultra Filtration). The treated effluent from STP shall be recycled / re-used in Flushing, D.G. Cooling, Gardening and misc. purpose and shall be used for Road side plantation.**

During the visit of the joint inspection team, a Sewage Treatment Plant of 250 KLD capacity (as reported by the project representative) was found to be operational. A sample of the treated wastewater was collected, and upon analysis, the effluent quality was found to meet the prescribed norms, except for the concentration of Faecal Coliform. This deviation correlates with the field observation that no chlorination or disinfection process was being carried out at the STP.

- j. The respondent company has not submitted approved maps / site plan / conceptual building plan / layout showing location of the project and Green Belt from the competent authority.**

During the visit of the joint inspection team, the representative provided documents w.r.t change of land use, approval of layout from UIT, Bhiwadi, change of plan layout from BIDA. Collectively marked as Annexure – 27.

- k. The respondent company has not developed valid solid waste management which may cause air pollution and irreparable damage to the Environment.**

Unit has provided a common bin for collection of municipal waste in front of Tower F & H. The

representative submitted an agreement with Krish Infrastructure Private Limited as per which the waste is transported by M/s Crystal Buildtech to project Krish Aura of M/s Krish Infrastructure Private Limited, from where it is lifted by M/s Bhiwadi Green (agency authorized by Nagar Parishad, Bhiwadi for collection of domestic solid waste from societies). Copy of agreement and bills of garbage collection provided by representative are enclosed as Annexure – 22.

l. The respondent company has not developed the Green Belt Area properly nor developed the Tree plantation properly in the Project.

During visit green belt area including lawns and undertaken plantation was found developed. As per the information provided by the representative and documents submitted, approximately green area development is about 3400 sq.m..

The details of plantation submitted by the project proponent is enclosed as Annexure – 28.

m. The respondent company is running the project without following / obtaining the CTE / CTO, Environment Protection Act 1986, Environment Clearance and RERA Act – 2016. Therefore, the project is running completely illegal and unauthorized.

The project has obtained Environment Clearance from the State Level Environment Impact Assessment Authority; Rajasthan vide letter dated 09/03/2016. It is noteworthy that considering notification dated 12/04/2022 and OM dated 13/12/2022 regarding the validity of the Environment Clearance, the Environment Clearance is valid up to 08/03/2026. Copy of Environment Clearance is annexed as Annexure – 7.

The unit initially applied for Consent to Establish on 31/05/2016. RSPCB issued Show Cause Notices highlighting various shortcomings identified in the application. Consequently, the RSPCB refused the CTE application on 12/01/2017. The unit subsequently reapplied for CTE on 30/06/2020. Following the issuance of Show Cause Notices for non-compliances observed in the application and during verification, the RSPCB again refused the CTE application on 08/03/2022.

Thereafter, the unit submitted another CTE application on 23/07/2025, and the State Board granted Consent to Establish vide letter dated 27/10/2025.

The Unit has also submitted an application dated 06/11/2025 seeking Consent to Operate which is presently under consideration by the State Board.

n. The respondent company shows the project of good quality by advertisement, but in reality, everything is opposite on the ground.

The allegations raised fall beyond the technical expertise of the joint committee. However, during the inspection, the committee interacted with Shri Ashok, a resident of the society, who expressed that the work and maintenance were satisfactory. The Hon'ble Tribunal may consider appointing a field expert to verify the allegations, if deemed necessary.

o. The concerned authorities have completely failed to act on the complaint dated

06.03.2025, made by the applicant. It is most respectfully submitted that the inaction on the part of the concerned authorities even otherwise is arbitrary and in violation of Article 14 of the Constitution of India.

The verification of the complaint was conducted by the State Board on 22/05/2025. In the interim, the Project Proponent submitted a fresh application seeking Consent to Establish for which a Show Cause Notice was issued addressing the shortcomings observed. Subsequently, the Project Proponent was granted Consent to Establish vide letter dated 27/10/2025.

10. Action by RSPCB against the project proponent:

Considering the violations of the provisions of the Water Act, 1974 and the Air Act, 1981 observed in respect of the project, the State Board issued show-cause notices for proposed legal action to the unit vide letters dated 08/03/2022 and 02/12/2024. (Annexure – 25)

Further, pursuant to the sanction accorded by the competent authority for filing prosecution under Section 45E of the Water Act, 1974 (as amended) and Section 39D of the Air Act, 1981 (as amended), vide letter dated 30/07/2025 (revised on 01/01/2026), the Regional Office of the State Board has initiated and filed prosecution proceedings against the project. (Annexure – 26)

11. Recommendations of the Joint Committee –

Based on the deliberations during the Joint Committee meeting, subsequent site inspection of the unit, sampling and analysis of wastewater, review of historical data available with the Rajasthan State Pollution Control Board, and examination of the documents provided to the Joint Committee, the following recommendations are submitted for consideration by the Hon'ble Tribunal:

- a) The project has been developed and made operational without obtaining prior Consent to Establish and Consent to Operate from the SPCB.
- b) The Environment Clearance issued by the SEIAA vide letter dated 09/03/2016 is valid up to 08/03/2026, the project proponent shall not carry out construction / development activity post expiry of Environment Clearance.
- c) Project proponent shall approach the SEIAA, Rajasthan for obtaining correction in the net plot area mentioned in the EC.
- d) The Project Proponent shall undertake all necessary upgradation and operational improvements in the Sewage Treatment Plant to ensure continuous compliance with the prescribed environmental standards. The STP shall be operated and maintained by a duly qualified and trained operator.
- e) The Project Proponent shall strictly comply with the six-monthly compliance reporting requirements and shall carry out periodic pollution monitoring in accordance with the

conditions stipulated under the Environmental Clearance and applicable environmental regulations.



(Sunil Kumar Meena)

Scientist E

Central Pollution Control Board, Bhopal



(Mahesh Dutt Purohit)

Scientist D

MoEF&CC, Sub-Regional Office, Jaipur



(Ankur Pathak)

Environmental Engineer

Regional Office, RSPCB, Bhiwadi (Rajasthan)



(Narain Bhoot)

Superintending Scientific Officer

SEIAA, Rajasthan

Item No.01

**BEFORE THE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH, BHOPAL
(Through Video Conferencing)**

Original Application No. 122/2025(CZ)

Shiv Ram Ishwar

Applicant (s)

Vs.

Central Pollution Control Board & Ors.

Respondent(s)

Date of Hearing: **29.08.2025**

**CORAM: HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER
HON'BLE MR. ISHWAR SINGH, EXPERT MEMBER**

For Applicant (s): Mr. Mohd. Shahid, Adv.

For Respondent(s): None.

ORDER

1. The State Pollution Control Board Rajasthan vide letter dated 08.03.2022 had issued show cause notice to the project proponent/respondent on the following points :

- i. Unit has failed to submit amended/corrected EC for plot area.
- ii. Proponent has constructed the project without obtaining consent to establish from State Board which is violation of EC condition that "Consent to Establish shall be obtained from RSPCB before start of any construction work at site".
- iii. And whereas, the unit was inspected by Board Official on 19/01/2022 and during inspection following non compliances were observed that: -
 - 1) Unit has commissioned the project without obtaining CTE & CTO and proponent has not submitted consent to operate application which is violation of Air Act, 1981 and Water Act, 1974.
 - 2) Unit is abstracting ground water without obtaining NOC from CGWA and

failed to comply with EC condition no. 32 which is violation of EP, Act, 1986 & Water Act, 1974.

- 3) STP of has not been installed completely and not operated since commissioning of project therefore proponent has failed to comply with EC condition no. 16 which is violation of EP, Act, 1986 & Water Act, 1974.
 - 4) Unit was discharging waste water directly inside the premises without treatment which is violation of EC conditions and provisions of Water Act, 1974.
2. The contention of the learned counsel for the applicant is that the project proponent is continuing the construction in violation of environmental rules.
 3. A substantial issue of environmental has been raised. Issue notice to the respondents. Returnable within four weeks.
 4. Applicant is directed to take necessary steps for service to the respondents by both ways and also on available email.
 5. Respondents are directed to submit their reply within six weeks through E-filing portal, preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.
 6. We deem it just and proper to call a report on the matter in issue, in present application, from a Joint Committee consisting of:
 - (i) One representative from the MoEF &CC, integrated office at Jaipur or having the jurisdiction(Rajasthan)
 - (ii) One representative from the CPCB integrated office concerned.
 - (iii) One representative from the State Environment Impact Assessment Authority (SEIAA) Rajasthan.
 - (iv) One representative from the State Pollution Control Board nominated by the Member Secretary (Rajasthan)

7. The Committee is directed to visit the site and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.
8. The SEIAA has to take necessary actions in case it is found that construction is in violation of environmental rules.
9. Applicant is directed to supply the required documents and copy of the application to the committee and the respondents within a week and after compliance of service, the Applicant has to submit an affidavit that notices and copy of the application have been served upon the committee and respondents.
10. The report in the matter be filed by the Committee by email at ngtczbbho-mp@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

List it on **14th October, 2025**.

Sheo Kumar Singh, JM

Ishwar Singh, EM

29th August, 2025
O.A.No. 122/2025(CZ)
K



भारत सरकार
GOVERNMENT OF INDIA
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
**MINISTRY OF ENVIRONMENT, FOREST &
 CLIMATE CHANGE**
 क्षेत्रीय कार्यालय, गांधीनगर/उप क्षेत्रीय कार्यालय, जयपुर /Regional Office,
Gandhinagar/(Sub-Regional Office, Jaipur)

By Speed Post/e-Mail



बी-214 "अरण्यभवन", झालानासंस्थानिक क्षेत्र, जयपुर - ३०२००४/ B-214, "ARANYA BHAWAN"
 ,Jhalana Institutional Area, Jaipur-302004

दूरभाष/Tel No: 0141-2713786, 2713778 Email: iro.jaipur-mefcc@gov.in

Dated: 25th September, 2025

सेवा में,

शारदा प्रताप सिंह (सदस्य सचिव),

राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड,

4- इंस्टीट्यूशनल एरिया, झालाना इंगरी, जयपुर-302004

Sub: Nomination of an official for Joint Committee constituted by Hon'ble National Green Tribunal (CZ), Bhopal vide order dated 29.08.2025 in the matter of Original Application No. 122/2025 (CZ), Shiv Ram Ishwar Vs. Central Pollution Control Board & Ors. - Reg

Ref: Hon'ble NGT order dated 29.08.2025.

Sir,

In reference to the above cited subject, and captioned Order regarding nomination of the Officer from SRO Jaipur, MoEF&CC, Government of India, this is to inform that the undersigned (**Mob: 9413845550; email: mahesdutt.purohit@gov.in**) has been nominated for the said Committee.

2. This issues with the approval of the Competent authority.

भवदीय,

25/09/2025

ई. महेश दत्त पुरोहित/ Er. Mahesh Dutt Purohit
 सं. निदे./ वैज्ञ. 'डी' / Joint Director (S)/Scientist-D

Copy to following for information:

1. The Director/Scientist-F, Monitoring Cell, Ministry of Environment, Forest & Climate Change, 3rd Floor, Vayu Wing, Indira Paryavaran Bhawan, Jor Bagh, New Delhi - 110003



क्षेत्रीय निदेशालय (मध्य), भोपाल
केन्द्रीय प्रदूषण नियंत्रण बोर्ड
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)



CM-13012/38/2025-LAW-RD Bhopal/23504/ 894

दिनांक: 18 सितंबर, 2025

प्रति,

Most urgent
NGT Case

✓ सदस्य सचिव
राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड
ए-4, इंस्टीट्यूशनल एरिया
झालाना इंगरी, जयपुर - 302004

EE
23.9.25

विषय: NGT OA No. 122/2025(CZ) "Shiv Ram Ishwar Vs. Central Pollution Control Board & Ors." में अधिकारी के नामांकन बाबत।
संदर्भ: माननीय एन.जी.टी. द्वारा पारित आदेश दिनांक: 29/08/2025

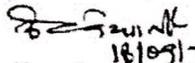
महोदय,

कृपया माननीय एन.जी.टी. द्वारा दिनांक: 29/08/2025 को विषयांकित प्रकरण में पारित आदेश का अवलोकन करने का कष्ट करें। विषयांकित प्रकरण में माननीय एन.जी.टी. द्वारा संयुक्त समिति का गठन किया गया है, जिसमें पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, एकीकृत कार्यालय, जयपुर; केन्द्रीय प्रदूषण नियंत्रण बोर्ड, एकीकृत कार्यालय; राज्य पर्यावरण प्रभाव आकलन प्राधिकरण (SEIAA) तथा राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड के प्रतिनिधि शामिल हैं।

आदेश के अनुसार उक्त समिति द्वारा स्थल निरीक्षण करने के उपरांत Factual & Action Taken Report तैयार कर छः सप्ताह के भीतर माननीय एन.जी.टी. के समक्ष प्रस्तुत करनी होगी। प्रकरण में सुनवाई की अगली तिथि दिनांक 14/10/2025 को नियत की गई है। उक्त प्रकरण में राज्य प्रदूषण नियंत्रण बोर्ड नोडल एजेंसी होगी।

उक्त कार्य हेतु इस कार्यालय से श्री सुनील कुमार मीणा, वैज्ञानिक 'ई' (मोबाइल नं.- 9617007250, ईमेल- sunil.cpcb@nic.in) को नामित किया गया है। अनुरोध है कि उपरोक्त हेतु निरीक्षण की तिथि निर्धारित कर इस कार्यालय को सूचित करने का कष्ट करें।

भवदीय,


18/09/25
(डॉ. अजीत कुमार विद्यार्थी)
क्षेत्रीय निदेशक

प्रतिलिपि:

1. डिवीजनल हेड, विधि अनुभाग, के.प्र.नि.बो., दिल्ली - की ओर कृपया सूचनार्थ।
2. क्षेत्रीय अधिकारी, रा.रा.प्र.नि.बो., भिवाड़ी } की ओर कृपया सूचनार्थ एवं आवश्यक
3. श्री सुनील कुमार मीणा, वैज्ञानिक 'ई' } कार्यवाही हेतु।

क्षेत्रीय निदेशक

"राजभाषा हिन्दी में पत्र व्यवहार का स्वागत है"

पता: "परिवेश भवन"
पर्यावरण परिसर, ई-5, अरेरा कालोनी, भोपाल-462016
ईपीएबीएक्स : 0755-2775385, 2775386
क्षेत्रीय निदेशक: डायरेक्ट : 0755-2775384
ई-मेल: cpcb.bhopal@gov.in, वेबसाइट: www.cpcb.nic.in

मुख्यालय:
परिवेश भवन
पूर्वी अजुन नगर, दिल्ली-110032
दूरभाष क्र : 011-43102030

"सिंगल यूज प्लास्टिक" का करें बहिष्कार

EE
M
23.9.25

Secretariat of the State Level Expert Appraisal Committee (SEAC-2) Rajasthan
 {constituted under provisions of the Environment (Protection) Act, 1986}
 4, Jhalana , Institutional Area, Jaipur – 302004
 (Email-rajseac2six@gmail.com)

F.1(277)/SEAC-2/2025//1174-1176

Dated: 23-09-25

Office order

In compliance with the directions of the Hon'ble National Green Tribunal, Central Zone Bench, Bhopal in Original Application No. 122/2025, titled Shiv Ram Ishwar Vs Central Pollution Control Board & Others, Shri Narain Bhoot is hereby nominated as the representative of the State Environment Impact Assessment Authority (SEIAA) to be part of the Joint Committee constituted in the aforesaid matter.



(Pradeep Kr. Asnani)

Member Secretary, SEAC-2

Copy to:-

1. Member secretary SEIAA 10, Bhawani singh Lane, Bhawani Singh Rd, Sahakar Marg
2. Shri Narain Bhoot Superintending Scientific Officer SEAC-2 directed to contact Nodal office of RSPCB (RO Bhiwadi) for visits/ meetings of the Joint Committee.
3. RO. RSPCB Bhiwadi for information.



Member Secretary, SEAC-2

d/c

Legal -146

135



Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, JhalanaDoongri, Jaipur-302004

Phone :0141- 2716804, 2716800 e-mail :member-secretary@rpcb.nic.in

Helpline No.: 0141-2716877

No. F.10 (781) RPCB/Legal/NGT/2025/ 974

Date: 24/09/2025

✓ Sh. Ankur Pathak
Environmental Engineer,
Regional Office,
Rajasthan State Pollution Control Board,
Bhiwadi
Mobile No.: 9783126222

EE/SSO/AEE /AAO /SO /JSO
JEE /Jr. Acctt./AOS/UDC /LDC

EE

Regional Officer

Subject:- Nomination of Member-cum-Nodal Officer to Joint Committee in compliance with the Order dated 29.08.2025 passed by the Hon'ble National Green Tribunal, Central Zone Bench, Bhopal in O.A. No. 122/2025 (CZ), Shiv Ram Ishwar Vs CPCB & Ors..

Sir,

This is with reference to the subject cited above, the Hon'ble National Green Tribunal, Central Zone Bench, Bhopal, vide order dated 29.08.2025 in Original Application No. 122/2025 (CZ), Shiv Ram Ishwar Vs. CPCB & Ors., has constituted a Joint Committee and directed, inter alia, as follows:

"6. We deem it just and proper to call a report on the matter in issue, in present application, from a Joint Committee consisting of:

- (i) One representative from the MoEF & CC, integrated office at Jaipur or having the Jurisdiction (Rajasthan)
- (ii) One representative from the CPCB integrated office concerned.
- (iii) One representative from the State Environment Impact Assessment Authority (SEIAA) Rajasthan.
- (iv) One representative from the State Pollution Control Board nominated by the Member Secretary (Rajasthan)

7. The Committee is directed to visit the site and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.

8. The SEIAA has to take necessary actions in case it is found that construction is in violation of environmental rules."

In compliance with the directions of the Hon'ble Tribunal, you are hereby nominated as the member-cum-Nodal Officer representing the, Rajasthan State Pollution Control Board in the aforesaid Joint Committee. You are directed to coordinate with all concerned and ensure timely submission of the requisite report in accordance with the directions of the Hon'ble Tribunal.

A copy of the Tribunal's order dated 29.08.2025 is enclosed herewith for your reference and necessary action.

Enclosed-As above

(Sharda Pratap Singh)
Member Secretary

Copy to the following for information and necessary action:

1. Integrated Regional Officer, Ministry of Forest, Environment & Climate Change, Aranya Bhawan, Jaipur
2. Regional Director, Regional Directorate (Central), Central Pollution Control Board, Bhopal
3. Member Secretary, State Environment Impact Assessment Authority (SEIAA), Jaipur
4. Regional Officer, Rajasthan State Pollution Control Board, Jaipur in reference to your letter dated 24.09.2025

Signature Not Verified

Bhiwadi Digitally signed by Sharda Pratap Singh
Designation : Member Secretary
Date: 2025.09.23 21:03:04 IST
Reason: Approved



2719
3/10/25



136
Regional Office, Bhiwadi
RAJASTHAN STATE POLLUTION CONTROL BOARD
GO-1, Phase II, RIICO Industrial Area, Bhiwadi
Email id: robhiwadi@gmail.com

Through E-mail

No.: RPCB/RO/Bhiwadi/Legal-146/2964

Date: 13.10.2025

The Registrar,
Hon'ble National Green Tribunal,
Central Zone Bench, State Commission Bhawan
3rd Floor, Arera Hills, Bhopal, (M.P) Pin Code-462011

Sub:- Joint Committee constituted by Hon'ble Tribunal in the matter of Original Application No. 122/2025 Shiv Ram Ishwar V/s CPCB & Ors regarding
Ref:- Hon'ble National Green Tribunal CZ, Bhopal order dated 29.08.2025

Sir,

In compliance with the Hon'ble National Green Tribunal's order dated 29.07.2025, passed in Original Application No. 93/2025, the Joint Committee comprising members from the Ministry of Environment, Forest and Climate Change (MoEF&CC) Integrated Office at Jaipur (or the office having jurisdiction in Rajasthan), Central Pollution Control Board (CPCB) Integrated Office concerned, State Environment Impact Assessment Authority (SEIAA), Rajasthan, and the Rajasthan State Pollution Control Board (RSPCB), as nominated by the Member Secretary, was directed to submit a report within six weeks.

The Committee convened a meeting via video conferencing on 10.10.2025 to deliberate on the further course of action. During the meeting, it was observed that the nominated members are presently engaged in site inspections pertaining to another committee constituted by the Hon'ble Tribunal. As a result, they are unable to undertake the required site visit and compile the report within the stipulated timeframe.

Accordingly, the Committee has requested the Hon'ble National Green Tribunal to grant an additional 45 days to conduct the joint site inspection and submit the factual and action-taken report.

The minutes of the meeting held via video conferencing on 10.10.2025 are hereby submitted for the perusal and kind consideration of the Hon'ble Tribunal with a request to grant additional time to the committee.

Encl:- As above

Yours Sincerely

(Amir Juyal)

Regional Officer

RSPCB Bhiwadi

क्षेत्रीय अधिकारी

रा०प्र०नि०मं०, भिवाडी

Minutes of Meeting

The Hon'ble National Green Tribunal (NGT), in the matter of Original Application No. 122/2025: Shiv Ram Ishwar v/s CPCB & Ors., vide order dated 29.08.2025, constituted a Joint Committee comprising representatives from the following authorities:

- Ministry of Environment, Forest and Climate Change (MoEF&CC), Integrated office at Jaipur or having the jurisdiction (Rajasthan)
- Central Pollution Control Board (CPCB) Integrated Office concerned
- State Environment Impact Assessment Authority (SEIAA), Rajasthan
- Rajasthan State Pollution Control Board (RSPCB) nominated by Member Secretary

The Hon'ble Tribunal directed the Committee to conduct a site visit and submit a factual and action taken report within six weeks. The Rajasthan State Pollution Control Board was designated as the Nodal Agency for coordination and logistical support.

Nominations from Respective Departments

In compliance with the directions of the Hon'ble NGT, the following officials were nominated by their respective departments:

S. N.	Name of Department	Nominated Official
1	Ministry of Environment, Forest and Climate Change (MoEF&CC), Integrated office at Jaipur or having the jurisdiction (Rajasthan)	Sh. Mahesh Dutt Purohit Scientist D
2	Central Pollution Control Board (CPCB) Integrated Office concerned	Sh. Sunil Kumar Meena, Scientist E
3	State Environment Impact Assessment Authority (SEIAA), Rajasthan	Sh. Narain Bhoot, Superintending Scientific Officer
4	Rajasthan State Pollution Control Board (RSPCB) nominated by Member Secretary	Sh. Ankur Pathak, Environmental Engineer

Meeting Details

A meeting of the nominated members of the Joint Committee was convened on 10th October 2025 through Video Conferencing. The following members were present:

- Sh. Mahesh Dutt Purohit, Scientist 'D', MoEF&CC
- Sh. Sunil Kumar Meena, Scientist 'E', CPCB
- Sh. Narain Bhoot, Superintending Scientific Officer, SEIAA, Rajasthan
- Sh. Ankur Pathak, Environmental Engineer, RSPCB

Discussions & Deliberations

- The Committee deliberated on the environmental concerns raised in the Original Application.
- The members also reviewed relevant documents and records pertaining to the subject project, available with their respective institutions.

Pathak



138
Regional Office, Bhiwadi
RAJASTHAN STATE POLLUTION CONTROL BOARD
GO-1, Phase II, RIICO Industrial Area, Bhiwadi
Email id: robhiwadi@gmail.com

Through E-mail

No.: RPCB/RO/Bhiwadi/Legal-146/3861

Date: 04.12.2025

The Registrar,
Hon'ble National Green Tribunal,
Central Zone Bench, State Commission Bhawan
3rd Floor, Arera Hills, Bhopal, (M.P) Pin Code-462011

Sub:- Request for granting additional 15 days' time to the Joint Committee constituted by Hon'ble Tribunal in the matter of Original Application No. 122/2025 Shiv Ram Ishwar V/s CPCB & Ors regarding

Ref:- 1. Hon'ble National Green Tribunal CZ, Bhopal order dated 29.08.2025
2. Visit of the site by the Joint Committee on 06 - 07 November, 2025.
3. Minutes of meeting of the Joint Committee dated 04.12.2025

Sir,

In compliance with the Hon'ble National Green Tribunal's order dated 29.08.2025 passed in Original Application No. 122/2025, the Joint Committee comprising representatives of the Ministry of Environment, Forest and Climate Change (MoEF&CC) Integrated Office, Jaipur (or the office having jurisdiction in Rajasthan), the Central Pollution Control Board (CPCB) Integrated Office concerned, the State Environment Impact Assessment Authority (SEIAA), Rajasthan, and the Rajasthan State Pollution Control Board (RSPCB), as nominated by the Member Secretary, was directed to submit its report within six weeks.

The Committee conducted a site visit to the project on 06-07 November 2025, and a draft report has since been prepared and is presently under finalization.

In view of the above, the Committee respectfully prays that the Hon'ble Tribunal may be pleased to grant an additional 15 days' time for finalizing and submitting the factual and action-taken report.

Submitted for the kind perusal and consideration of the Hon'ble Tribunal.

Yours Sincerely

Encl: as above

04.12.25
(Amir Juyal)

Regional Officer
RSPCB
अमित जुयाल
क्षेत्रीय अधिकारी
राजप्रानिमं०, भिवाडी

Minutes of Meeting

The Hon'ble National Green Tribunal (NGT), in the matter of Original Application No. 122/2025: Shiv Ram Ishwar v/s CPCB & Ors., vide order dated 29.08.2025, constituted a Joint Committee comprising representatives from the following authorities:

- Ministry of Environment, Forest and Climate Change (MoEF&CC), Integrated office at Jaipur or having the jurisdiction (Rajasthan)
- Central Pollution Control Board (CPCB) Integrated Office concerned
- State Environment Impact Assessment Authority (SEIAA), Rajasthan
- Rajasthan State Pollution Control Board (RSPCB) nominated by Member Secretary

The Hon'ble Tribunal directed the Committee to conduct a site visit and submit a factual and action taken report within six weeks. The Rajasthan State Pollution Control Board was designated as the Nodal Agency for coordination and logistical support.

Meeting Details

A meeting of the nominated members of the Joint Committee was convened through Video Conferencing on 03 & 04 December, 2025 to deliberate on the findings of the site visit conducted on 06 – 07 November, 2025 and draft report of the Joint Committee.

The following members were present:

- Sh. Mahesh Dutt Purohit, Scientist 'D', MoEF&CC
- Sh. Sunil Kumar Meena, Scientist 'E', CPCB
- Sh. Narain Bhoot, Superintending Scientific Officer, SEIAA, Rajasthan
- Sh. Ankur Pathak, Environmental Engineer, RSPCB

Discussions & Deliberations

- The Committee deliberated on the draft report.
- The members also reviewed relevant documents and records pertaining to the subject project made available by the project proponent.

Decision

After due deliberation, the Committee unanimously resolved to request the Hon'ble Tribunal may be pleased to grant an additional 15 days' time for finalizing and submitting the factual and action-taken report.

These minutes are duly prepared and agreed upon by all participating members. It was further resolved that the minutes be formally issued by the representative of the Nodal Agency (RSPCB).

Pathak
4/12/25

(Ankur Pathak)
Environmental Engineer, RSPCB



RO RSPCB BHIWADI <robhiwadi@gmail.com>

In the matter of OA no. 122/2025

1 message

RO BHIWADI <robhiwadi@gmail.com>
To: shivramishwar31978@gmail.com

Thu, Nov 6, 2025 at 10:50 AM

Sir,

In the matter of **OA No. 122/2025, Shiv Ram Ishwar Vs. CPCB & Ors**, the **Joint Committee** constituted by the Hon'ble Tribunal vide order dated **29.08.2025** will be conducting site visits on **06.11.2025** and **07.11.2025**.

You are hereby requested to visit the office of **RSPCB, Bhiwadi**, on **06.11.2025 (Thursday)** between **04:30 PM and 05:30 PM** to present and explain your grievances before the Joint Committee.

In case you are unable to appear in person, the grievances as mentioned in your Petition will be taken as final and considered by the Committee accordingly.

Thank you for your cooperation.

With Regards

Ankur Pathak

Member Committee

**OA No 122-2025(CZ).pdf**
14108K

Re: In the matter of OA no. 122/2025

1 message

Shiv Ram Ishwar <shivramishwar31978@gmail.com>
To: RO BHIWADI <robhiwadi@gmail.com>

Fri, Nov 7, 2025 at 11:38 AM

Sir abhi mai bhiwadi se bahar hu. Aap mere petition mai jo bhi allegations aur Environmental issues hai un sabhi par Action le.

On Thu, 6 Nov, 2025, 10:51 am RO BHIWADI, <robhiwadi@gmail.com> wrote:

Sir,

In the matter of **OA No. 122/2025, Shiv Ram Ishwar Vs. CPCB & Ors**, the **Joint Committee** constituted by the Hon'ble Tribunal vide order dated **29.08.2025** will be conducting site visits on **06.11.2025** and **07.11.2025**.

You are hereby requested to visit the office of **RSPCB, Bhiwadi**, on **06.11.2025 (Thursday)** between **04:30 PM and 05:30 PM** to present and explain your grievances before the Joint Committee.

In case you are unable to appear in person, the grievances as mentioned in your Petition will be taken as final and considered by the Committee accordingly.

Thank you for your cooperation.

With Regards

Ankur Pathak

Member Committee



CRYSTAL BUILDTECH PVT. LTD.

Regd Office : Office No 35, Krish City Centre, Tapukara, Alwar, Tizara,
Rajasthan, India, 301707

Mktg. Office : First Floor, Plot No. 82, Sector - 44, Gurugram - 122003, Haryana

Ph. : 9560714446, 9560714447

E-mail : Info@krishgroup.org

Website : www.krishgroup.org

CIN : U45201RJ2010PTC078279

Date:-08 Nov-2025

To,

The Joint NGT Committee

Bhiwadi

Sub: Submission in regard to naming of the project Krish Nikunj and Krish Seasons

Sir,

During the site visit conducted by the Committee, it was observed that display boards at the project entry show the names "Krish Seasons" and "Krish Nikunj." In this regard, we respectfully submit that both names relate to the same project and that the entire development is located within one continuous and common premises.

The project was originally approved, planned, and developed under the name "Krish Seasons." At a later stage, only for branding and easy identification of different components within the same project, the name "Krish Nikunj" was used for the group housing (tower) portion, while the plotted development continued under the original project name. This change in naming was done only for internal and marketing purposes and does not mean that there are two separate projects.

The **Environmental Clearance** for the complete project was obtained under the name "Krish Seasons." This clearance covers the entire development, including both the group housing towers and the plotted area, and all environmental conditions are being complied with for the whole project under the same approval.

It is further submitted that the **Resident Welfare Association (RWA)** for the group housing portion has been registered as "Krish Nikunj Resident Welfare Society," in line with the name used for the towers. This registration is only for resident management purposes and does not affect the legal status, approvals, or environmental obligations of the project.

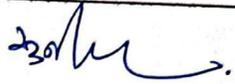
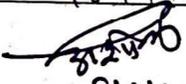
In view of the above, it is respectfully submitted that "Krish Seasons" and "Krish Nikunj" are **one and the same project**, and the use of different names is limited only to branding and resident management, without any effect on statutory approvals, land use, or environmental compliance, all of which remain valid under the project name "Krish Seasons."

Thanking You,
Crystal Buildtech Pvt. Ltd.

[Handwritten Signature]
For Authorized Signatory (Crystal Buildtech Pvt.Ltd.)

Visit of the Joint Committee constituted by Hon'ble NGT in OA No 122/2025 (Shiv Ram Ishwar V/s CPCB & Ors)

Date of visit 06/11/2025 & 07/11/2025

S.No	Name	Organisation	Designation
1.	Sunil kumar Meena Secy	CPCB, Bhopal	
2.	M.D. Puranid	SRO-Jaipur, M&ES CWI	
3.	Dr NARAIN BHOT	Supdt.S.O. SEAC-2 Jaipur	
4.	Ankur Patil	EE, RSPCB, Jaipur	
5.	Tomy K V	Crystal Bultech Pvt Ltd, Burehara	GM Project 969492222
6.	ASHOK KUMAR	Resident Krish Mikunj	 8104040400
7.			
8.			
9.			
10.			

State Level Environment Impact Assessment Authority, Rajasthan
4, Institutional Area, Jhalana Doongri, Jaipur-302004
Phone: 0141-2705633, 2711329 Ext. 361

No. FI (4)/SEIAA/SEAC-Raj/Sectt/Project/Cat. 8(a)B2 (2786)/13-14 Jaipur, Dated: = 9 MAR 2016
To,

M/s Crystal Buildtech Pvt. Ltd.
Add- 203, Caxton House,
2E Jhandelwala, Extn.,
New Delhi.

Sub:-Environment Clearance for project Group Housing "Krish Seasons" at Village Bureda,
Distt. Alwar, Rajasthan.

This has reference to your application dated 16.03.2015 seeking environmental clearances for the above project under EIA Notification 2006. The proposal has been appraised as per prescribed procedure in the light of provisions under the EIA Notification 2006 on the basis of the mandatory documents enclosed with the application viz. the questionnaire, EIA, EMP and additional clarifications furnished in response to the observation of the State Level Expert Appraisal Committee Rajasthan, in its meeting held on 28.06.2015 and 28.12.15

Brief details of the Project:

Category / Item no. (in Schedule):	Cat.8(a)B		
Location of Project	Village Bureda, Tehsil-tijara, District-Alwar		
Project Details	S.N.	Particulars	Details
	1.	Total plot area	73320.13 sqm
	2.	Land surrender	3788.36 sqm
	3.	Net Plot area	3788.36 sqm
	4.	Built up area	105380.393 sqm
	4.	Permissible F.A.R.	85673.33sqm
	5.	Utilized F.A.R.	84868.18 sqm
	6.	Permissible Ground Coverage	21762.27 sqm
	7.	Utilized Ground Coverage	18064.414 sqm, (25.98%)
	8.	Permissible height	-
	9.	Achieved height	46 m
	10.	Proposed Green Area	7910.33Sqm.
11.	Total No. of Flat (1 BHK, 2 BHK etc.)	Total flats-971(1 BHK-412 and 2BHK-559) ,Main plots-151,EWS-15,LIG Plots-14	
12.	Other facilities like swimming pool,club etc.	Commercial-shops&Amenities-community hall	

Parking	Total Parking required = 833 ECU Provision for Parking of 834 E.C.U. has been made as follows: <table border="1" data-bbox="503 178 1388 283"> <tr> <td>Parking In</td> <td>Cars</td> <td>Scooters</td> <td>Total E.C.U.</td> </tr> <tr> <td>Surface</td> <td>625 ECU</td> <td>209 ECU</td> <td>834 ECU</td> </tr> </table>			Parking In	Cars	Scooters	Total E.C.U.	Surface	625 ECU	209 ECU	834 ECU																
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Project Cost:	Project cost 101.86 Crore																										
i. Water Requirement per day & Source	Total water requirement during Construction phase-10 KLD Total water requirement during operation phase- 657 KLD Source of water is bore well.																										
7. Fuel & Energy:-	Total fuel consumption-16lit/day Total Electric Load-3480.25 KW																										
8. Environment Management Plan with budgetary provision.	<u>COST ON ENVIRONMENT MANAGEMENT PLAN</u> <u>CAPITAL EXPENDITURE</u> <table border="1" data-bbox="511 640 1550 1186"> <thead> <tr> <th>SI No</th> <th>Description</th> <th>Cost during Operation (Rs. in Lakhs)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Landscaping/ Plantation</td> <td>15.0</td> </tr> <tr> <td>2</td> <td>STP/ Waste Water Treatment</td> <td>120.0</td> </tr> <tr> <td>3</td> <td>Rain Water harvesting</td> <td>16.5</td> </tr> <tr> <td>4</td> <td>Acoustic Treatment</td> <td>1.2</td> </tr> <tr> <td>5</td> <td>Solid Waste Management</td> <td>20.0</td> </tr> <tr> <td>6</td> <td>Others</td> <td>5.0</td> </tr> <tr> <td></td> <td>Total</td> <td>(177.7 Rs. in Lakhs)</td> </tr> </tbody> </table>			SI No	Description	Cost during Operation (Rs. in Lakhs)	1	Landscaping/ Plantation	15.0	2	STP/ Waste Water Treatment	120.0	3	Rain Water harvesting	16.5	4	Acoustic Treatment	1.2	5	Solid Waste Management	20.0	6	Others	5.0		Total	(177.7 Rs. in Lakhs)
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4	7	5																									
6	5	6																									

	3.	Tree plantation & Parks	3	2	3
	4.	Animal Husbandry	2	4	4
	Total- 51 lacs		15	18	18
	Total-Rs. 51 lacshas been proposed to spent for CSR Activity				
0.	STP	STP of capacity in 1070KLD. FAB Technology			
1.	Green Belt/ Plantation area and % of total area in sq. mts.	7910.33Sq.m. 11.37 %			
2.	Budgetary Breakup for Labour	S. No.	Description	Budget allocation under various activities (In lacs)	
		1.	Shelter including; Brick masonry, lighting facility etc.	4.5	
		2.	Health facility including; First aid box, weekly medical checkup, required medicines and if required hospital related facility provide to concern employee.	1.5	
		3.	Drinking water	0.5	
		4.	Sanitation facility including; Temporary toilet with soak pit system and temporary PVC/HDPE bathrooms. At the working site separate bathroom/toilets for ladies and gents.	3.0	
		5.	Fuel for cooking including; Kerosene and stove for cooking purpose	2.5	
		6.	Education of their children including; Admission facility nearby school, fees and pick up/drop off facility provide to children of employee.	3.5	
		Total		15.0	

3. The SEAC Rajasthan after due considerations of the relevant documents submitted by the project proponent and additional clarifications/documents furnished to it have recommended for Environmental Clearance with certain stipulations. The SEIAA Rajasthan after considering the proposal and recommendations of the SEAC Rajasthan hereby accord Environmental Clearance to the project as per the provisions of Environmental Impact Assessment Notification 2006 and its subsequent amendments, subject to strict compliance of the terms and conditions as follows:

PART A: SPECIFIC CONDITIONS

I. CONSTRUCTION PHASE

1. Consent to Establish" shall be obtained from RPCB before start of any construction work at the site.
2. The PP shall obtain a "No objection certificate for height clearance for the envisaged level from the Airports Authority of India.
3. No Mobile tower shall be installed.

4. As envisaged, the P.P. shall invest at least an amount of **Rs. 177.7 Lacs** as capital cost and **Rs. 11.9 Lacs** as annual recurring cost (before the project is put into use) for implementing various environmental protection measures.
5. The PP has proposed an amount of **Rs. INR 51.00 Lacs** spent over 3 years as **Rs. 15.00 Lacs** for 1st year, **Rs. 18 lacs** for 2nd year and **Rs. 18 lacs** for 3rd year under CSR as above. The expenditure on these activities shall be reflected in the books of account when presented for auditing of accounts. The proposal should contain provision for toilets for girls in nearby schools. The proposal should contain provision for monthly medical camps, distribution of medicines and improvement in educational facilities in the nearby schools. The Detailed action plan of CSR activities shall be submitted by the PP to RSPCB at the time of applying for "Consent to Establish".
6. Green belt/Landscaping should be developed in 7910.33Sqm. (11.37 %)as proposed.
7. That the grant of this E.C. is issued from the environmental angle only, and does not absolve the project proponent from the other statutory obligations prescribed under any other law or any other instrument in force. The sole and complete responsibility, to comply with the conditions laid down in all other laws for the time-being in force, rests with the industry / unit / project proponent. Any appeal against this environmental clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under section 16 of the National Green Tribunal Act, 2010.
8. For conservation of electricity and to reduce energy losses the management shall ensure that the electrical voltage is stepped down from 33 KV to 11 KV and distributed at this level and finally brought to 440 volts.
9. The PP shall obtain approval of drawings of laying electrical lines from the concerned SE of RRVPNL/ JVVNL and comply with the provisions as per Terms and Conditions for Supply of Electricity-2004 of JVVNL.
10. The PP shall full fill the requirements of energy regulatory commission.
11. All energy saving measures proposed by the PP should be implemented before the project is put into use.
12. A preventive action plan (as part of conceptual plan) for earthquake resistance buildings as per NBC code specifically for zone 3,4, 5 should submitted along with the form 1 , form 1A and conceptual plan to RSPCB at the time of applying for CTE.
13. Road width and bend should be adequate for easy movement of fire fighting vehicles.
14. The P.P. shall ensure taking necessary steps on urgent basis to improve the living conditions of the labour at site. The proposed Budgetary provision of **Rs. 15 lacs** shall be made for the housing of construction labor within the site with all necessary infrastructure and facilities such as health facility, sanitation facility, fuel/LPG for cooking, along with safe drinking water, medical camps, and toilets for women, crèche for infants. The housing may be in the form of temporary structures to be removed after the completion of the project. Details of provisions should be submitted to RPCB at the time of obtaining CTE.
15. The drains should be of adequate capacity and be lined till the final disposal points.
16. As proposed, the entire waste water during the construction phase should be discharged through the Septic tank followed by soak pit and during post construction phases through an STP of capacity 1070 KLD based on FAB Technology. The construction of the STP should be carried out simultaneously with that of the project and the STP should be functional before the project is put into use.
17. All required sanitary and hygienic measures shall be in place before starting construction activities. The safe disposal of waste water and solid waste generated during the Construction phase shall be ensured.
18. All the laborers engaged for construction shall be screened for health and adequately treated before engaging them to work at the site.
19. All the topsoil excavated during the construction shall be stored for use in horticulture/landscape development within the project site.

20. Disposal of muck during construction phase should not create any adverse effect on the neighboring communities and be disposed taking necessary precautions for general safety and health aspects of the people, only at approved sites with the approval of competent authority.
21. Soil and ground water samples will be tested to ascertain that there is no threat to the ground water quality by leaching of heavy metals and other toxic contaminants.
22. Construction spoils, including bituminous material and other hazardous materials must not be allowed to contaminate water courses and the dump sites for such material must be secured so that they do not leach into the ground water.
23. The diesel generator sets to be used during and post construction phase shall be of low-sulphur-diesel type and shall conform to Environment (Protection) Rules for air and noise emission standards.
24. Vehicles hired for bringing construction material and laborers to the site shall be in good conditions and shall conform to applicable air and noise emission standards and shall be operated during non-peak/approved hours.
25. Ambient noise levels shall conform to residential standards both during day and night. Incremental pollution loads on the ambient air and noise quality shall be closely monitored during construction phase.
26. Fly ash shall be used as building material in the construction as per the provisions of Fly Ash notification of September, 1999 and amended as on August, 2003.
27. Ready mixed concrete shall be used in building construction.
28. NOC shall be obtained from National State Disaster Management Authority, wherever applicable.
29. Provision for storm water harvesting and its re-use as per CGWA and BIS standards for various applications should be implemented before the project is put into use.
30. Guidelines issued by concerned Ministry for water scarce areas may be followed.
31. Water demand during construction shall be reduced by the use of pre-mixed concrete, curing agents and other best practices. In place of fresh water, effort should be made to use treated waste water from nearby areas.
32. Total domestic water requirement shall not exceed 10 KLD in construction period and 657 KLD in operational period, as proposed. The necessary permission to withdraw 657 KLD ground water should be obtained from CGWA and UIT Bhiwandi. The necessary permission of water supply should be submitted to RSPCB at the time of applying for CTE. At the time of applying for CTE the PP should get it confirmed from RSPCB that no illegal bore well exists in the proposed site.
33. UIT Bhiwandi should ensure that the reconstitution of plots is approved as per rules.
34. Building Plan should be got approved from the competent Authority and the construction should be as per the approved building plan and as per applicable provisions in NBC.
35. The P.P. should ensure compliance of the order of the Hon'ble Rajasthan High Court, Jodhpur, in D. B. Civil writ petition no. 1536 of 2003 in the matter of Abdul Rahman vs. State of Rajasthan and others.
36. Adequate measures shall be taken to reduce air and noise pollution during construction as per CPCB norms.
37. Fixtures for showers, toilet flushing and drinking shall be of low flow either by use of aerators of pressure reducing devices or sensor based control.
38. Use of glass may be reduced by up to 40% to reduce the electricity consumption and load in air-conditioning. If necessary, use high quality double glass with special reflective coating windows.
39. Roofing should meet prescriptive requirement as per Energy Conservation Building Code by using appropriate thermal insulation material to fulfill requirement.
40. Opaque walls shall meet prescriptive requirement as per Energy Conservation Building Code for all air-conditioned spaces, whereas, for non-air-conditioned spaces, by use of appropriate thermal insulation material to fulfill the requirement.
41. Provision of solar water heating /chilling/street lighting etc shall be explored and implemented.

42. Review and revise the requirement of DG set capacities for 100% power back up through optimization of power back up in case of power failure and emergency.
43. A First Aid Room should be provided at the project site, both, during construction and operation phase of the project.
44. Any hazardous waste generated during construction phase shall be disposed of as per applicable rules and norms with necessary authorization of the RPCB.
45. The approval of the competent authority shall be obtained for structural safety of the building due to earthquake, adequacy of firefighting equipment, etc. as per National Building Code 2005 including protection measures from lightening etc.
46. Regular supervision of the above and other measures for monitoring shall be in place throughout the construction phase, so as to avoid nuisance to the surroundings.
47. During construction phase and Post construction / operation phase of the project, the project proponent shall be responsible for implementation of EIA/EMP. Commitment of proponent in this regard shall be submitted to RPCB at the time of applying for CTE.
48. The project proponent shall fulfill in letter and spirit, all the commitments given/submitted to the SEAC office.

II OPERATION PHASE

1. An independent expert shall certify the installation of the Sewage Treatment Plant (STP) and a report in this regard shall be submitted to the RPCB, before the project is commissioned for operation. Discharge of treated sewage shall conform to the norms & standards of the Rajasthan State Pollution Control Board.
2. Adequate measures shall be taken to prevent odor from solid waste processing and STP.
3. Proper system of channelizing excess storm water shall be provided.
4. Rain Water harvesting (RWH) for roof top run-off and surface run-off, as planned shall be implemented. Before recharging the surface run off, pre-treatment must be done to remove suspended matter, oil and grease. The Rain Water Harvesting plan shall be as per GoI manual.
5. The proposals on the energy conservation measures conforming to energy conservation norms finalized by Bureau of Energy Efficiency shall be implemented.
6. The power factor shall be maintained near unity.
7. Application of solar energy shall be incorporated for illumination of common areas, lighting for gardens and street lighting in addition to provision for solar water heating. A hybrid system or fully solar system for a portion of the apartments shall be provided.
8. Traffic congestion near the entry and exit points from the roads adjoining the proposed project site must be avoided. Parking shall be fully internalized and no public space shall be utilized.
9. Regular and periodic mock drills shall be undertaken by the fire department at least once in a year.
10. The D. G. sets to be operated with stack height as per EP Act, 1986 along with acoustic enclosure.
11. Incremental pollution loads on the ambient air quality noise and water quality shall be periodically monitored after commissioning of the project and report to be submitted to RPCB.
12. The solid waste generated shall be properly collected & segregated before disposal to the City Municipal Facility. The in-vessel bio-conversion technique may be used for composting the organic waste.
13. Any hazardous waste including biomedical waste shall be disposed of as per applicable Rules & norms with necessary approvals of the Rajasthan State Pollution Control Board.
14. The green belt design along the periphery of the plot shall achieve attenuation factor conforming to the day and night noise standards prescribed for residential land use. The proposed open space inside the plot shall be suitably landscaped and covered with vegetation of indigenous variety.
15. Trees and shrubs of local species shall be planted to allow habitat for birds with appropriate distance from the boundary.
16. The SEIAA, Rajasthan reserve the right to add new conditions, modify/ annual any condition and/or to revoke the clearance if implementation of any of the aforesaid condition/other stipulations imposed by competent authorities is not satisfactory. Six monthly compliance status report of the project along with implementation of environmental measures shall be submitted to MoEF, Regional Office, Lucknow, SEIAA, Rajasthan & RPCB, Jaipur.

B GENERAL CONDITIONS

1. The environmental safeguards contained in Form 1-A shall be implemented in letter and spirit.

2. Six monthly monitoring reports shall be submitted to SEIAA, Rajasthan and Rajasthan State Pollution Control Board.
3. Officials of the RPCB, who would be monitoring the implementation of environmental safeguards, shall be given full cooperation facilities and documents/data by the PP during their inspection. A complete set of all the documents submitted to SEIAA, Rajasthan shall be forwarded to the DoE, Rajasthan and Rajasthan State Pollution Control Board.
4. In case of any change(s) in the scope of the project, the PP requires a fresh appraisal by SEIAA/SEAC, Rajasthan.
5. The SEIAA/SEAC, Rajasthan reserves the right to add additional safeguard measures subsequently, if found necessary, and to take action including revoking of the environmental clearance under the provisions of the Environment (Protection) Act-1986, to ensure effective implementation of the suggested safeguard measures in a time bound and satisfactory manner.
6. All the other statutory clearances such as the approvals for storage of diesel from the Chief Controller of Explosives, Fire department, Civil Aviation Department, Forest Conservation Act, 1980 and Wildlife (protection) Act, 1972 etc. shall be obtained, as may be applicable, by PP from the competent authority.
7. The PP shall ensure advertising in at least two local news papers widely circulated in the region, one of which shall be in vernacular language that, the project has been accorded environmental clearance and copies of the clearance letters are available with SEIAA, Rajasthan and the Rajasthan State Pollution Control Board and may also be seen on the website of the Board at www.rpcb.nic.in. The advertisement shall be made within 7(seven) days from the date of issue of the environmental clearance and a copy shall also be forwarded to the SEIAA, Rajasthan and Regional Office, Jaipur(S) of the Board.
8. These stipulations would also be enforced amongst the others under the provisions of Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986, the Public Liability (Insurance) Act, 1991 and EIA Notification' 06.
9. Under the provisions of Environment (Protection) Act, 1986, legal action shall be initiated against the proponent, if it is found that construction of the project had been started without obtaining environmental clearance.

Sd/-
(Rajesh Kumar Grover)
Member Secretary,
SEIAA Rajasthan.

No. F1 (4)/SEIAA/SEAC-Raj/Sect/Project/Cat. 8(a)B2 (2786)/13-14

Copy to following for information and necessary action:

1. Secretary, Ministry of Environment, Forest & Climate Change, Govt. of India, Indira Paryavaran Bhawan, Jor Bagh Road, Aliganj, New Delhi-110003.
2. Addl. Chief Secretary, Environment Department, Rajasthan, Jaipur.
3. Smt. Alka Kala, Chairperson, SEIAA, Rajasthan, 69-A, Bajaj Nagar Enclave, Jaipur
4. Sh. Sankatha Prasad, (IFS Retd.), 250, Gomes Defence Colony, Vaishali Nagar, Jaipur.
5. Member Secretary, Rajasthan State Pollution Control Board, Jaipur for information & necessary action and to display this sanction on the website of the Rajasthan Pollution Control Board, Jaipur.
6. Secretary, SEAC Rajasthan.
7. The CCF, Regional Office, Ministry of Environment & Forests, RO(CZ), Kendriya Bhawan, 5th Floor, Sector 'H', Aliganj, Lucknow-226 020.
8. Environment Management Plan- Division, Monitoring Cell, MoEF, Paryavaran Bhawan, CGO Complex, Lodhi Road, New Delhi-110003.
9. Programmer, Department of Environment, Government of Rajasthan, Jaipur with the direction to upload the copy of this environmental clearance on the website.

Wd
M.S. SEIAA (Rajasthan)



151 Office HBC
Rajasthan State Pollution Control Board
 4, Institutional Area, Jhalana Doongari, Jaipur-302 004
 Phone: 0141-2716840



Registered

File No : F(Tech)/KHAIRTHAL-TIJARA(Tijara)/8878(1)/2025-2026/2494-2496
Order No : 2025-2026/HBC/10047 **Dispatch Date:** Oct 27 2025 3:56PM
Unit Id : 144064

M/s Crystal Buildtech Pvt. Ltd.

**KHASRA NO. 359,360,361,499/451 VILLAGE BUREDA
 TEHSIL- TAPUKHERA DISTT. KHAIRTHAL-TIJARA ,
 BUREDA Tehsil:Tijara
 District:KHAIRTHAL-TIJARA**

Sub: Consent to Establish under Section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section 21(4) of Air (Prevention & Control of Pollution) Act, 1981.

Ref: Your application(s) for Consent to Establish dated 23/07/2025 and subsequent correspondence.

Sir,

Consent to Establish under the provisions of Section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 (hereinafter to be referred as the Water Act) and under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981, (hereinafter to be referred as the Air Act) as amended to date and rules & the orders issued thereunder ,is hereby **granted** for your **Crystal Buildtech Pvt. Ltd. plant** situated / proposed at **KHASRA NO 359,360,361,499/451 VILLAGE BUREDA TEHSIL- TAPUKHERA DISTT KHAIRTHAL-TIJARA BUREDA Tehsil:Tijara District:KHAIRTHAL-TIJARA** , Rajasthan under the provisions of the said Act(s). This consent is granted on the basis of examination of the information furnished by you in consent application(s) and the documents submitted therewith, subject to the following conditions:-

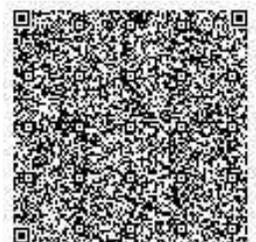
- 1 That this Consent to Establish is valid for a period from **23/07/2025** to **30/06/2030** or **date of commencement of production / commissioning of the project or activities whichever is earlier .**
- 2 That this Consent is granted for manufacturing / producing following products / by products or carrying out the following activities or operation/processes or providing following services with capacities given below:

Particular	Type	Quantity / Capacity
Total Plot Area	Activity	73,320.13 SQ. METER
TOTAL BUILTUP AREA	Activity	105,380.39 SQ. METER

- 3 That in case of any increase in capacity or addition / modification / alteration or change in product mix or process or raw material or fuel, the project proponent is required to obtain fresh consent to establish.

Signature valid

Digitally signed by Bahul Sharma
 Date: 2025.10.27 15:57:01 IST
 Reason: Self Attested
 Location:





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Phone: 0141-2716840

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File No : F(Tech)/KHAIRTHAL-TIJARA(Tijara)/8878(1)/2025-2026/2494-249

Order No: 2025-2026/HBC/10047

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- 4 That the control equipment as proposed by the applicant shall be installed before trial operation is started for which prior consent to operate under the provision of the **Water Act and Air Act** shall be obtained. This consent to establish shall not be treated as consent to operate.
- 5 That the quantity of effluent generation and disposal along with mode of disposal for the treated effluent shall be as under:

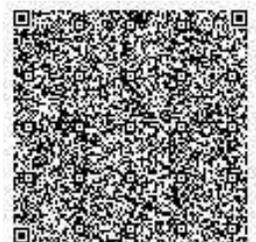
Type of effluent	Max. effluent generation (KLD)	Quantity of effluent to be recycled (KLD)	Quantity of treated effluent to be disposed (KLD) and mode of disposal
Domestic Sewage	769.000	332.000	360.000 On Land For Plantation/Horticulture after adequate treatment

- 6 That the sources of air emissions along with pollution control measures and the emission standards for the prescribed parameters shall be as under:

Sources of Air Emissions	Pollution Control Measures	Prescribed	
		Parameter	Standard
1 D.G. Set(500KVA)	ACOUSTIC ENCLOSURE , ADEQUATE STACK HEIGHT	--	--
2 D.G. Sets(250KVA)	ACOUSTIC ENCLOSURE , ADEQUATE STACK HEIGHT	--	--

Signature valid

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File No : F(Tech)/KHAIRTHAL-TIJARA(Tijara)/8878(1)/2025-2026/2494-2495

Order No : 2025-2026/HBC/10047

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Unit Id : 144064

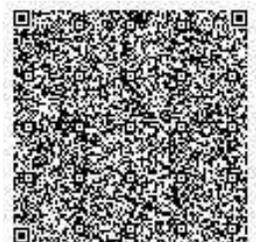
- 7 That the Domestic Sewage shall be treated before disposal so as to conform to the standards prescribed by the Board as notified under the Environment (Protection) Act-1986 for disposal **Into Inland Surface Water**. The main parameters for regular monitoring shall be as under:

Parameters	Standards
Oil and Grease	Not to exceed 10 mg/l
pH Value	Between 6.5 to 9.0
Biochemical Oxygen Demand (3 days at 27C)	Not to exceed 10 mg/l
Chemical Oxygen Demand	Not to exceed 50 mg/l
NH4 (N)	5 mg/l
N total	10 mg/l
Total Suspended Solids	Not to exceed 20 mg/l
Fecal Coliform (MPN per 100 ml)	Not to exceed 100

- 8 That the unit shall obtain all necessary permission from District Administration Khairhal - Tijara and Government of Rajasthan related to development of group housing project 'Krish Seasosns' promoted by M/s Crystal Buildtech Pvt. Ltd. situated at KHASRA NO. 359, 360, 361, 499/451, Village BUREDA, Tehsil- Tapukara, DIST. Khairthal-Tijara.
- 9 That this Consent to Establish is being issued for Total Plot Area: 73,320.13 Sq. m. and Total Built up area : 1,05,380.393 Sq.m. For any change in area, the unit has to seek fresh Consent to Establish.
- 10 That if the project cost exceeds Rs. 101.86 Crore, the unit shall take/obtain modification in consent after paying fee as applicable.

Signature valid

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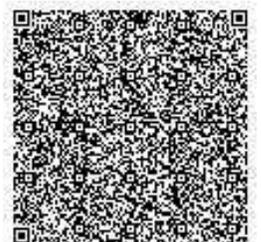
Unit Id : 144064

- 11 That unit shall comply standards as specified in Environment (Protection) Act,1986, (Limiting concentration in mg/l, except for pH):
 - i. pH: 6.5-9.0
 - ii. BOD 3days, 27 degree Celsius: 10
 - iii. COD: 50
 - iv. Oil & Grease : 10
 - v. TSS: 20
 - vi. N-total : 10
 - vii. Fecal Coliform : 100 MPN/100 ml
 - viii. NH4-N : 5
- 12 That the unit shall apply for Consent to Operate for operating its group housing project at the earliest and shall comply with the provisions of Water Act & Air Act, failing which stern action shall be initiated.
- 13 That unit shall upgrade its Sewage Treatment Plant to treat domestic sewage and achieve degree of treatment as per standards prescribed under State Board's order dated 08.08.2023. Also, unit shall submit analysis report of treated waste water from STP within 60 days of issuing this Consent to Establish, failing which stern action shall be initiated.
- 14 That the unit shall provide and maintain separate electric meters for STPs, separate flushing line for utilization of treated water in residential units and shall maintain logbook for operation of STP, chemical consumption, water withdrawal and usage.
- 15 That this Consent to Establish is being issued to the unit 'Krish Seasons' situated at Khasra No.s 359, 360, 361 & 499/451 (as mentioned in approved building map by UIT, Bhiwadi and as claimed by the unit) for total plot area- 73,320.13 sq.m. For any change in Khasra no.s as well as total plot area, the responsibility lies with M/s Crystal Buidtech Pvt. Ltd.
- 16 That the unit shall comply with the standards as prescribed vide MOEF notification no. GSR 826(E) dated 16th November, 2009 with respect to National Ambient Air Quality.
- 17 That the unit shall ensure compliance of ambient air quality standard in respect of noise as prescribed under Environment (Protection) Act & Rules made therein.
- 18 That unit shall comply all conditions imposed vide Environmental Clearance issued under EIA Notification 2006, by State Level Environment Impact Assessment Authority, Rajasthan vide it's letter dated 09.03.2016.

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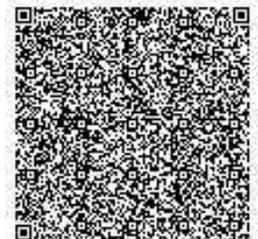
Unit Id : 144064

- 19 That unit shall provide adequate stack height & acoustic enclosures with 02 no. D.G. Sets of 250 KVA each & 01 no. D.G. Set of 500 KVA. Further, unit shall not allow installing any air pollution source i.e. Boiler/Hot water generation etc. without prior consent to establish from the Board under the Air Act 1981.
- 20 That the unit shall install/use D.G. sets only for emergency purposes (as mentioned in direction no. 56 issued by CAQM) only after fitment of dual fuel Kit & RECD and shall not install/use D.G. sets in GRAP period without fitment of dual fuel Kit & RECD.
- 21 That the unit shall install/provide Retro-fitted ECDs (RECD)/Dual fuel mode with all the DG Sets by 31/12/2023 in compliance of directions issued by the commissions of Air Quality management in NCR area.
- 22 That the unit shall adhere/comply to all the directions of the Commission for Air Quality Management in NCR and surrounding Areas as amended from time to time, failing which this consent will be considered deemed to be revoked.
- 23 That the unit shall comply with the Direction No.56& 68 issued by the Commission for Air Quality Management dated 08/02/2022 regarding use of Diesel Generator Sets in the premises.
- 24 That the unit shall comply with the State Board Order dated 13.04.2022 strictly regarding the compliance of all the Directions issued by the Commission of Air Quality Management in NCR area
- 25 That the unit shall not carry out any construction activity without installation and operation of anti-smog gun in Delhi NCR Region.
- 26 That in case of usage of ground water, the unit must obtain NOC from CGWA within one month from the date of issue of Consent to Establish, unless falling in exempted category as per Ministry of Jal Shakti guidelines dated 24.09.2020 and amendments dated 29.03.2023 thereto.
- 27 That the total water consumption shall not exceed 989 KLD {Fresh-657 KLD + Recycled -332 KLD} without prior permission from the State Board and NOC from CGWA.
- 28 The ground water shall not be abstracted without prior NOC from Central Ground Water Authority.
- 29 That the water flow meters shall be provided at all suitable points to measure quantity of daily water consumption, waste water generation, waste water treated and treated waste water recycled and utilized for plantation/gardening purposes. Daily record of the same shall be maintained and to be submitted to the Board.
- 30 That unit shall provide separate metering arrangements at flushing line & gardening line to maintain logbook during operation of STP.

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Date: 2025.10.27 15:57:01 IST
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Unit Id : 144064

- 31 That the unit shall ensure proper recycling and reuse of domestic waste water after adequate treatment.
- 32 That the entire domestic waste water generated in tune of 769 KLD shall be treated through sewage treatment plant having capacity of 1070 KLD (2x540 KLD each) based on FAB technology.
- 33 That the unit shall maintain condition of STP of capacity 1070 KLD (2x540 KLD each) to achieve the standards prescribed under EP Act, 1986 and the unit shall dispose the sludge of STP in scientific manner.
- 34 That water meters shall be installed at suitable locations at closed conduit pipe line to measure the quantity of effluent reaching to 1070 KLD STP for treatment.
- 35 That the unit shall provide and maintain the Oil & Grease trap in good condition, so that oil & grease coming with waste water from kitchen/laundry will retained in the trap.
- 36 That the unit shall provide disinfection system for STP treated water before its utilization in plantation/horticulture purpose.
- 37 That unit shall utilize entire treated waste water for flushing/ process/ gardening/ non-potable uses and other gainful purpose and zero discharge status shall be maintained outside the premises. No waste water shall be discharged on land/ into sewer line/ into natural nala/ water body/ drain.
- 38 That waste water shall always be conveyed/ carried through closed conduit pipe line and no other measure of carrying waste water such as tankers, flexible or temporary pipe line shall be used/practiced.
- 39 That the surplus/ excess/ unutilized treated water shall be used for agriculture/ plantation.
- 40 That the unit shall not allow making any obstacles to any natural water flow i.e. natural nallah/stream carrying rain water to any water body.
- 41 That unit shall install adequately designed rain water harvesting structure for prevention and recharge of ground water in and around the area.
- 42 That the solid waste generated should be properly collected & segregated. Wet garbage should be composted and dry/inert solid waste should be disposed off at approved sites for land filling after recovering recyclable materials.
- 43 That the unit shall provide in-vessel bio conversion technique to compost organic waste generated at project site.
- 44 That this consent is being issued on the basis of information /documents submitted by the industry. In case, it is found during post inspection that, the unit has flouted the conditions of consent or provided inadequate control measures & wrong information, the consent may be revoked and action may be initiated under the Provisions of Water Act & Air Act without any further notice.

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Order No : 2025-2026/HBC/10047

Dispatch Date: Oct 27 2025 3:56PM

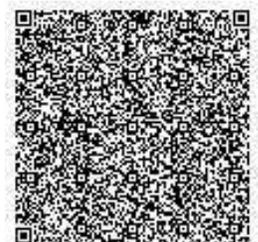
Unit Id : 144064

- 45 That the industry shall comply provisions 9(4) & 13(2) of Plastic Waste Management (PWM) Rules -2016 and as amended & shall submit application for registration in form-I to State Board.
- 46 That no Single use Plastic (SUP) items, which are banned vide Ministry of Environment, Forest and Climate Change (MoEF& CC), Government of India notification dated 12/08/2021 shall be used in the unit premises.
- 47 That this consent to establish shall be subject to compliance of any direction or order passed by Court of Law/NGT/CAQM in the matter.
- 48 That energy conservation measures like installation of CFLs/FLs for lighting the areas outside the building should be integral part of the project design and should be in place before project commissioning.
- 49 That used CFL/FLs/LEDs should be properly collected and disposed off/sent for re-cycling as per prevailing rules/guidelines issued by regulatory authority. Use of solar panels also be done to the extent possible.
- 50 That the unit shall comply with the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016; Solid Waste Management Rules, 2016; Plastic Waste Management Rules 2016; Construction And Demolition Waste Management Rules 2016; Bio-Medical Waste Management Rules, 2016 and E- Waste Management Rules, 2016.
- 51 That the unit shall obtain necessary permission from National Board for Wildlife Clearance (NBWL), if the project falls in ESZ of Notified protected Area and the activity is not covered under permitted activity. The consent is granted under the provisions of Water Act, 1974 and Air Act, 1981 and any other permission/consent w.r.t. Environment Protection Act, 1986 and Forest Conservation Act, 1980, if required, shall have to be obtained before implementation of the project.
- 52 That the unit shall maintain plantation at least in the 33% of total plot area (40% in proposed projects located within the Critically Polluted Areas/ Severely Polluted Areas), using concept of the social forestry and development of green belt outside the project premises in adjacent areas wherever adequate land is not available within the industrial premises.
- 53 That the RSPCB, Rajasthan reserves the right to add new conditions, modify/annul any of the stipulated conditions and/or to revoke the consent if implementation of any of the condition stipulated by RSPCB, Rajasthan or any other competent authorities is not satisfactory
- 54 That the case has been filed under Environment Protection Act, 1986 against UIT, Alwar for its violation so, the unit shall not, in any case, initiate any such project without obtaining prior CTE.

Page 7 of 9

Signature valid

Digitally signed by Bahul Sharma
Date: 2025.10.27 15:57:01 IST
Reason: Self Attested
Location:





158 Office HBC
Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302 004
Phone: 0141-2716840

Registered

File No : F(Tech)/KHAIRTHAL-TIJARA(Tijara)/8878(1)/2025-2026/2494-2495

Order No: 2025-2026/HBC/10047

Dispatch Date: Oct 27 2025 3:56PM

Unit Id : 144064

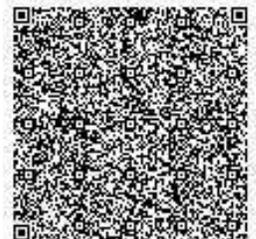
- 55 That all the green building concepts / norms shall be adopted in all possible ways which includes Green walls, solar energy etc., and compliance of this condition shall be submitted along with photograph during the time of CTO application.
- 56 That proper C&D mechanism shall be adopted, and compliance of this condition shall be submitted along with photograph during the time of CTO application.
- 57 That proper wash disposal system shall be developed, and compliance of this condition shall be submitted along with photograph during the time of CTO application.
- 58 That water harvesting system shall be developed for maximum storage and moisture improvement, and compliance of this condition shall be submitted along with photograph during the time of CTO application.
- 59 That proper ventilation measures for energy saving, less toxic materials for reducing indoor pollution and usage of certified wood shall be considered, and compliance of this condition shall be submitted along with photograph during the time of CTO application.
- 60 That, notwithstanding anything provided hereinabove, the State Board shall have the power and reserves its right, as contained **under Section 27(2) of the Water Act and under Section 21(6) of the Air Act** to review anyone or all of the conditions imposed here in above and to make such variation as it deems fit for the purpose of compliance of the **Water Act and Air Act**.
- 61 That the grant of this **Consent to Establish** is issued from the environmental angle only, and does not absolve the project proponent from the other statutory obligations prescribed under any other law or any other instrument in force. The sole and complete responsibility, to comply with the conditions laid down in all other laws for the time-being in force, rests with the industry/ unit/ project proponent.
- 62 That the grant of this **Consent to Establish** shall not, in any way, adversely affect or jeopardize the legal proceedings, if any, instituted in the past or that could be instituted against you by the State Board for violation of the provisions of the Act or the Rules made thereunder.

This **Consent to Establish** shall also be subject, besides the aforesaid specific conditions, to the general conditions given in the enclosed Annexure. The project proponent will comply with the provisions of the **Water Act and Air Act** and to such other conditions as may, from time to time, be specified by the State Board under the provisions of the aforesaid Act(s). Please note that, non compliance of any of the above stated conditions would tantamount to revocation of **Consent to Establish** and project proponent / occupier shall be liable for legal action under the relevant provisions of the said Act(s).

Page 8 of 9

Signature valid

Digitally signed by Bahul Sharma
Date: 2025.10.27 15:57:01 IST
Reason: Self Attested
Location:





159
Regional Office HBC
Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302 004
Phone: 0141-2716840

Registered

File No : F(Tech)/KHAIRTHAL-TIJARA(Tijara)/8878(1)/2025-2026/2494-249

Order No : 2025-2026/HBC/10047

Dispatch Date: Oct 27 2025 3:56PM

Unit Id : 144064

This bears approval of the competent authority.

Yours sincerely,

Group Incharge[HBC]

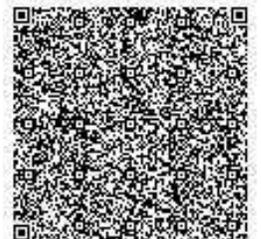
(A): Copy to:-

- 1 Regional Officer, Regional Office, Rajasthan State Pollution Control Board, Bhiwadi
- 2 Master File.

Group Incharge[HBC]

Signature valid

Digitally signed by Rahul Sharma
Date: 2025.10.27 15:57:01 IST
Reason: Self Attested
Location:



K. C. Naik
Member Secretary



भारत सरकार
केन्द्रीय भूमि जल प्राधिकरण
जल संसाधन, नदी विकास
और गंगा संरक्षण मंत्रालय

Government of India
Central Ground Water Authority
Ministry of Water Resources,
River Development & Ganga Rejuvenation

File No: - 21-4/974/RJ/INF/2016 - 492

NOC No: - CGWA/NOC/INF/ORIG/2018/3170

Date:- 23 MAR 2018

To

M/s Krish Seasons
203, Caxton House, 2E Extension,
Jhandewalan, District New Delhi,
Delhi - 110055

Sub: - NOC for ground water withdrawal to M/s Krish Seasons in respect of their proposed Group housing project located at Khasra No. 359, 360, 361 & 499/451 Village Burera, Tehsil Tijara, District Alwar, Rajasthan - reg.

Refer to your application for grant of NOC for ground water withdrawal dated 09/05/2016. Based on recommendations of Regional Director, Central Ground Water Board, Western Region, Jaipur vide his letter dated 07/12/2017 with clarification dated 08/06/2016 and further deliberations on the subject, the NOC of Central Ground Water Authority for ground water withdrawal is hereby accorded to M/s Krish Seasons in respect of their proposed Group housing project located at Khasra No. 359, 360, 361 & 499/451 Village Burera, Tehsil Tijara, District Alwar, Rajasthan. The NOC is valid from 28/02/2018 to 27/02/2020 and is subject to the following conditions:-

1. The firm may abstract 341 cu.m/day of ground water (and not exceeding 1,24,465 cu.m/year), through proposed two (2) tube wells only. No additional ground water abstraction structures shall be constructed for this purpose without prior approval of the CGWA.
2. Both the wells shall be fitted with digital water meters by the firm at its own cost and monthly ground water abstraction data shall be recorded in a log book. Compliance to this condition shall be reported within one month from the date of issue of this letter.
3. M/s Krish Seasons, in consultation with the Regional Director, Central Ground Water Board, Western Region, Jaipur shall implement ground water recharge measures atleast to the tune of 32,300 cu.m/year as proposed, for augmenting the ground water resources of the area within six months from the date of issue of this letter. Firm shall also undertake periodic maintenance of recharge structures at its own cost.
4. The photographs of the recharge structures after completion of construction of the same shall be furnished immediately to the Regional Director, Central Ground Water Board, Western Region, Jaipur for verification under intimation to this office.
5. The firm, at its own cost, shall construct one (1) observation well (piezometer) at suitable location and install digital water level recorder for ground water level.

18/11, Jamnagar House, Mansingh Road, New Delhi-110011

Phone : (011) 23383561 Fax : 23382051, 23386743

Website: www.cgwa.noc.gov.in

स्वच्छ सुरक्षित जल - सुन्दर खुराहाल कल

CONSERVE WATER - SAVE LIFE

- monitoring in consultation with the Central Ground Water Board, Western Region, Jaipur.
6. The ground water quality shall be monitored twice in a year (during pre and post-monsoon periods).
 7. The monitoring data in respect of S. No. 2, 5 & 6 shall be submitted to Central Ground Water Board, Western Region, Jaipur on regular basis at least once in a year.
 8. The firm shall ensure proper recycling and reuse of waste water after adequate treatment.
 9. Action taken report in respect of S. No. 1 to 8 shall be submitted to CGWA within one year period.
 10. The NOC is liable to be cancelled in case of non-compliance of any of the conditions as mentioned in S. No. 1 to 9.
 11. This NOC is subject to prevailing Central/State Government rules/laws or Court orders related to construction of tubewell/ground water withdrawal/construction of recharge or conservation structure/discharge of effluents or any such matter as applicable.
 12. The firm shall report self compliance online in the website (www.cgwa-noc.gov.in) within one year from the date of issue of this NOC.
 13. This NOC does not absolve the applicant / proponent of this obligation / requirement to obtain other statutory and administrative clearances from other statutory and administrative authorities.
 14. The NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and be taking decisions independently of the NOC.


Member Secretary

Copy to:

1. The Member Secretary, Rajasthan State Pollution Control Board, 4, Institutional Area, Jhalana Doongri, Jaipur, Rajasthan - 302004 with a request to ensure that the conditions mentioned in the NOC are complied by the firm in consultation with the District Collector, District Alwar, Rajasthan.
2. The District Collector, District Alwar, Rajasthan for necessary action.
3. The Regional Director, Central Ground Water Board, Western Region, Jaipur. This has reference to your recommendation dated 07/12/2017 with clarification dated 08/06/2016.
4. TS to the Chairman, Central Ground Water Board, Bhujal Bhawan, Faridabad, Haryana.
5. Guard File 2017-18.


Member Secretary



(भूजल निकासी हेतु अनापत्ति प्रमाण पत्र)
NO OBJECTION CERTIFICATE (NOC) FOR GROUND WATER ABSTRACTION

Project Name:	Krish Nikunj Resident Welfare Society		
Project Address:	Kh.no 359,360,361,499 459, Bureda, Tijara		
Village:	Burera	Block:	Tijara
District:	Alwar	State:	Rajasthan
Pin Code:			
Communication Address:	203,caxton, 2e Extension, Jhandewalan, New Delhi, , New Delhi, Delhi - 110055		
Address of CGWB Regional Office :	Central Ground Water Board Western Region, 6-a, Jhalana Doongri, Jaipur, Rajasthan - 302004		

1. NOC No.:	CGWA/NOC/INF/ORIG/2024/20112	2. Date of Issuance	4/4/2024 4:02:26 PM
3. Application No.:	21-4/19366/RJ/INF/2024	4. Category: (GWRE 2023)	Over Exploited
5. Project Status:	New Project	6. NOC Type:	New
7. Valid from:	04/04/2024	8. Valid up to:	03/04/2026

9. Ground Water Abstraction Permitted:							
Fresh Water		Saline Water		Dewatering		Total	
m ³ /day	m ³ /year	m ³ /day	m ³ /year	m ³ /day	m ³ /year	m ³ /day	m ³ /year
149.00	54385.00						

10. Details of ground water abstraction /Dewatering structures

	Total Existing No.:0						Total Proposed No.:1					
	DW	DCB	BW	TW	MP	MPu	DW	DCB	BW	TW	MP	MPu
Abstraction Structure*	0	0	0	0	0	0	0	0	1	0	0	0

*DW- Dug Well; DCB-Dug-cum-Bore Well; BW-Bore Well; TW-Tube Well; MP-Mine Pit;MPu-Mine Pumps

11. Ground Water Abstraction/Restoration Charges paid (Rs.): 108770.00

12. Environment Compensation (if applicable) paid (Rs.): 0.00

13. Number of Piezometers(Observation wells) to be constructed/ monitored & Monitoring mechanism.	No. of Piezometers	Monitoring Mechanism		
		Manual	DWLR**	DWLR With Telemetry
**DWLR - Digital Water Level Recorder	1	0	1	0

(Compliance Conditions given overleaf)

This is an auto generated document & need not to be signed.

Mandatory conditions:

- 1) Installation of tamper proof digital water flow meter with telemetry on all the abstraction structure(s) shall be mandatory for all users seeking No Objection Certificate and intimation regarding their installation shall be communicated to the CGWA within 30 days of grant of No Objection Certificate.
- 2) Proponents shall mandatorily get water flow meter calibrated from an authorized agency once in a year.
- 3) Construction of purpose-built observation wells (piezometers) for ground water level monitoring shall be mandatory as per Section 14 of Guidelines. Water level data shall be made available to CGWA through web portal. Detailed guidelines for construction of piezometers are given in Annexure-II of the guidelines.
- 4) Proponents shall monitor quality of ground water from the abstraction structure(s) once in a year. Water samples from bore wells/ tube wells / dug wells shall be collected during April/May every year and analysed in NABL accredited laboratories for basic parameters (cations and anions), heavy metals, pesticides/ organic compounds etc. Water quality data shall be made available to CGWA through the web portal.
- 5) In case of mining projects, additional key wells shall be established in consultation with the Regional Director, CGWB for ground water level monitoring four (4) times a year (January, May, August and November) in core as well as buffer zones of the mine.
- 6) In case of mining project the firm shall submit water quality report of mine discharge/ seepage from Govt. approved/ NABL accredited lab.
- 7) The firm shall report compliance of the NOC conditions online in the website (www.cgwa-noc.gov.in) within one year from the date of issue of this NOC.
- 8) Industries abstracting ground water in excess of 100 m³/d shall undertake annual water audit through certified auditors and submit audit reports within three months of completion of the same to CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years through appropriate means.
- 9) Application for renewal can be submitted online from 90 days before the expiry of NOC. Ground water withdrawal, if any, after expiry of NOC shall be illegal & liable for legal action as per provisions of Environment (Protection) Act, 1986.
- 10) This NOC is subject to prevailing Central/State Government rules/laws/norms or Court orders related to construction of tube well/ground water abstraction structure / recharge or conservation structure/discharge of effluents or any such matter as applicable.

General conditions:

- 11) No additional ground water abstraction and/or de-watering structures shall be constructed for this purpose without prior approval of the Central Ground Water Authority (CGWA).
- 12) The proponent shall seek prior permission from CGWA for any increase in quantum of groundwater abstraction (more than that permitted in NOC for specific period).
- 13) Proponents shall install roof top rain water harvesting in the premise as per the existing building bye laws in the premise.
- 14) The project proponent shall take all necessary measures to prevent contamination of ground water in the premises failing which the firm shall be responsible for any consequences arising thereupon.
- 15) In case of industries that are likely to contaminate the ground water, no recharge measures shall be taken up by the firm inside the plant premises. The runoff generated from the rooftop shall be stored and put to beneficial use by the firm.
- 16) Wherever feasible, requirement of water for greenbelt (horticulture) shall be met from recycled / treated waste water.
- 17) Wherever the NOC is for abstraction of saline water and the existing wells (s) is /are yielding fresh water, the same shall be sealed and new tubewell(s) tapping saline water zone shall be constructed within 3 months of the issuance of NOC. The firm shall also ensure safe disposal of saline residue, if any.
- 18) Unexpected variations in inflow of ground water into the mine pit, if any, shall be reported to the concerned Regional Director, Central Ground Water Board.
- 19) In case of violation of any NOC conditions, the applicant shall be liable to pay the penalties as per Section 16 of Guidelines.
- 20) This NOC does not absolve the proponents of their obligation / requirement to obtain other statutory and administrative clearances from appropriate authorities.
- 21) The issue of this NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and take decisions independently of the NOC.
- 22) In case of change of ownership, new owner of the industry will have to apply for incorporation of necessary changes in the No Objection Certificate with documentary proof within 60 days of taking over possession of the premises.
- 23) This NOC is being issued without any prejudice to the directions of the Hon'ble NGT/court orders in cases related to ground water or any other related matters.
- 24) Proponents, who have installed/constructed artificial recharge structures in compliance of the NOC granted to them previously and have availed rebate of upto 50% (fifty percent) in the ground water abstraction charges/ground water restoration charges, shall continue to regularly maintain artificial recharge structures.
- 25) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, pharmaceutical, other hazardous units etc. (as per CPCE list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution as per Annexure III of the guidelines.
- 26) In case of new infrastructure projects having ground water abstraction of more than 20 m³/day, the firm/entity shall ensure implementation of dual water supply system in the projects.
- 27) In case of infrastructure projects, paved/parking area must be covered with interlocking/perforated tiles or other suitable measures to ensure groundwater infiltration/harvesting.
- 28) In case of coal and other base metal mining projects, the project proponent shall use the advance dewatering technology (by construction of series of dewatering abstraction structures) to avoid contamination of surface water.
- 29) The NOC issued is conditional subject to the conditions mentioned in the Public notice dated 27.01.2021 failing which penalty/EC/cancellation of NOC shall be imposed as the case may be.
- 30) This NOC is issued subject to the clearance of Expert Appraisal Committee (EAC) (if applicable).
- 31) In the self-compliance report, the PP shall submit details of Drilling Agency/ Agencies, which has/ have constructed BW(s)/ TW(s) along with undertaking to the effect that all necessary measures have been taken as per directions of Hon'ble Supreme Court provided in Annexure-VII of guidelines dated 24.09.2020 in respect of abandoned/ failed BW(s)/ TW(s)/Piezometer(s), if any. The PP is advised to engage registered drilling agency/ agencies. In the event of any mishap/ unfortunate incident due to negligence in taking measures for prevention of accident due to falling in Bore Well, both PP and concerned drilling agency shall jointly be held responsible and penal action as per extant Government rules shall be taken.

(Non-compliance of the conditions mentioned above is likely to result in the cancellation of NOC and legal action against the proponent.)

CENTRAL GROUND WATER AUTHORITY

Department of Water Resources, River Development and Ganga Rejuvenation
Ministry of Jal Shakti, Govt. of India

Receipt

(As per the MoJS guidelines dated 24.09.2020 vide SO No. 3289(E) and amendments dated 29.09.2023 vide SO No. 1509(E))
<https://cgwa-noc.gov.in>

Application No.:	21-4/19366/RJ/INF/2024	Date of Issuance: 4/4/2024 4:02:26 PM
Name of Firm:	KRISH NIKUNJ RESIDENT WELFARE SOCIETY	
AppType Category:	Group housing	
Application Type:	Infrastructure	
PAN/GSTIN No. of Firm/Individual:	AALAK4176D /	

S N	Description	Amount (Rs.)
1.	Application Processing Fee	10000.00
2.	Ground Water Abstraction charges	
3.	Ground Water Restoration charges	
4.	Environmental Compensation Charges (ECRGW) (Date From to) Days-	
5.	Penalty for non-Compliance of NOC conditions Condition to be mentioned	
6.	Adjustment Charges	
7.	Rebate	
8.	Charges for correction/modification in the existing issued No Objection Certificate	
	S.No. Description	Rate
	(i) Change in User ID	Rs. 5000
	(ii) Change in firm Name	Rs. 5000
	(iii) Extension of No Objection Certificate	Rs. 5000
	(iv) Issuance of duplicate No Objection Certificate	Rs. 5000
	(v) Issuance of corrigendum to No Objection Certificate	Rs. 5000
	(vi) Any other items/correction etc.	
Rs. Rupees One Lakh Eighteen Thousand Seven Hundred Seventy Only		118770.00

This is an system generated invoice, hence, does not require ink signed.

18/11, जामनगर हाउस, मानसिंह रोड, नई दिल्ली - 110011 / 18/11, Jamnagar House, Mansingh Road, New Delhi-110011

Phone: (011) 23383561 Fax: 23382051, 23386743

Website: cgwa-noc.gov.in

पानी बचाये - जीवन बचाये
SAVE WATER - SAVE LIFE

Term and conditions:

165

- i. All disputes are subject to Delhi Jurisdiction.
- ii. Any complaint in regard to the rates will not be entertained.

Member-Secretary
CGWA, New Delhi

CENTRAL GROUND WATER AUTHORITY

18/11, जामनगर हाउस, मानसिंह रोड, नई दिल्ली - 110011 / 18/11, Jamnagar House, Mansingh Road, New Delhi-110011
Phone: (011) 23383561 Fax: 23382051, 23386743
Website: cgwa-noc.gov.in

पानी बचाये - जीवन बचाये
SAVE WATER - SAVE LIFE

166

रीयल एस्टेट रेग्युलेटरी ऑथोरिटी, राजस्थान (RERA)
नगर नियोजन भवन, जे.एल.एन. मार्ग, जयपुर

क्रमांक एफ.4(1)आरजे/रेसा/2017/ 218

जयपुर, दिनांक : 13-10-17

श्री रजत सिंगल,
निदेशक, क्रिस्टल बिल्डटेक प्रा.लि.,
203, कैक्सटन हाउस 2 ई,
एसस्टेन्शन झण्डेवाला,
नई दिल्ली।

विषय :- KRISH SEASONS प्रोजेक्ट ग्राम बरहेडा तहसील तिजारा खसरा नं.
359, 360, 361, 451 कुल किता 04 कुल रकबा 73320.13 वर्गमीटर
भूमि पर ऑनगोइंग प्रोजेक्ट के रूप में पंजीयन वाबत।

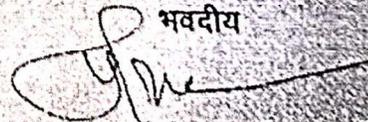
संदर्भ :- आपका पत्र दिनांक 20.09.2017 के क्रम में।

महोदय,

उपरोक्त विषयान्तर्गत संदर्भित पत्र के क्रम में लेख है कि राजस्थान रीयल एस्टेट (रेगुलेशन एण्ड डेवपलमेंट) नियम, 2017 के नियम 4 में दिये गये स्पष्टीकरण (VI) के अनुसार जहाँ सक्षम प्राधिकारी/स्थानीय निकाय द्वारा टाउनशिप स्कीम के अंतर्गत पट्टे जारी किये जा रहे हैं, उनको Ongoing प्रोजेक्ट के रूप में पंजीयन की आवश्यकता से छूट प्रदान की गयी है।

चूंकि नगर सुधार न्यास, भिवाड़ी द्वारा कैम्प आयोजित कर भूखण्ड में जीएच 1-5 की लीज डीड्स (पट्टे) जारी किये हैं। अतः उक्त प्रावधानों के परिप्रेक्ष्य में एवं संलग्न दस्तावेज की प्रतियां के अवलोकन से स्पष्ट है कि CRYSTAL BUILDTECH PVT LTD. के KRISH SEASONS प्रोजेक्ट के Ongoing प्रोजेक्ट के रूप में पंजीयन की आवश्यकता प्रतीत नहीं है।

भवदीय



(अंशु कुमार)
सचिव
राजस्थान
रीयल एस्टेट

Scanned by CamScanner

Pradeep Kapoor
Registrar



Annexure-12

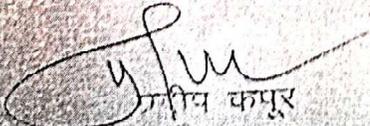
Rajasthan Real Estate Regulatory Authority
Nagar Niyojan Bhawan, Opp. Birla Mandir,
J.L.N. Marg, Jaipur-302004
Tel:-0141-2569430
Website: <http://rera-rajasthan.in>
Email: registrar@rera-rajasthan.in
usersupport@rera-rajasthan.in

REGISTRATION CERTIFICATE OF PROJECT

This certificate of registration is hereby granted under section 5 of the Real Estate (Regulation and Development) Act, 2016 to the following project:

1. Project registration number: RAJ/P/2017/219
2. Details of Project: KRISH NIKUNJ at Khasra No. 359, 360, 361, 499/451, Village-Bureda, Tehsil-Tijara, Bhiwadi, Alwar-301017 (Rajasthan)
3. Details of promoter:
Name of the firm/society/company/competent authority CRYSTAL BUILDTECH PVT. LTD.
having its registered office at 203, Caxton House, 2E Jhandewalan Extension, Delhi-110055
4. This registration is granted subject to the following conditions, namely:-

- (i) The promoter shall enter into an agreement for sale with the allottees as provided in Form-G;
- (ii) The promoter shall execute and register a conveyance deed in favour of the allottee for the apartment. Simultaneously he shall also execute and register the conveyance deed for the undivided proportionate title in the common areas to the association of the allottees or the competent authority, as the case may be, as per section 17 of the Real Estate (Regulation and Development) Act, 2016;
- (iii) The promoter shall deposit seventy percent of the amounts realised by the promoter in a separate account to be maintained in a schedule bank to cover the cost of construction and the land cost to be used only for that purpose as per subclause (D) of clause (I) of sub-section (2) of section 4 of the Real Estate (Regulation and Development) Act, 2016;
- (iv) The registration shall be valid upto 01.04.2021 (Estimated Finished Date) unless extended by the Real Estate Regulatory Authority in accordance with section 6 of the Real Estate (Regulation and Development) Act, 2016 read with rule 7 of the Rajasthan Real Estate (Regulation and Development) Rules, 2017;
- (v) The promoter shall comply with the provisions of the Act and the rules and regulations made thereunder;


प्रदीप कपूर
रेगिस्ट्रार
राज

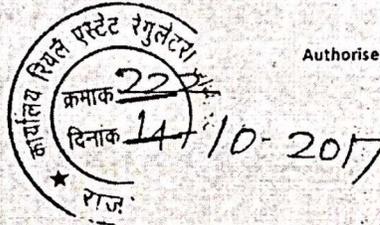
(vi) The promoter shall not contravene the provisions of any other law for the time being in force in the area where the project is being developed.

5. If the above mentioned conditions are not fulfilled by the promoter, the Authority may take necessary action against the promoter including revoking the registration granted herein.

6. The Login Id and password for the purpose as provided under clause (a) of sub-section (1) or sub-section (2) of section 5 of the Real Estate (Regulation and Development) Act, 2016, as the case may be, is enclosed herewith.

This bears approval of Chairman, Rajasthan Real Estate Regulatory Authority (RERA).

Date: _____



Signature and seal

Authorised Officer of the Real Estate Regulatory Authority

RAJ, RERA

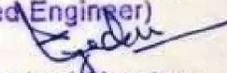


Completion certificate

I hereby certified that the Krish Seasons plotted development on khasra no. 359,360,361,499/455 of village Bureda, Tehsil Tijara, District Alwar Rajasthan (land details as per approved layout plan on dated 05th May 2014)owned/ developed by M/s Crystal Buildtech Pvt. Ltd. was personally inspected by me and internal development work at site is completed in accordance with the approved layout plan, the residential plotted developed project is in accordance with approved layout plan.

Hence as per Township Policy 2010 clause no. 7.03 the completion certificate is hereby issued under my signature on 18th July 2018

For **UNIQUE CONSULTANT** — AM095873-8
(Chartered Engineer)


Authorised Signatory

Signature of Engineer

Dated-25th, September 2020

To,

The C.E.O

B I D A , Bhiwadi

Distt-Alwar (Rajasthan)

Subject:- Submitting of Part Completion Certificate of Krish Nikunj

Dear Sir

As we mentioned above, We are pleased to submit Completion Certificate of 1nos of Tower-1 and 2 nos of Tower -2 at Khasra No. 359, 360, 361, 499/451 of Vill. Bureda, Tehsil – Tijara (Alwar) Rajasthan owned/ developed by Crystal Buildtech Pvt Ltd.

You are requested to kindly acknowledge the same.

Thanking you and Assuring you best of services and cooperation all the times.

For *Shilpkar Architects*

Shailendra Singh Sengar
me

Ar. Shailendra Singh Sengar

शिल्पकार अर्किटेक्ट्स प्रा. लि.
प्लॉट नं. 1165/05/10/20
दिनांक 01/10/20

Shailendra Singh Sengar
MANAGER

architects • engineers • valuers • project managers

Corp. Off. : 909, ILD Trade Centre, Sector-47, Sohna Road, Gurgaon (Haryana) • Ph.: 0124-2217088, 4361909 • E-mail : infoggn@saplind.in

Correspondence Off. : Hotel Regency Complex, Bhiwadi-301019 (Rajasthan) • Ph. : +91-1493-221766

: A-307, Central Plaza, Plot No. CC-2, EPIP Neemrana, Distt. Alwar (Raj.) • Mob.: +91-9783501999, 9783508999

Regd. Off. : J-2/15, Basement, Khirki Extension, Malviya Nagar, New Delhi-1100017 • Telefax : +91-11-29545472

E-mail : info@saplind.in • Website : www.shilpkararchitects.com

Completion Certificate of Flatted Development CMJAY Project.

Applicant Name : M/S Crystal Buldtech Pvt Ltd

Architect Name & Registration No. : Ar. Anand Sharma (CA/95/18738)

Address (Proposed Building) : Khasra No. 359,360,361,499/451
Village- Bureda, The-Tijara Dist. Alwar (Raj.)

Area (Sq. Mt.) : 14613.54 Sq. m

Details of Building Plan Approval : Empanneled Architect Ashish Jain Reg No- CA/
2013/59016 of Govt. List of 12-06-2017 Map
Approval dated- 27-07-2017

(Building Plan Approval Committee Meeting)

S. No.	Details	Comments	
1.	Size of the Plot	As per approval 14613.54 Sq. m	Available on Site 14613.54 Sq. m
2.	Set backs	As per approval	Available on Site
	Front	15 m	15 m
	Side I	3 m	3.6 m
	Side II	3 m	3.6 m
	Rear	3 m	3.6 m
3	Ground Coverage (Available on Site for Tower-1 and 2 Nos of Tower-2)	As per approval 5478.343 Sq. m	Available on Site 1092.478 Sq. M
4	Basement (if approved)		
	(i) Ramp (slope/Width)		
	(ii) Staircase		
	(iii) Setbacks		
	Front		
	Side I		

Shilpkar
Architect Shailendra Singh Sengar
B.Arch. M.C.A., F.I.V., A.I.I.D.
Regd Architect
COA No.. 2008/43675

1/3

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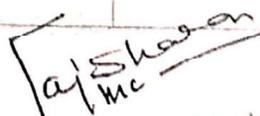
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		Side II		
		Rear		
	(vi)	Any other observation	No	No
5.	Height & Number of Floors	As per Approval 14.950m & G+4	Available on Site 14.945m & G+4	
6.	F.A.R.	As per Approval 23328.968 Sq. m	Achieved F.A.R. 4757.12 Sq. M	
7.	Parking	As per Approval 990 Scooters	Available on Site 250 Scooters.	
8.	Cut outs/Open to Sky/Ducts(Tower-1)	As per Approval 20.40 Sq. m	Available on Site 20.40 Sq. M	
9.	Projections/Balconies (Covered/extended) etc.	As per Approval .865m & 1.455m	Available on Site .860m & 1.45M	
10.	Certification for Fire Safety (Final)	No	No	
11.	Airport NOC (if required)	N/A	N/A	
12.	Environment Clearance (if required)	Yes	Yes	
13.	Certification from structural Engineer (Earthquake Resistant)	Yes	Yes	
14.	Plantation on Site	yes	yes	
15.	Rain water Harvesting	Yes	Yes	
16.	Waste water recycling	Yes	Yes	
17.	Sewerage Treatment Plant	Yes	Yes	
18.	Provision of Solid Waste Disposals	Yes	Yes	


 Architect Sharan Singh Sengar
 B.Arch, M.C.A., F.I.V., A.I.D.
 Regd. Architect
 COA No. 2008/43675

2 | 3

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E-mail : info@saplind.in • Website : www.shilpkararchitects.com

19.	Provisions of Solar Panels/Solar Water Heaters	Yes	yes
20.	Provisions for Physically Challenged Persons	Yes	Yes
21.	Internal Changes/Deviation if any	No.	No.
22.	Any other observation	No	No

- 1) Analytical Site Visit on : 20th Sept 2020
- 2) Enclosed with AS Build Drawings : One Set (Hard Copy)
- 3) Certificate For Earthquake Safety.
- 4) Certificate of Environmental Clearances.
- 5) Completion Fee Receipt (UIT).
- 6) Approved Building plan Letter from empaneled Architect.

Completion Certificate

I hereby certify that the building constructed on Khasra No. 359,360,361,499/451 Village-Bureda, The-Tijara Dist. Alwar (Raj.) (land details as per approved plan) owned/ developed by M/S Crystal Buildtech Pvt Ltd. (Krish Nikunj) was personally inspected by me and based on above facts, construction on site is complete in accordance with the approved building plans. Type of the building Residential (Residential/Commercial/ Institutional etc.) is also in accordance with the approved plan. Hence the Completion Certificate for Tower-1 -1 No and Tower-2 -2 Nos is issued under my signature on (date)

25th Sept 2020.

Shailendra Singh Sengar
/mc

Architect : Shailendra Singh Sengar

Registration No. : CA/2008/43675

Empanelled regn. No. : Serial No. 3 of empanelled

List of Dated 20th April 2017

Architect Shailendra Singh Sengar
B.Arch. M.C.A., F.I.V., A.I.I.D.
Regd. Architect
COA No. : 2008/43675



Dated – 25-03-2022

To,
M/S Crystal Buildtech Pvt. Ltd.
203, Caxton House, 2E Extension,
Jhandewalan, Distt. New Delhi. 110055

Subject: - Issuing Certificate of Completion for Tower-1 (1 No.-EWS) & Tower-2 (2 Nos.-LIG) Under CM Jan Awas Yojana (Model 3A).

Dear Sir,

As we mentioned above, we are Issuing Certificate of Completion for Tower-1 (1 No.-EWS) & Tower-2 (2 Nos.-LIG) Under CM Jan Awas Yojana (Model 3A) Residential Group Housing project developed by M/S Crystal Buildtech Pvt. Ltd., Situated at Khasra No. 359,360,361,499/451, village Bureda, Tehsil – Tijara, Disst.- Alwar (Raj).

Enclosed Documents:

1. As built drawings.
2. Completion Certificate with checklist.
3. Certificate for Earthquake safety.
4. Certificate of Environment Clearance.
5. CGWA NOC.
6. Completion certificate fee receipt from BIDA.
7. Affidavit.

Man Singh

Ar.Mansingh Meena
317, Krish Square, Opp.-MPS School
Bhagat Singh Colony, Bhiwadi (Alwar)
CA/2010/49305
CTP Raj./Architects/2021/38

Regards

ARCHITECT- ; Man Singh Meena

C.O.A. No. - ; CA/2010/49305

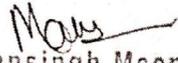
Empanelled reg. No. - ; CTP RAJ./ARCHITECTS/2021/38



COMPLETION CERTIFICATE

Tower-1 (1 No.-EWS) & Tower-2 (2 Nos.-LIG)

I hereby certify that the Group Housing Project under Chief Minister Jan Awas Yojana (Model 3A) constructed on Group Housing Project (Chief Minister Jan Awas Yojana) at Khasra No. 359,360,361,499/451, village Bureda, Tehsil – Tijara, Disst. - Alwar (Raj) and developed by M/S Crystal Buildtech Pvt. Ltd. was personally inspected by me and based on above facts, Construction on site of Tower-1 (1 No.-EWS) & Tower-2 (2 Nos.-LIG) in accordance with the approved building plans. Type of the building (Residential) is also in accordance with the approved plan. Hence the completion Certificate {Tower-1 (1 No.-EWS) & Tower-2 (2 Nos.-LIG)} is issued under my signature on dated 25/03/2022.


Ar. Mansingh Meena
317, Krish Square, Opp.-MPS School
Bhagat Singh Colony, Bhiwadi (Alwar)
CA/2010/49305
CTP Raj./Architects/2021/38

ARCHITECT- : Man Singh Meena

C.O.A. No. - : CA/2010/49305

Empanelled reg. No. - : CTP RAJ./ARCHITECTS/2021/38

Check List for Completion Certificate of Tower-01 (1 No.) & Tower-02 (2-Nos.)			
Applicant Name:		M/S Crystal Bulldtech Pvt. Ltd.	
Applicant Address:		203, Caxton House, 2E Extension, Jhandewalan, Distt. New Delhi. 110055	
Address (Constructed Building):		Group Housing Project (CM Jan Awas Yojana) at Khasra No. 359,360,361,499/451, village Bureda, Tehsil - Tijara, Disst.- Alwar (Raj).	
Net Plot Area (sqmt.)		14613.54 SQM.	
Front Road Width (Mt.)		18.00 M	
Building plan approval detail		Empanneled Architect Ashish Jain, Reg. No.- F10(7) UDH/3/2009 Part-III of Govt. List of 12-06-2017, COA No.- CA/2013/59016. Map Approval Date 27-07-2017.	
Architect Name:-		AR. Anand Sharma	
Registration no:-		CA/95/18738	
S.NO.	DETAILS	COMMENTS	
1	SIZE OF THE PLOT	AS PER APPROVAL	AVAILABLE ON SITE
		14613.54 SQM.	14613.54 SQM.
2	SETBACKS	AS PER APPROVAL	AVAILABLE ON SITE
	FRONT	15.0 M	15.0 M
	SIDE 1	3.0 M	3.6 M
	SIDE 2	3.0 M	3.6 M
	REAR	3.0 M	3.6 M
3	GROUND COVERAGE	AS PER APPROVAL	AVAILABLE ON SITE
		5478.343 SQM. (37.49 %) of Complete project 1092.478 SQM.(7.475 %) Of Tower-1 (1 No.) & Tower-2 (2 Nos.)	1092.478 SQM.(7.475 %) Of Tower-1 (1 No.) & Tower-2 (2 Nos.)
4	BASEMENT(IF APPROVED)	N.A.	N.A.
	(i) RAMP(SLOPE/WIDTH)	N.A.	N.A.
	(ii) STAIRCASE	N.A.	N.A.
	(iii) SETBACKS	N.A.	N.A.
	FRONT	N.A.	N.A.
	SIDE 1	N.A.	N.A.
	SIDE 2	N.A.	N.A.
	REAR	N.A.	N.A.
5	HEIGHT & NO. OF FLOORS	AS PER APPROVAL	AVAILABLE ON SITE
		14.95M (G+4)	14.95M (G+4)
6	F.A.R.	AS PER APPROVAL	ACHIEVED F.A.R
		23328.968 SQM.(1.60) For Complete project. 4757.12 sqm (0.325) Of Tower-1 (1 No.) & Tower-2 (2 Nos.)	Same as Approved, 4757.12 sqm (0.325) Of Tower-1 (1 No.) & Tower-2 (2 Nos.)
7	PARKING	AS PER APPROVAL	AVAILABLE ON SITE
		990 Scooter for complete project. 200 nos. scooter for Tower-1 (1 No.) & Tower-2 (2 Nos.)	205 nos. scooter for Tower-1 (1 No.) & Tower- 2 (2 Nos.)
8	CUTOUT/OPEN TO SKY/DUCTS	AS PER APPROVAL	AVAILABLE ON SITE
		Each Cutout= 5.05 sqmt. In Tower-1.	Same as approved, Each Cutout= 5.05 sqmt. In Tower-1.
9	PROJECTIONS/BALCONY(COVERED/ EXTANDED) ETC.	AS PER APPROVAL	AVAILABLE ON SITE
		Tower 1= 0.865 M & Tower-2 =1.455 M WIDE	Same as approved. Tower 1= 0.865 M & Tower-2 =1.455 M WIDE

Ar. Mansingh Meena
317, Krish Square, Opp.-MPS School
Bhagat Singh Colony, Bhiwadi (Alwar)
CA/2010/49305
CTP Raj./Architects/2021/38

10	CERTIFICATION FOR FIRE SAFETY(FINAL)	N.A	N.A
11	AIRPORT NOC(IF REQUIRED)	N.A	N.A
12	ENVIRONMENT CLEARANCE (IF REQUIRED)	CONDITION APPLY	CERTIFICATE INCLOSED
13	CERTIFICATION FROM STRUCTURAL ENGINEER (EARTHQUAKE RESISTANT)	CONDITION APPLY	CERTIFICATE INCLOSED
14	PLANTATION ON SITE	CONDITION APPLY	PROVISION DONE
15	RAIN WATER HARVESTING	CONDITION APPLY	PROVISION DONE
16	WASTE WATER RECYCLING	CONDITION APPLY	PROVISION DONE
17	SEWERAGE TREATMENT PLANT	CONDITION APPLY	Affidavit INCLOSED/TEMPORARY STP INSTALLED ON SITE
18	PROVISION OF SOLID WASTE DISPOSALS	CONDITION APPLY	YES
19	PROVISION OF SOLAR PANELS/SOLAR WATER HEATERS	CONDITION APPLY	Affidavit INCLOSED
20	PROVISIONS FOR PHYSICALLY CHALLENGED PERSONS	CONDITION APPLY	RAMP PROVIDED
21	INTERNAL CHANGES/DEVIATION IF ANY		NO
22	ANY OTHER OBSERVATION	NO	
<p style="text-align: center;"><i>Man Singh</i></p> <p>Ar. Mansingh Meena 317, Krish Square, Opp.-MPS School Bhagat Singh Colony, Bhiwadi (Alwar) CA/2010/49305 CTP Raj./Architects/2021/38</p> <p style="text-align: right;">ARCHITECT- : Man Singh Meena C.O.A. No. - : CA/2010/49305 Empanelled reg. No. - : CTP RAJ./ARCHITECTS/2021/38 Structural Engineer: Er. Paresh Jauhri Registration No.- M118864-4</p>			

originarchitect.in



ORIGIN Architects
PLANNING ARCHITECTURE INTERIOR DESIGNING

30 MAR 2024

COMPLETION CERTIFICATE

I hereby certify that the G+4 building [Tower-1 (C) (1No.) and Tower-2 (N) (1No.)] of Affordable Housing Project "KRISH NIKUNJ Phase-2" in CMJAY situated on Khasra no. 359, 360, 361, 499/451, Plot no. GH 1, 2, 3, Village- Bureda, Teh.- Tiljara, Dist.- Alwar, Rajasthan owned/developed by M/s CRYSTAL BUILDTECH PRIVATE LIMITED was personally inspected by me and based on the above fact, building construction on site is complete in accordance with the approved building plans. Type of the building (Residential) is also in accordance with the approved plan. Hence the Completion Certificate is issued as per my best knowledge and information provided to me under my signature on date 30-03-2024.

Note: -

1. Deposition of any Pending amount/fees in any Government Department is the sole responsibility of Developer.
2. It is mandatory to obtain OCCUPANCY CERTIFICATE after completion of all external works and required NOC's as per Government rules.
3. After commencement of this completion certificate if any deviation found against the approved building maps then Empanelled Architect will not be responsible for such changes.
4. This Completion Certificate is only for completion of building as per approved maps and is not stands for any type of STRUCTURE SAFETY.


MAYUR GOYAL
S-256, Second Floor, Sukham Tower,
Bhagat Singh Colony, Bhiwadi, Alwar
CA/2009/46101
CTP RAJ./Architect/2021/51



30 MAR 2024

2	Entry & Exit Gates/Guard room	100%	YES	
3	Driveways & Pathways	100%	YES	
4	Open Parking Areas	100%	YES	
5	Meter Room/Pump Room etc.	100%	YES	
6	Electrical Work/Light poles etc.	100%	YES	
7	Water Supply lines/UG Tank	100%	YES	
8	Storm Water Drains	100%	YES	
9	Construction of RWH Structure	100%	YES	
10	Structure of Waste Water Treatment/Recycling Plant	100%	YES	
11	Laying of Sewerage Line and Construction of Sewerage Treatment Plant (STP)	100%	YES	
13	Any other work			

G- NOC's/Certifications Required (for Completion Certificate)

S.No.	Type of NOC/Certification	Applicable/Not Applicable	Obtained
1	Structural Certificate	Applicable	YES
2	Green Building Certification (LEED/IGBC/GRIHA/ASSOCHAM GEM)	NA	NA
3	Any other (as applicable)		

Completion Fee Deposited in Local Authority

Gross Built-up area of the Completed Part = 3376.22 sq.m. X Rs. 10
= Rs. 33762.20 + 300

Total Amount Rs. 34062.20 (In words THIRTY FOUR THOUSAND SIXTY TWO ONLY)

Rs. 34070 Deposited via Receipt No. 813 dated 28/03/2024.

MAYUR GOYAL
S-256, Second Floor, Sukham Tower,
Bhagat Singh Colony, Bhiwadi, Alwar
CA/2008/146101

CTP RAJ/Architect/2021/51
(Seal & Signature of Architect with date)

Reg. no. (CTP RAJ) Valid up to 31-10-2024

For CRYSTAL BUILDTECH PVT TD

authorised Signatory
(Seal & Signature of Developer with date)

Name of the Developer: CRYSTAL BuildTech
Pvt. LTD. 30/03/2024



30 MAR 2024

E- Development Work of Building Blocks (for Completion Certificate)				
S.No.	Details	Work to be Completed at the time of CC (In percentage)	Work done in Project	Comments (if any)
1	Civil construction work of Super Structure	100%	YES	
2	Internal & External Plaster and paint work	100%	YES	
3	Door and Window/structural Glazing work	100%	YES	
4	Flooring Work	100%	YES	
5	Balconies and Railing work	100%	YES	
6	Installation of Sanitary and Plumbing fittings	100%	YES	
7	Installation of Electrical fittings	100%	YES	
8	Community Facilities (Club, community hall, Society office, swimming pool, shops etc)	NA	NA	
9	Development works of Common areas (Lobbies/Corridors/Staircase/Lift well/Terraces/Ramps/etc)	100%	YES	
10	Installation of Lifts/Escalators	100%	YES	
11	Covered Parking Areas & Mech. Parking (Basement/Stilt etc)	NA	NA	
12	Elevation Work	100%	YES	
13	Overhead and Underground tanks	100%	YES	
14	HVAC works	NA	NA	
15	Provision of Physically Challenged Persons	100%	YES	
16	Installation of Fire Safety Equipment's	NA	NA	
17	Status of EWS/LIG units	100%	YES	

F- Outer Development Works and Services of the Project (for Completion Certificate)

S.No.	Details	Work to be Completed at the time of CC (In percentage)	Work done in Project	Comments (if any)
1	Compound Wall	100%	YES	

MAYUR GOYAL
 S-256, Second Floor, Sukham Tower,
 Bhagat Singh Colony, Bhiwadi, Alwar
 CA/2009/46101
 CTP RAJ./Architect/2021/51



30 MAR 2024

C- Outer Development Parameters:				
S.No.	Details	As per Latest Approved Building Plans	As per Site	Comments (if any)
1	Green and Plantation			
i)	Total Green Area (sq.m.)	As per drawing	As per drawing	
ii)	Surface Green Area (sq.m.)	As per drawing	As per drawing	
iii)	Podium Green Area (sq.m.)	NA	NA	
iv)	Plantation Corridor (if any)	NA	NA	
v)	Tree Plantation (as per norms)	As per drawing	As per drawing	
2	Approved Services in the Project (STP, WTP, UGT, Tank, Pump room, Panel room, etc)	As per drawing	As per drawing	
3	Driveways for Fire Tender Movement/Parking, etc	NA	NA	
4	No. of Entry/Exit & width	1 ENTRY (3.6M), 1 EXIT (4.5M)	1 ENTRY (3.6M), 1 EXIT (4.5M)	
5	No. of Security Rooms & sizes	NA	NA	
6	Height of Compound Wall (as per norms)	NA	NA	

D- Outer Development Parameters:

Applicable only in case of Group Housing Projects having area more than 5000 sq.m.

EWS/LIG units provided in Main plot/Split location		<i>On main plot/split location</i>		
<i>In case, EWS/LIG unit provided on Split Location</i>		NOT APPLICABLE		
Address of Split Location				
S.No.	Details	As per Latest Approved Building Plans	As per Site	Comments (if any)
1	No. of EWS units	40	40	
2	No. of LIG units	40	40	
3	Total Carpet Area provided (sq.m)	NA	NA	
4	Total SBUA Area provided (sq.m)	EWS-363.44 LIG-562.95	EWS-363.44 LIG-562.95	
5	Parking of EWS/LIG units	EWS-1 SCOOTER LIG-2 SCOOTER	EWS-1 SCOOTER LIG-2 SCOOTER	
6	Completion Time of EWS/LIG units	As per Government rules	As per Government rules	

MAYUR GOYAL
 S-256, Second Floor, Sukham Tower,
 Bhagat Singh Colony, Bhiwadi, Alwar
 CA/2009/46101

GTP-RAJ./Architect/2021/51



30 MAR 2024

12	Total No. of Staircases	01 on each tower	01 on each tower
i)	No. of Open Fire staircase	NA	NA
ii)	No. of Pressurized Fire Staircase		
13	No. of Lifts	01 on each tower	01 on each tower
	Size of Lifts	1830x1830	1830x1830
14	No. of Escalators	NA	NA
15	Provision of Physically Challenged Persons	Ramp	Ramp
	<ul style="list-style-type: none"> • Ramp • Toilet • Car parking • Lifts 		
16	Cut-outs/Open to Sky/Shafts	As per drawing	As per drawing
17	Projections/Balconies etc	As per drawing	As per drawing
18	Porch (if any)	NA	NA

B- Parking Parameters:

S.No.	Details	As per Latest Approved Building Plans	As per Site	Comments (if any)
1	Total ECU Required	As per drawing	As per drawing	
2	Total No. of Car Parking	NA	NA	
i)	Surface Parking	As per drawing	As per drawing	
ii)	Mechanical Car Parking	NA	NA	
iii)	<ul style="list-style-type: none"> • Basement (I,II,III,...) • Stilt • Open Area 	As per drawing	As per drawing	
3	Two- Wheeler Parking	As per drawing	As per drawing	
4	Bus Parking	NA	NA	
5	Visitors Parking	NA	NA	
6	EV Charging Facility Car Park	NA	NA	
7	Ramp (for parking floors)	NA	NA	
	<ul style="list-style-type: none"> • Width • Slope 			
8	Provision of Car Lift	NA	NA	

MAYUR GOYAL
 S-256, Second Floor, Sukham Tower,
 Bhagat Singh Colony, Bhiwadi, Alwar
 CA/2009/46101



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Site Inspection Report

A- Technical Parameters of Building Blocks					
S.No.	Details		As per Latest Approved Building Plans	As per Site	Comments (if any)
1	Setbacks	Direction			
	Front		15 m	15 m	
	Side I		NA	NA	
	Side II		NA	NA	
	Rear		5.44 m	5.44 m	
2	Ground Coverage (sq.m)		680.12	680.12	
3	Gross Built-up Area (Sq.m.)		3376.217	3376.217	
4	B.A.R (Sq.m.)		3376.217	3376.217	
5	Total No. of Floors (Basement, Stilt, above floors, service floor etc)		G+4	G+4	
6	Total Height of Building (in mtrs.)		14.95	14.95	
i)	Plinth		450 mm	450 mm	
ii)	Stilt/Podium		NA	NA	
iii)	Ground to Terrace		14.70 m	14.70 m	
iv)	Parapet/Mumty/Lift Machine Room/any other Architectural element		7.45 m	7.45 m	
7	No. of Blocks/Towers		2	2	
8	Total no. of Units (Flats/Shops/Showrooms etc)		80	80	
9	Commercial area (in case of Group Housing/Flatted development project)		NA	NA	
10	Community Facilities Area (Club, community hall, Society office, Swimming pool etc.)		YES	NA	
11	Refuge area (if any)		NA	NA	

MAYUR GOYAL
S-256, Second Floor, Sukham Tower,
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CA/2009/46101
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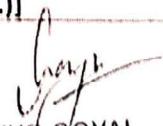
30 MAR 2024

Checklist for Completion Certificate

Basic Details of the Project

Name of Developer/Promoter	CRYSTAL BUILDTECH PRIVATE LIMITED	
Address of Developer/Promoter	Office no. 35, Krish City Centre, Tapukara, District- Alwar, Rajasthan	
Name of the Project	KRISH NIKUNJ Phase-2	
RERA Registration No.	RAJ/P/2022/2201	
Address of the Project (Plot no./Khasra No.)	Khasra no. 359, 360, 361, 499/451, Plot no. GH 1,2,3, Village- Bureda, Teh.- Tijara, Dist.- Alwar, Rajasthan	
Plot Area (Sq.m.) (As per Approved Building Plans)	Total land area – 14613.54	
Width of the Road	18 m	
Landuse of Plot as per Lease deed	Residential	Date of issue of lease deed: 31-07-2014
Use of Approved Building Plans (Multi-Dwelling unit/Resi. Flats/Group Housing/Studio/Row Houses/CMJAY-1A/3A/3B/3C/Hotels/Resort/Mall/Commercial Complex/Offices/School/College/Hospital/etc.)	CMJAY- 3A	
Building Plans approving Authority	Empanelled Architect ASHISH JAIN CA/2013/59016	
Latest Building Plans Release Date	27-07-2017	
Building Plans Validity Date	As per Government rules.	
Building Plan Approval as per Building Byelaws (2000/2010/2017/2020/any other)	CMJAY -2015 Policy.	
Architect of the Project & COA no.	CHANCHAL JAIN (CA/2005/36771)	
Structural Engineer of the Project	PARESH JAUHRI	

Completion Certificate issued for Complete approved project or Partial area of the Project	PARTIAL AREA OF THE PROJECT
In case of Partial Completion Certificate	
Partially Completed Plot area	1542.31 SQ.M
Detail of Completed Block/Tower	G+4 building [Tower-1 (C) (1No.) and Tower-2 (N) (1No.)]


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Date: - 08-04-2024

To,
CEO,
BIDA, Bhiwadi,
Rajasthan

**Subject: - Regarding submission of part COMPLETION CERTIFICATE of G+4 Buildings
in "KRISH NIKUNJ Phase-2" in CMJAY- 3A**

Dear ma'am,

We have completed G+4 building [Tower-1 (C) (1No.) and Tower-2 (N) (1No.)] of Affordable Housing Project "KRISH NIKUNJ Phase-2" in CMJAY situated at Khasra no. 359, 360, 361, 499/451, Plot no. GH 1, 2, 3, Village- Bureda, Teh.- Tijara, Dist.- Alwar, Rajasthan

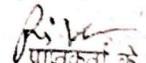
We have obtained Partial Completion Certificate from Empanelled Architect.

It is to request you that we are submitting one copy of Completion Certificate for your kind perusal.

Thanks and Regards

For CRYSTAL BUILDTECH PVT TD


Sajid Khan
(Authorized Signatory)

भिकाडी इन्फोस्टेड विकास प्राधिकरण
प्राप्त क्रमांक... 268
दिनांक... 08/04/24

प्राधिकृत के हस्ताक्षर

Enclosures:-

1. Completion Certificate (1 copy in original)
2. Copy of NOC's
3. Copy of Affidavits
4. Copy of Approved and As-built Building Maps (Certified).
5. Structure and Service drawings in Pen Drive.



12.3 DEC

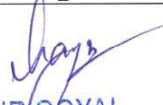
23 DEC 2024

Checklist for Completion Certificate

Basic Details of the Project

Name of Developer/Promoter	CRYSTAL BUILDTECH PRIVATE LIMITED	
Address of Developer/Promoter	Office no. 35, Krish City Centre, Tapukara, District- Alwar, Rajasthan	
Name of the Project	KRISH NIKUNJ Phase-2	
RERA Registration No.	RAJ/P/2022/2201	
Address of the Project (Plot no./Khasra No.)	Khasra no. 359, 360, 361, 499/451, Plot no. GH 1,2,3, Village- Bureda, Teh.- Tijara, Dist.- Alwar, Rajasthan	
Plot Area (Sq.m.) (As per Approved Building Plans)	Total land area – 14613.54	
Width of the Road	18 m	
Landuse of Plot as per Lease deed	Residential	Date of issue of lease deed: 31-07-2014
Use of Approved Building Plans (Multi-Dwelling unit/Resi. Flats/Group Housing/Studio/Row Houses/CMJAY-1A/3A/3B/3C/Hotels/Resort/Mall/Commercial Complex/Offices/School/College/Hospital/etc.)	CMJAY- 3A	
Building Plans approving Authority	Empanelled Architect ASHISH JAIN CA/2013/59016	
Latest Building Plans Release Date	27-07-2017	
Building Plans Validity Date	As per Government rules.	
Building Plan Approval as per Building Byelaws (2000/2010/2017/2020/any other)	CMJAY -2015 Policy.	
Architect of the Project & COA no.	ANAND SHARMA (CA/95/18738) Mayank Srivastava (CA/2010/48235)	
Structural Engineer of the Project	PARESH JAUHRI Vikram Kumawat	

Completion Certificate issued for Complete approved project or Partial area of the Project	PARTIAL AREA OF THE PROJECT
In case of Partial Completion Certificate	
Partially Completed Plot area	174 SQ.M
Detail of Completed Block/Tower	G+2 Community Building


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Site Inspection Report

A- Technical Parameters of Building Blocks					
S.No.	Details		As per Latest Approved Building Plans	As per Site	Comments (if any)
1	Setbacks	Direction			
	Front		3.8 m	3.8 m	
	Side I		3.849 m	3.849 m	
	Side II		NA	NA	
	Rear		NA	NA	
2	Ground Coverage (sq.m)		107.28	107.28	
3	Gross Built-up Area (Sq.m.)		321.843	321.843	
4	B.A.R (Sq.m.)		321.843	321.843	
5	Total No. of Floors (Basement, Stilt, above floors, service floor etc)		G+2	G+2	
6	Total Height of Building (in mtrs.)		11.45	11.45	
i)	Plinth		250 mm	250 mm	
ii)	Stilt/Podium		NA	NA	
iii)	Ground to Terrace		11.20 m	11.20 m	
iv)	Parapet/Mumty/Lift Machine Room/any other Architectural element		3.0 m	3.0 m	
7	No. of Blocks/Towers		1	1	
8	Total no. of Units (Flats/Shops/Showrooms etc)		NA	NA	
9	Commercial area (in case of Group Housing/Flatted development project)		NA	NA	
10	Community Facilities Area (Club, community hall, Society office, Swimming pool etc.)		YES	Completed	
11	Refuge area (if any)		NA	NA	
12	Total No. of Staircases		01	01	
i)	No. of Open Fire staircase		NA	NA	
ii)	No. of Pressurized Fire Staircase				

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13	No. of Lifts Size of Lifts	NA	NA	
14	No. of Escalators	NA	NA	
15	Provision of Physically Challenged Persons <ul style="list-style-type: none"> • Ramp • Toilet • Car parking • Lifts 	Ramp	Ramp	
16	Cut-outs/Open to Sky/Sh shafts	As per drawing	As per drawing	
17	Projections/Balconies etc	As per drawing	As per drawing	
18	Porch (if any)	NA	NA	
B- Parking Parameters:				
S.No.	Details	As per Latest Approved Building Plans	As per Site	Comments (if any)
1	Total ECU Required	As per drawing	As per drawing	
2	Total No. of Car Parking	As per drawing	As per drawing	
i)	Surface Parking	As per drawing	As per drawing	
ii)	Mechanical Car Parking	NA	NA	
iii)	<ul style="list-style-type: none"> • Basement (I,II,III,...) • Stilt • Open Area 	As per drawing	As per drawing	
3	Two- Wheeler Parking	As per drawing	As per drawing	
4	Bus Parking	NA	NA	
5	Visitors Parking	NA	NA	
6	EV Charging Facility Car Park	NA	NA	
7	Ramp (for parking floors) <ul style="list-style-type: none"> • Width • Slope 	NA	NA	
8	Provision of Car Lift	NA	NA	


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C- Outer Development Parameters:				
S.No.	Details	As per Latest Approved Building Plans	As per Site	Comments (if any)
1	Green and Plantation			
i)	Total Green Area (sq.m.)	As per drawing	As per drawing	
ii)	Surface Green Area (sq.m.)	As per drawing	As per drawing	
iii)	Podium Green Area (sq.m.)	NA	NA	
iv)	Plantation Corridor (if any)	NA	NA	
v)	Tree Plantation (as per norms)	As per drawing	As per drawing	
2	Approved Services in the Project (STP, WTP, UGT, Tank, Pump room, Panel room, etc)	As per drawing	As per drawing	
3	Driveways for Fire Tender Movement/Parking, etc	NA	NA	
4	No. of Entry/Exit & width	1 ENTRY, 1 EXIT	1 ENTRY, 1 EXIT	
5	No. of Security Rooms & sizes	NA	NA	
6	Height of Compound Wall (as per norms)	NA	NA	
D- Outer Development Parameters:				
<i>Applicable only in case of Group Housing Projects having area more than 5000 sq.m.</i>				
EWS/LIG units provided in Main plot/Split location			<i>On main plot/split location</i>	
<i>In case, EWS/LIG unit provided on Split Location</i>			NOT APPLICABLE	
Address of Split Location				
S.No.	Details	As per Latest Approved Building Plans	As per Site	Comments (if any)
1	No. of EWS units	200	120	
2	No. of LIG units	390	200	
3	Total Carpet Area provided (sq.m)	NA	NA	
4	Total SBUA Area provided (sq.m)	EWS-363.44 LIG-562.95	EWS-363.44 LIG-562.95	
5	Parking of EWS/LIG units	EWS-1 SCOOTER LIG-2 SCOOTER	EWS-1 SCOOTER LIG-2 SCOOTER	
6	Completion Time of EWS/LIG units	As per Government rules	As per Government rules	


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E- Development Work of Building Blocks (for Completion Certificate)				
S.No.	Details	Work to be Completed at the time of CC (in percentage)	Work done in Project	Comments (if any)
1	Civil construction work of Super Structure	100%	YES	
2	Internal & External Plaster and paint work	100%	YES	
3	Door and Window/structural Glazing work	100%	YES	
4	Flooring Work	100%	YES	
5	Balconies and Railing work	100%	YES	
6	Installation of Sanitary and Plumbing fittings	100%	YES	
7	Installation of Electrical fittings	100%	YES	
8	Community Facilities (Club, community hall, Society office, swimming pool, shops etc)	100%	YES	
9	Development works of Common areas (Lobbies/Corridors/Staircase/Lift well/Terraces/Ramps/etc)	100%	YES	
10	Installation of Lifts/Escalators	100%	YES	
11	Covered Parking Areas & Mech. Parking (Basement/Stilt etc)	NA	NA	
12	Elevation Work	100%	YES	
13	Overhead and Underground tanks	100%	YES	
14	HVAC works	NA	NA	
15	Provision of Physically Challenged Persons	100%	YES	
16	Installation of Fire Safety Equipment's	NA	NA	
17	Status of EWS/LIG units	100%	NA	
F- Outer Development Works and Services of the Project (for Completion Certificate)				
S.No.	Details	Work to be Completed at the time of CC (in percentage)	Work done in Project	Comments (if any)
1	Compound Wall	100%	YES	


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2	Entry & Exit Gates/Guard room	100%	YES	
3	Driveways & Pathways	100%	YES	
4	Open Parking Areas	100%	YES	
5	Meter Room/Pump Room etc.	100%	YES	
6	Electrical Work/Light poles etc.	100%	YES	
7	Water Supply lines/UG Tank	100%	YES	
8	Storm Water Drains	100%	YES	
9	Construction of RWH Structure	100%	YES	
10	Structure of Waste Water Treatment/Recycling Plant	100%	YES	
11	Laying of Sewerage Line and Construction of Sewerage Treatment Plant (STP)	100%	YES	
13	Any other work			

G- NOC's/Certifications Required (for Completion Certificate)

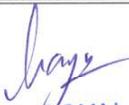
S.No.	Type of NOC/Certification	Applicable/Not Applicable	Obtained
1	Structural Certificate	Applicable	YES
2	Green Building Certification (LEED/IGBC/GRIHA/ASSOCHAM GEM)	NA	NA
3	Any other (as applicable)		

Completion Fee Deposited in Local Authority

Gross Built-up area of the Completed Part = 321.843 sq.m. X Rs. 10
 = Rs. 3218.43 + 200

Total Amount Rs. 3418.43 (In words THREE THOUSAND FOUR HUNDRED EIGHTEEN RUPEES AND FORTY THREE PAISE ONLY)

Rs. 3419 Deposited via Receipt No. 825/44 dated 20/12/2024.


 MAYUR GOYAL

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 Bhagat Singh Colony, Bhiwadi, Alwar
 CA/2009/46101
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(Seal & Signature of Architect with date)

(Seal & Signature of Developer with date)

Reg. no. (CTP RAJ) Valid up to... 31-10-2025

Name of the Developer:.....

23 DEC 2024

COMPLETION CERTIFICATE

I hereby certify that the **G+2 building (Community building) of Affordable Housing Project "KRISH NIKUNJ Phase-2"** in CMJAY situated on Khasra no. 359, 360, 361, 499/451, Plot no. GH 1, 2, 3, Village- Bureda, Teh.- Tijara, Dist.- Alwar, Rajasthan owned/developed by M/s CRYSTAL BUILDTECH PRIVATE LIMITED was personally inspected by me and based on the above fact, building construction on site is complete in accordance with the approved building plans. Type of the building (Community) is also in accordance with the approved plan. Hence the Completion Certificate is issued as per my best knowledge and information provided to me under my signature on date 23-12-2024.

Note: -

1. Deposition of any Pending amount/fees in any Government Department is the sole responsibility of Developer.
2. After commencement of this completion certificate if any deviation found against the approved building maps then Empanelled Architect will not be responsible for such changes.
3. This Completion Certificate is only for completion of building as per approved maps and is not stands for any type of STRUCTURE SAFETY.



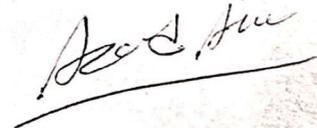
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Fresh & Recycled Water Daily Report				
Ground Water				
Project	Date	Fresh water Drawn		Total Drawn
		Borewell- Open Reading	Closeing Reading	
Krish Nikunj				
Krish Nikunj	1-Sep-25	61654.4	61784.4	130
Krish Nikunj	2-Sep-25	61784.4	61923.4	139
Krish Nikunj	3-Sep-25	61923.4	62064.4	141
Krish Nikunj	4-Sep-25	62064.4	62209.4	145
Krish Nikunj	5-Sep-25	62209.4	62349.4	140
Krish Nikunj	6-Sep-25	62349.4	62484.4	135
Krish Nikunj	7-Sep-25	62484.4	62614.4	130
Krish Nikunj	8-Sep-25	62614.4	62744.4	130
Krish Nikunj	9-Sep-25	62744.4	62881.7	137.3
Krish Nikunj	10-Sep-25	62881.7	63018.1	136.4
Krish Nikunj	11-Sep-25	63018.1	63153.6	135.5
Krish Nikunj	12-Sep-25	63153.6	63288.2	134.6
Krish Nikunj	13-Sep-25	63288.2	63421.9	133.7
Krish Nikunj	14-Sep-25	63421.9	63551.9	130
Krish Nikunj	15-Sep-25	63551.9	63681.9	130
Krish Nikunj	16-Sep-25	63681.9	63814.7	132.8
Krish Nikunj	17-Sep-25	63814.7	63946.6	131.9
Krish Nikunj	18-Sep-25	63946.6	64077.6	131
Krish Nikunj	19-Sep-25	64077.6	64207.6	130
Krish Nikunj	20-Sep-25	64207.6	64337.6	130
Krish Nikunj	21-Sep-25	64337.6	64467.7	130.1
Krish Nikunj	22-Sep-25	64467.7	64596.9	129.2
Krish Nikunj	23-Sep-25	64596.9	64725.2	128.3
Krish Nikunj	24-Sep-25	64725.2	64858	132.8
Krish Nikunj	25-Sep-25	64858	64989.9	131.9
Krish Nikunj	26-Sep-25	64989.9	65120.9	131
Krish Nikunj	27-Sep-25	65120.9	65253.7	132.8
Krish Nikunj	28-Sep-25	65253.7	65387.22	133.52
Krish Nikunj	29-Sep-25	65387.22	65521.46	134.24
Krish Nikunj	30-Sep-25	65521.46	65656.42	134.96
Krish Nikunj	1-Oct-25	65656.42	65792.1	135.68
Krish Nikunj	2-Oct-25	65792.1	65928.5	136.4
Krish Nikunj	3-Oct-25	65928.5	66065.62	137.12
Krish Nikunj	4-Oct-25	66065.62	66203.46	137.84
Krish Nikunj	5-Oct-25	66203.46	66342.02	138.56
Krish Nikunj	6-Oct-25	66342.02	66481.3	139.28
Krish Nikunj	7-Oct-25	66481.3	66641.3	160
Krish Nikunj	8-Oct-25	66641.3	66782.02	140.72
Krish Nikunj	9-Oct-25	66782.02	66923.46	141.44
Krish Nikunj	10-Oct-25	66923.46	67065.62	142.16
Krish Nikunj	11-Oct-25	67065.62	67208.5	142.88
Krish Nikunj	12-Oct-25	67208.5	67352.1	143.6
Krish Nikunj	13-Oct-25	67352.1	67496.42	144.32
Krish Nikunj	14-Oct-25	67496.42	67641.46	145.04
Krish Nikunj	15-Oct-25	67641.46	67787.22	145.76
Krish Nikunj	16-Oct-25	67787.22	67933.7	146.48

Asad Khan

Krish Nikunj	17-Oct-25	67933.7	68080.9	147.2
Krish Nikunj	18-Oct-25	68080.9	68228.82	147.92
Krish Nikunj	19-Oct-25	68228.82	68377.46	148.64
Krish Nikunj	20-Oct-25	68377.46	68526.82	149.36
Krish Nikunj	21-Oct-25	68526.82	68676.9	150.08
Krish Nikunj	22-Oct-25	68676.9	68827.7	150.8
Krish Nikunj	23-Oct-25	68827.7	68979.22	151.52
Krish Nikunj	24-Oct-25	68979.22	69131.46	152.24
Krish Nikunj	25-Oct-25	69131.46	69284.42	152.96
Krish Nikunj	26-Oct-25	69284.42	69434.32	149.9
Krish Nikunj	27-Oct-25	69434.32	69583.32	149
Krish Nikunj	28-Oct-25	69583.32	69731.42	148.1
Krish Nikunj	29-Oct-25	69731.42	69878.62	147.2
Krish Nikunj	30-Oct-25	69878.62	70026.62	148
Krish Nikunj	31-Oct-25	70026.62	70172.92	146.3
Krish Nikunj	1-Nov-25	70172.92	70318.32	145.4
Krish Nikunj	2-Nov-25	70318.32	70472.82	154.5
Krish Nikunj	3-Nov-25	70472.82	70616.42	143.6
Krish Nikunj	4-Nov-25	70616.42	70759.12	142.7
Krish Nikunj	5-Nov-25	70759.12	70904.12	145
Krish Nikunj	6-Nov-25	70904.12	71052.12	148
Krish Nikunj	7-Nov-25	71052.12	71202.12	150
Krish Nikunj	8-Nov-25	71202.12	71357.12	155
Krish Nikunj	9-Nov-25	71357.12	71504.12	147
Krish Nikunj	10-Nov-25	71504.12	71654.58	150.46
Krish Nikunj	11-Nov-25	71654.58		
Krish Nikunj	12-Nov-25	71654.4		


 PRESIDENT
 KRISH NIKUNJ R.W.S.
 BUREDA



Gst no.08BYVPD8928E1ZW

mob: 8058447415

8619713910

B.K ENGINEERING SERVICES

Deals In: STP and ETP All Types of service & Job Work
& Tubewells, Rain Water Harvesting Cleaning Piezometer
Add:- 2/325, UIT Colony, Bhiwadi, Alwar (Rajasthan)
Email Id: b.k.engineering0205@gmail.com

Handing/Taking Over Certificate

This is to Certify That M/s. B K Engineering Services Tapukara Bhiwadi Alwar Rajasthan Has Successfully Carried out of Supply Installation, Testing & Commissioning of Sewage Treatment plant within the time frame. Detail As.under.

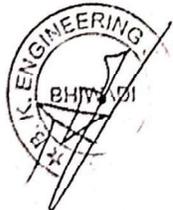
Equipment	Sewage Treatment Plant(STP)
Capacity	250 KLD
Technology	MBBR Technology
Work Involved	Supply, Installation, testing & Commissioning of Sewage Treatment Plant
Handing Over Date	01/02/2023
Project Site	Crystal Buildtech Pvt. Ltd.

The Above Plant Has been handed over/ taken over in satisfactory condition.

Handed Over By:	Taken Over By:
Vendor: B K Engineering Services	Client: Crystal Buildtech Pvt. Ltd.
Location: 2/325 Uit Colony Bhiwadi Alwar Raj.	Location: Crystal Buildtech Pvt. Ltd .Bureda , The:- Tijara ,Bhiwadi (Krish Nikunj)
Name: Ajay pal	Name of Taking : Vikash Yadav
Designation: Supervisor	Designation: Fore man
Email: h.m.watersolution0502@gmail.com	Email:

For B K Engineering Services

For Crystal Buildtech Pvt. Ltd.



STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		01-09-2025											
Plant Operated by		Krish Nikunj Residents welfare association																							
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower			Dosing		Tubesttler Ito Transfer Pumps							
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P1	P2	P3	P1	P2	P3	A1	A2	P1	P2					
6.00	60	✓		✓	85	✓		75	✓				✓	✓			✓								
8.00	65		✓		70			80																	
10.00	70				65	✓		65						✓											
12.00	65		✓		80			75																	
14.00	65				85	✓		65						✓						✓					
16.00	70	✓			70			75																	
18.00	75		✓		70	✓		60																	
20.00	75	✓			80			80																	
22.00	75		✓		60	✓		75	✓																
0.00	65	✓			55			65																	
2.00	70				70	✓		75																	
4.00	80		✓		85			80																	
5.00	70	✓			55	✓		75																	
6.00	80				70	✓		70																	
Chemical Consumption		Total Stock			A			B			C			Total Used			A			B			C		
Bleaching Powder														278525			26823								
Sodium Hypochloride																									
Operator																									
Shift																									
Name		Azad																							
Sign		<i>Azad</i>																							
Remarks																PRESIDENT		KRISH NIKUNJ R.W.S.		BUREDA					

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		02-09-2025																							
Plant Operated by		Krish Nikunj Residents welfare association										Treated Water Tank & Transfer		RS Circulation Pumps & Tubesttler		Air Blower		Dosing		Tubesttler 1to Transfer Pumps																	
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Level	p1	p2	p1	p2	p3	p1	p2	p3	p1	p2	p1	p2	p1	p2																
	Level	P1	P2	P3	Level	P1																P2	P1	P2	P3	P1	P2	P3	P1	P2	P3	P1	P2				
6.00	60	on	✓	85	✓		75	✓				✓	✓																								
8.00	65		✓	70			80																														
10.0	70			65	✓		65																														
12.0	65		✓	80			75																														
14.0	65			85	✓		55																														
16.0	70	✓		70			75																														
18.0	75		✓	70	✓		60																														
20.0	75	✓		65			80																														
22.0	75		✓	60	✓		75	✓																													
0.00	65	✓		55			65																														
2.00	70		✓	70	✓		75																														
4.00	75		✓	85			80																														
5.00	70	✓		55	✓		75																														
6.00	80		✓	70	✓		70																														
Chemical Consumption		Total Stock			A			B			C			Total Used			A			B			C			Total			Remarks								
Bleaching Powder														278625			26908																				
Sodium Hypochloride																																					
Operator																																					
Shift																																					
Name																																					
Azad																																					
Sign																																					
AZAD																																					
PRESIDENT																																					
KRISH NIKUNJ R.W.S.																																					
BUREDA																																					

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		03-09-2025										
Plant Operated by		Krish Nikunj Residents welfare association										Treated Water Tank & Transfer		RS Circulation Pumps & Tubesttler		Air Blower		Dosing		Tubesttler 1to Transfer Pumps				
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Level	p1	P2	P1	P2	P3	P1	P2	P3	P1	P2	P3	A1	A2	P1	P2		
	Level	P1	P2	Level	P1	P2																	Inter flow reding	Outlet Flow Meter Reading
6.00	60	on✓	✓	85	✓	✓	75	✓					✓						✓					
8.00	65		✓	70			80																	
10.00	70			65	✓		65																	
12.00	65		✓	80			75																	
14.00	65			85	✓		55																	
16.00	70	✓		70			75																	
18.00	75	✓		70	✓		60																	
20.00	75	✓		65			80																	
22.00	75		✓	60	✓		75																	
0.00	65	✓		55			65																	
2.00	70		✓	70	✓		75																	
4.00	75		✓	85			80																	
5.00	70	✓		55	✓		75																	
6.00	80		✓	70			70																	
Chemical Consumption		Total Stock			A			B			C			Total Used			A		B		C		Total	
Bleaching Powder														278710			26978							
Sodium Hypochloride																								
Operator																								
Shift																								
Name																								
Azad																								
Sign																								
Remarks																								
PRESIDENT																								
KRISH NIKUNJ R. W.S.																								
BUTLGA																								

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		04-09-2025											
Plant Operated by		Krish Nikunj Residents welfare association																							
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower			Dosing		Tubesttler to Transfer Pumps							
	Level	P1	P2	P3	Level	P1	P2	Level	p1	p2	p3	P1	P2	P3	P1	P2	A1	A2	P1	P2					
6.00	60	on	✓	85	✓		75	✓			✓	✓				✓									
8.00	65		✓	70		✓	80								✓										
10.0	70			65	✓		65							✓											
12.0	65		✓	80		✓	75																		
14.0	65			85	✓		55				✓									✓					
16.0	70	✓		70		✓	75																		
18.0	65			70	✓		60																		
20.0	75	✓		65		✓	80																		
22.0	75		✓	65	✓		75		✓																
0.00	65	✓		65		✓	65																		
2.00	70		✓	70	✓		75																		
4.00	75		✓	85		✓	70																		
5.00	70	✓		55	✓		75																		
6.00	80		✓	70		✓	70																		
Chemical Consumption		Total Stock			A			B			C			Total Used			A			B			C		
Bleaching Powder														278805			27048								
Sodium Hypochloride																									
Operator																									
Shift																									
Name																									
Azad																									
Sign																									
Remarks																									

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		05-09-2025											
Plant Operated by Krish Nikunj Residents welfare association																									
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler Ito Transfer Pumps								
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P3	P1	P2	P3	A1	A2	P1	P2							
6.00	60	on✓		✓	85	✓		75	✓		✓	✓													
8.00	65		✓		70			80				✓													
10.0	70				65	✓		65				✓													
12.0	65		✓		80			75				✓													
14.0	65				85	✓		55				✓						✓							
16.0	70	✓			70			75				✓													
18.0	65		✓		70	✓		60				✓													
20.0	75	✓			65			80				✓													
22.0	75		✓		65	✓		75	✓			✓													
0.00	65	✓			65			65				✓													
2.00	70			✓	70	✓		75				✓													
4.00	75		✓		85			70				✓													
5.00	70	✓			55	✓		75				✓													
6.00	80			✓	70			70				✓													
Chemical Consumption		Total Stock			A			B			C			Total Used			A			B			C		
Bleaching Powder														27128			278905								
Sodium Hypochloride																									
Operator																									
Shift																									
Name																									
Azad																									
Sign																									
A																									
B																									
C																									
Remarks																Sludge Disetor Pump		MGSF Backwash		ACF Backwash					
																Start		Stop		Start		Stop			
																8.00		8.15		8.15		9.00			
																2.00		2.15		2.15		2.30			
																6.00		6.15		6.15		6.30			
																PRESIDENT		KRISH NIKUNJ R.W.S.		BUREAU					

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date									
Plant Operated by		Krish Nikunj Residents welfare association										06-09-2025									
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler 1to Transfer Pumps				
	Level	P1	P2	P3	Level	P1	P2	Level	p1	p2	p3	P1	P2	P3	A1	A2	P1	P2			
6.00	60	on✓		✓	85	✓		75	✓		✓	✓			✓						
8.00	65		✓		70			80													
10.0	70				65	✓		65				✓									
12.0	65		✓		80			75								✓					
14.0	65				85	✓		55				✓						✓			
16.0	70	✓			70			75				✓									
18.0	65			✓	70	✓		60				✓									
20.0	75	✓		✓	65			80				✓									
22.0	75			✓	65	✓		75				✓									
0.00	65	✓			65			65													
2.00	70			✓	70			75				✓									
4.00	75		✓		85			70				✓									
5.00	70	✓			55	✓		75				✓									
6.00	80			✓	70			70				✓									
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C	
Bleaching Powder														279005		27208					
Sodium Hypochloride														Inter flow reading		Outlet Flow Meter Reading		Electrical Energy Meter Reading		Sludge Disetor Pump	
Operator														Shift		Meter Reading		ACF Backwash		MGSF Backwash	
Shift														A		B		C		Total	
Name														100		80					
Azad																					
Sign																					
Remarks																					
A																					
B																					
C																					
PRESIDENT																					
KRISH NIKUNJ R.W.S.																					
RUPEDA																					

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		06-09-2025					
Plant Operated by		Krish Nikunj Residents welfare association																	
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler 1to Transfer Pumps		
	Level	P1	P2	P3	Level	P1	P2	Level	p1	p2	p3	P1	P2	P3	A1	A2	P1	P2	
6.00	60	on✓		✓	85	✓		75	✓			✓			✓				
8.00	65		✓		70			80					✓						
10.0	70				65	✓		65				✓							
12.0	65		✓		80			75				✓							
14.0	65				85	✓		55				✓			✓				
16.0	70	✓			70			75				✓							
18.0	65			✓	70	✓		60				✓							
20.0	75	✓		✓	65			80				✓							
22.0	75			✓	65	✓		75		✓		✓							
0.00	65	✓			65			65				✓							
2.00	70			✓	70	✓		75				✓							
4.00	75		✓		85			70				✓							
5.00	70	✓			55	✓		75				✓							
6.00	80			✓	70			70				✓							
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B	
Bleaching Powder														279115		27293			
Sodium Hypochloride																			
Operator																			
Shift																			
Name																			
Azad																			
Sign																			
Remarks																			
PRESIDENT		KRISH NIKUNJ R.W.S.																	

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		07-09-2025							
Plant Operated by		Krish Nikunj Residents welfare association																			
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler 1to Transfer Pumps				
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P3	P1	P2	P3	A1	A2	P1	P2			
6.00	60	on✓		✓	85	✓		75				✓									
8.00	65		✓		70			80					✓								
10.0	70			✓	65	✓		65					✓								
12.0	65		✓		80			75													
14.0	65			✓	85	✓		55					✓					✓			
16.0	70	✓			70			75													
18.0	65			✓	70	✓		60					✓								
20.0	75	✓			65			80													
22.0	75			✓	65	✓		75					✓								
0.00	65	✓			65			65													
2.00	70			✓	70	✓		75													
4.00	75		✓		85			70													
5.00	70	✓			55	✓		75													
6.00	80			✓	70			70					✓					✓			
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C	
Bleaching Powder														279205		27368					
Sodium Hypochloride																					
Operator																					
Shift																					
Name																					
Azad																					
Sign																					
Remarks		PRESIDENT KRISH NIKUNJ R.W.S.																			

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		08-09-2025							
Plant Operated by		Krish Nikunj Residents welfare association																			
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler 1to Transfer Pumps				
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P3	P1	P2	P3	A1	A2	P1	P2			
6.00	60	on✓		✓	85	✓		75			✓				✓						
8.00	65		✓		70			80				✓									
10.0	70			✓	65	✓		65				✓									
12.0	65		✓		80			75				✓				✓					
14.0	65			✓	85	✓		55			✓								✓		
16.0	70	✓			70			75			✓										
18.0	65			✓	65	✓		65				✓									
20.0	80	✓		✓	65			80				✓									
22.0	75			✓	65	✓		75			✓										
0.00	65	✓			65			70				✓									
2.00	70			✓	70	✓		75				✓									
4.00	75			✓	85			70				✓									
5.00	70	✓			55	✓		75				✓									
6.00	80			✓	70			70			✓										
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C	
Bleaching Powder														279290		27438					
Sodium Hypochloride																					
Operator																					
Shift																					
Name																					
Azad																					
Sign																					
Remarks		PRESIDENT KRISH NIKUNJ R.W.S. KUREDA																			

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		09-09-2025																	
Plant Operated by		Krish Nikunj Residents welfare association										Treated Water Tank & Transfer		RS Circulation Pumps & Tubesttler		Air Blower		Dosing		Tubesttler to Transfer Pumps											
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Level	p1	p2	p1	p2	p3	p1	p2	p3	p1	p2	p1	p2	p1	p2										
	Level	P1	P2	P3	Level	P1																P2	Level	P1	P2	P3	Level	P1	P2	P3	A1
6.00	60	on	✓	85	✓		75		✓			✓	✓			✓															
8.00	65		✓	70			80							✓																	
10.0	70		✓	65	✓		65						✓																		
12.0	65		✓	80			75						✓																		
14.0	65			85	✓		55						✓								✓										
16.0	70	✓		70			75						✓																		
18.0	65		✓	65	✓		65						✓																		
20.0	80	✓		65			80						✓																		
22.0	75		✓	65	✓		75		✓				✓																		
0.00	65	✓		65			70						✓																		
2.00	70		✓	70	✓		75						✓																		
4.00	75		✓	85			70						✓									✓									
5.00	70	✓		55	✓		75						✓																		
6.00	80		✓	70			70						✓									✓									
Chemical Consumption	Bleaching Powder	Total Stock			A	B	C	Total Used		A		B		C		Total		Inter flow reading		279385		27513		Start		Stop		Start		Stop	
		Shift		A		B		C		A		B		C		Total		Inter flow reading		279385		27513		Start		Stop		Start		Stop	
		Shift		A		B		C		A		B		C		Total		Inter flow reading		279385		27513		Start		Stop		Start		Stop	
Operator																															
Shift																															
A																															
B																															
C																															
Remarks																															
PRESIDENT																															
KRISH NIKUNJ R.W.S.																															
BUI COYA																															

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		10-09-2025							
Plant Operated by		Krish Nikunj Residents welfare association																			
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler 1to Transfer Pumps				
	Level	P1	P2	P3	Level	P1	P2	Level	P1	P2	P3	P1	P2	P3	A1	A2	P1	P2			
6.00	60	on✓		✓	85	✓		75				✓									
8.00	65		✓		70			80					✓								
10.0	70				65	✓		65					✓								
12.0	65		✓		80			75													
14.0	65				85	✓		55					✓						✓		
16.0	70	✓			70			75					✓								
18.0	65				65	✓		65													
20.0	80	✓			65			80													
22.0	75				65	✓		75					✓								
0.00	65	✓			65			70													
2.00	70				70	✓		75													
4.00	75		✓		85			70													
5.00	70	✓			55	✓		75													
6.00	80				70			70					✓						✓		
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C	
Bleaching Powder														279480		27588					
Sodium Hypochloride																					
Operator																					
Shift																					
Name																					
Azad																					
Remarks																					
PRESIDENT																					
KRISH NIKUNJ R.W.S.																					
BUREDA																					

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		11-09-2025											
Plant Operated by		Krish Nikunj Residents welfare association																							
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower			Dosing		Tubesttler 1to Transfer Pumps							
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P1	P2	P3	P1	P2	A1	A2	P1	P2						
6.00	60	on✓		✓	85	✓		75	✓					✓											
8.00	65		✓		70			80			✓														
10.0	70				65	✓		65																	
12.0	65		✓		80			75																	
14.0	65				85	✓		55											✓						
16.0	70	✓			70			75																	
18.0	65			✓	65	✓		65																	
20.0	80	✓			65			80																	
22.0	75			✓	65	✓		75																	
0.00	65	✓			65			70																	
2.00	70			✓	70	✓		75																	
4.00	75		✓		85			70																	
5.00	70	✓			55	✓		75																	
6.00	80			✓	70			70																	
Chemical Consumption		Total Stock			A			B			C			Total Used			A			B			C		
Bleaching Powder														279575			27663								
Sodium Hypochloride																									
Operator																									
Shift																									
Name																									
Azad																									
Sign																									
Remarks																									

KRISH NIKUNJ T.M.S.
 PRESIDENT
 KRISHNAREDDY

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buildtech)										Date		12-09-2025							
Plant Operated by		Krish Nikunj Residents welfare association										Remarks									
Time	Equalization Tank & Pumps			Filter Water/Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubestler			Air Blower		Sludge Disetor Pump		Dosing		Tubestler, Itc Transfer Pumps		
	Level	P1	P2	P3	Level	P1	P2	Level	p1	p2	P1	P2	P3	P1	P2	P3	A1	A2	P1	P2	
6.00	60	on✓	✓	✓	85	✓	✓	75	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	
8.00	65	✓	✓	✓	70	✓	✓	80	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	
10.0	70	✓	✓	✓	65	✓	✓	65	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	
12.0	65	✓	✓	✓	80	✓	✓	75	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	
14.0	65	✓	✓	✓	85	✓	✓	55	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	
16.0	70	✓	✓	✓	70	✓	✓	75	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	
18.0	65	✓	✓	✓	65	✓	✓	65	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	
20.0	80	✓	✓	✓	65	✓	✓	80	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	
22.0	75	✓	✓	✓	65	✓	✓	75	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	
0.00	65	✓	✓	✓	65	✓	✓	70	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	
2.00	70	✓	✓	✓	70	✓	✓	75	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	
4.00	75	✓	✓	✓	85	✓	✓	70	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	
5.00	70	✓	✓	✓	55	✓	✓	75	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	
6.00	80	✓	✓	✓	70	✓	✓	70	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C	
Bleaching Powder		279675			27743			Inter flow reding		Outlet Flow Meter Reading		Electrical Energy Meter Reading		Sludge Disetor Pump		MGSE Backwash		ACF Backwash			
Sodium Hypochloride																					
Operator																					
Shift																					
Name		Azad			Sign			Remarks													
A																					
B																					
C																					
Total		100			80																
Start		8.00			8.15			8.15		8.15		2.30		2.30		6.30		6.30			
Stop		2.00			2.15			2.15		2.15		2.30		2.30		6.00		6.15		6.30	
Total		6.00			6.15			6.15		6.15		6.30		6.30		6.00		6.15		6.30	

PRESIDENT
 KRISH NIKUNJ R.W.S.
 EMBRODA

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		13-09-2025							
Plant Operated by		Krish Nikunj Residents welfare association																			
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler 1to Transfer Pumps				
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P1	P2	P3	P1	P2	P3	A1	A2	P1	P2	
6.00	60	on	✓	✓	85	✓	✓	75	✓				✓	✓			✓				
8.00	65				70			80							✓						
10.00	70				65	✓		65							✓						
12.00	65				80	✓		75							✓						
14.00	65				85	✓		55							✓					✓	
16.00	70	✓			70	✓		75							✓						
18.00	65				65	✓		65							✓						
20.00	80	✓			65	✓		80							✓						
22.00	75				65	✓		75							✓						
0.00	65	✓			65	✓		70							✓					✓	
2.00	70				70	✓		75							✓						
4.00	75				85	✓		70							✓						
5.00	70	✓			55	✓		75							✓						
6.00	80				70	✓		70							✓						
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C	
Bleaching Powder														279760		27808					
Sodium Hypochloride																					
Operator																					
Shift																					
Name																					
Azad																					
Sign																					
Remarks																					
A																					
B																					
C																					

PRESIDENT
KRISH NIKUNJ R.W.S.
BLUR

STP Daily Log Sheet

Project Name		Krish Nikunj (Crysta Buidtech)										Date		14-09-2025														
Plant Operated by		Krish Nikunj Residents welfare association										Treated Water Tank & Transfer		RS Circulation Pumps & Tubestler		Air Blower		Dosing		Tubestler 1to Transfer Pumps								
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Level	p1	P2	P1	P2	P3	P1	P2	P3	P1	P2	P3	A1	A2	P1	P2						
	Level	P1	P2	Level	P1	P2																	Inter flow reading	Outlet flow Meter Reading	Electrical Energy Meter Reading	Sludge Disetor Pump	MGSF Backwash	Start
6.00	60	on	✓	85	✓		75	✓					✓															
8.00	65		✓	70			80																					
10.0	70			65	✓		65																					
12.0	65		✓	80			75																					
14.0	65			85	✓		55																					
16.0	70	✓		70			75																					
18.0	65			65	✓		65																					
20.0	80	✓		65			80																					
22.0	75			65	✓		75																					
0.00	65	✓		65			70																					
2.00	70			70	✓		75																					
4.00	75		✓	85			70																					
5.00	70	✓		55	✓		75																					
6.00	80			70			70																					
Chemical Consumption		Total Stock			A			B			C			Total Used			A			B			C					
Bleaching Powder														279860			27898											
Sodium Hypochloride																												
Operator																												
Shift		Name			Sign																							
A		Azad																										
B																												
C																												
Remarks																												

KRISHNIKUNJ S.
 KRISHNIAKUNJ
 BURIEDA
 PRESIDENT

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		15-09-2025							
Plant Operated by		Krish Nikunj Residents welfare association																			
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer		RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler 1to Transfer Pumps					
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P3	P1	P2	P3	A1	A2	P1	P2			
6.00	60	on	✓	✓	85	✓	✓	75	✓	✓	✓	✓	✓	✓							
8.00	65		✓		70			80													
10.0	70		✓		65			65													
12.0	65		✓		80			75													
14.0	65				85			55										✓			
16.0	70	✓			70			75													
18.0	65				65			65													
20.0	80	✓			65			80													
22.0	75				65			75													
0.00	65	✓			65			70													
2.00	70				70			75													
4.00	75		✓		85			70													
5.00	70	✓			55			75													
6.00	80				70			70													
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C	
Bleaching Powder														279960		27988					
Sodium Hypochloride																					
Operator																					
Shift		Name			Sign			Remarks		Remarks		Remarks		Remarks		Remarks		Remarks		Remarks	
A		Azad																			
B																					
C																					

KRISH NIKUNJ R.M.S.
 BUREEDA
 PRESIDENT

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		16-09-2025																	
Plant Operated by Krish Nikunj Residents welfare association																															
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer		RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler 1to Transfer Pumps															
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P3	P1	P2	P3	A1	A2	P1	P2													
6.00	60	on✓		✓	85	✓		75	✓			✓			✓																
8.00	65		✓		70			80																							
10.00	70				65	✓		65				✓																			
12.00	65		✓		80			75																							
14.00	65				85	✓		55				✓						✓													
16.00	70	✓			70			75																							
18.00	65			✓	65	✓		65																							
20.00	80	✓			65			80																							
22.00	75			✓	65	✓		75	✓																						
0.00	65	✓			65			70																							
2.00	70			✓	70	✓		75																							
4.00	75		✓		85			70																							
5.00	70	✓			55	✓		75																							
6.00	80			✓	70			70																							
Chemical Consumption		Total Stock			A			B			C			Total Used			Remarks														
Bleaching Powder														280060			28078			Inter flow reading			Shift			ACF Backwash					
Sodium Hypochloride																															
Operator																															
Shift																															
Name																															
Azad																															
Sign																															

PRESIDENT
KRISH NIKUNJ R.W.S.

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		17-09-2025																	
Plant Operated by		Krish Nikunj Residents welfare association										Treated Water: Tank & Transfer		RS Circulation Pumps & Tubesttler		Air Blower		Dosing		Tubesttler Ito Transfer Pumps											
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Level	p1	p2	p1	p2	p3	p1	p2	p3	p1	p2	p1	p2	p1	p2										
	Level	P1	P2	P3	Level	P1																P2	P1	P2	P3	P1	P2	P3	A1	A2	P1
6.00	60	on	✓	✓	85	✓	75	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓									
8.00	65		✓		70		80																								
10.0	70				65		65																								
12.0	65		✓		80		75																								
14.0	65				85		55															✓									
16.0	70	✓			70		75																								
18.0	65				65		65																								
20.0	80	✓			65		80															✓									
22.0	75		✓		65		75																								
0.00	65	✓			65		70																								
2.00	70		✓		70		75																								
4.00	75		✓		85		70															✓									
5.00	70	✓			55		75																								
6.00	80		✓		70		70															✓									
Chemical Consumption		Total Stock			A			B			C			Total Used			A			B			C								
Bleaching Powder														280160			28168														
Sodium Hypochloride														Inter flow reading			Outlet Flow Meter Reading			Electrical Energy Meter Reading			Sludge Disetor Pump								
Operator														100			90														
Shift		Name			Sign			Remarks			Start			Stop			Start			Stop			Start			Stop					
A		Azad												8.00			8.15			8.15			8.15			9.00					
B																															
C																															

PRESIDENT
KRISHNA MUKHTAR M.S.
KUREDA

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		18-09-2025									
Plant Operated by		Krish Nikunj Residents welfare association																					
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler to Transfer Pumps						
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P1	P2	P3	P1	P2	P3	A1	A2	P1	P2			
6.00	60	on	✓	✓	85	✓	75	✓						✓			✓						
8.00	65		✓		70		80								✓								
10.0	70				65	✓	65								✓								
12.0	65		✓		80		75																
14.0	65				85	✓	55								✓					✓			
16.0	70	✓			70		75								✓								
18.0	65		✓		65	✓	65								✓								
20.0	80	✓			65		80								✓								
22.0	75		✓		65	✓	75		✓						✓								
0.00	65	✓			65		70								✓								
2.00	70		✓		70	✓	75								✓								
4.00	75		✓		85		70								✓								
5.00	70	✓			55	✓	75								✓								
6.00	80		✓		70	✓	70								✓					✓			
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C			
Bleaching Powder														280250		28243							
Sodium Hypochloride														Inter flow reading		Outlet Flow Meter Reading		Electrical Energy Meter Reading		Sludge Disetor Pump			
Operator														90		75							
Shift														Shift		Start		Stop		Start		Stop	
A														A		8.00		8.15		8.15		9.00	
B														B		2.00		2.15		2.15		2.30	
C														C		6.00		6.15		6.15		6.30	
Remarks		PRESIDENT KRISHNAN HIRAN																					
Name		Sign																					
Azad																							

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		19-09-2025							
Plant Operated by		Krish Nikunj Residents welfare association																			
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler 1to Transfer Pumps				
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P3	P1	P2	P3	A1	A2	P1	P2			
6.00	50	on	✓	✓	85	✓		75	✓			✓			✓						
8.00	65		✓		70			80				✓									
10.00	70				65	✓		65				✓									
12.00	65		✓		80			75				✓									
14.00	65				85	✓		55				✓						✓			
16.00	70	✓			70			75				✓									
18.00	65		✓		65	✓		65				✓									
20.00	80	✓			65			80				✓									
22.00	75				65	✓		75				✓									
0.00	65	✓			65			70				✓									
2.00	70		✓		70	✓		75				✓									
4.00	75		✓		85			70				✓									
5.00	70	✓			55	✓		75				✓									
6.00	80				70	✓		70				✓									
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C	
Bleaching Powder														280330		28308					
Sodium Hypochloride																					
Operator																					
Shift																					
Name																					
Azad																					
Sign																					
Remarks																					

PRESIDENT
KRISHNIKUNJ
BUREDA

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		20-09-2025									
Plant Operated by		Krish Nikunj Residents welfare association																					
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower			Dosing		Tubesttler 1to Transfer Pumps					
	Level	P1	P2	P3	Level	P1	P2	Level	P1	P2	P3	P1	P2	P3	P1	P2	P3	A1	A2	P1	P2		
6.00	60	on	✓	85	✓		75				✓							✓					
8.00	65		✓	70			80																
10.0	70			65	✓		65																
12.0	65		✓	80			75																
14.0	65			85	✓		55																
16.0	70	✓		70			75														✓		
18.0	65			65	✓		65																
20.0	80	✓		65			80																
22.0	75		✓	65	✓		75																
0.00	65	✓		65			70																
2.00	70		✓	70			75																
4.00	75		✓	85			70																
5.00	70	✓		55	✓		75																
6.00	80		✓	70			70																
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C		Total	
Bleaching Powder														280440		28393							
Sodium Hypochloride														Inter flow reading		Outlet Flow Meter Reading		Electrical Energy Meter Reading		Sludge Disetor Pump		MGSF Backwash	
Operator														Shift		Meter Reading		Reading		Backwash		ACF Backwash	
Shift														A		B		C		Total		Remarks	
A																							
B																							
C																							

PRESIDENT
KRISHNIKUNJ R.W.S.
BUREDA

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		21-09-2025							
Plant Operated by		Krish Nikunj Residents welfare association																			
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer:			RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler 1to Transfer Pumps				
	Level	P1	P2	P3	Level	P1	P2	Level	P1	P2	P3	P1	P2	P3	A1	A2	P1	P2			
6.00	60	on✓		✓	85	✓		75			✓	✓			✓						
8.00	65		✓		70			80				✓									
10.0	70				65	✓		65				✓									
12.0	65		✓		80			75					✓					✓			
14.0	65				85	✓		55				✓									
16.0	70	✓			70			75				✓									
18.0	65			✓	65	✓		65				✓									
20.0	80	✓			65			80					✓								
22.0	75			✓	65	✓		75				✓									
0.00	65	✓			65			70					✓								
2.00	70			✓	70	✓		75					✓								
4.00	75		✓		85			70					✓								
5.00	70	✓			55	✓		75					✓								
6.00	80			✓	70			70					✓					✓			
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C	
Bleaching Powder														280550		28478					
Sodium Hypochloride														Inter flow reding.		Outlet Flow Meter Reading		Sludge Disetor Pump		MGSF Backwash	
Operator														Shift		ACF Backwash		Start		Stop	
Shift														A		B		8.00		8.15	
A														B		C		2.00		2.15	
B														C		Total		6.00		6.15	
C														Total		85		6.00		6.15	
Remarks																					
Name		Sign																			
Azad																					

PRESIDENT
KRISH NIKUNJ B.W.S.
BUREDA

STP Daily Log Sheet

22-09-2025

Project Name: Krish Nikunj (Crystal Buidtech)

Date

Plant Operated by: Krish Nikunj Residents welfare association

Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower			Dosing		Tubesttler 1to Transfer Pumps			
	Level	P1	P2	P3	Level	P1	P2	Level	P1	P2	P3	P1	P2	P3	A1	A2	P1	P2			
6.00	60	on	✓	✓	85	✓	✓	75	✓	✓	✓	✓	✓	✓							
8.00	65	✓			70			80													
10.00	70				65	✓		65													
12.00	65	✓			80			75													
14.00	65				85	✓		55													
16.00	70	✓			70			75													
18.00	65				65	✓		65													
20.00	80	✓			65			80													
22.00	75				65	✓		75													
0.00	65	✓			65			70													
2.00	70				70	✓		75													
4.00	75	✓			85			70													
5.00	70	✓			55	✓		75													
6.00	80				70			70													
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C	
Bleaching Powder														280670							
Sodium Hypochloride														28568							
Operator																					
Shift																					
A																					
B																					
C																					
Remarks																					
Sign																					
Name																					
Azad																					

PRESIDENT
KRISH NIKUNJ R.W.S.
KUREDA

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		23-09-2025							
Plant Operated by		Krish Nikunj Residents welfare association																			
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower			Dosing		Tubesttler 1to Transfer Pumps			
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P3	P1	P2	P3	A1	A2	P1	P2			
6.00	60	on✓	✓	85	✓	✓	75	✓				✓			✓						
8.00	65	✓		70			80						✓								
10.0	70			65	✓		65					✓									
12.0	65	✓		80			75					✓			✓						
14.0	65			85	✓		55					✓						✓			
16.0	70	✓		70	✓		75					✓									
18.0	65		✓	65	✓		65					✓									
20.0	80	✓		65	✓		80		✓			✓									
22.0	75		✓	65	✓		75					✓									
0.00	65	✓		65	✓		70					✓									
2.00	70		✓	70	✓		75					✓									
4.00	75	✓		85	✓		70					✓			✓						
5.00	70	✓		55	✓		75					✓									
6.00	80		✓	70	✓		70					✓						✓			
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C	
Bleaching Powder														280790		28658					
Sodium Hypochloride														Inter flow reding		Outlet Flow Meter Reading		Electrical Energy Meter Reading		Sludge Disetor Pump	
Operator														Shift		MGSF Backwash		ACF Backwash			
Shift														A		B		C		Total	
Name														Remarks		Sign					
Azad																					
A																					
B																					
C																					

PRESIDENT
KRISHNIKUNJ R.W.S.
BUREDA

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		24-09-2025							
Plant Operated by		Krish Nikunj Residents welfare association																			
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower			Dosing		Tubesttler 1to Transfer Pumps			
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P1	P2	P3	P1	P2	P3	A1	A2	P1	P2	
6.00	60	on✓		✓	85	✓		✓	75				✓	✓			✓				
8.00	65		✓		70		✓		80												
10.0	70				65	✓			65				✓								
12.0	65		✓		80		✓		75								✓				
14.0	65				85	✓			55				✓							✓	
16.0	70	✓			70		✓		75				✓								
18.0	65			✓	65	✓			65				✓								
20.0	80	✓		✓	65		✓		80				✓			✓					
22.0	75			✓	65	✓			75				✓								
0.00	65	✓			65		✓		70												
2.00	70			✓	70	✓			75												
4.00	75		✓		85		✓		70				✓							✓	
5.00	70	✓			55	✓			75				✓								
6.00	80			✓	70		✓		70				✓			✓				✓	
Chemical Consumption	Total Stock			A			B			C			Total Used			A		B		C	
Bleaching Powder													280910			28748					
Sodium Hypochloride																					
Operator																					
Shift	Name			Sign												Start		Stop			
A	Azad															8.00		8.15		9.00	
B																2.00		2.15		2.30	
C																6.00		6.15		6.30	
Remarks																					

PRESIDENT
KRISH NIKUNJ R.W.S.
BUDAPEST

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		25-09-2025							
Plant Operated by		Krish Nikunj Residents welfare association																			
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower			Dosing		Tubesttler 1to Transfer Pumps			
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P3	P1	P2	P3	A1	A2	P1	P2			
6.00	60	on✓		✓	85	✓		75			✓				✓						
8.00	65		✓		70			80													
10.00	70				65	✓		65													
12.00	65		✓		80			75													
14.00	65				85	✓		55													
16.00	70	✓			70			75													
18.00	65			✓	65	✓		65													
20.00	80	✓		✓	65			80													
22.00	75			✓	65	✓		75													
0.00	65	✓			65			70													
2.00	70		✓		70			75													
4.00	75		✓		85			70													
5.00	70	✓			55	✓		75													
6.00	80			✓	70			70													
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C	
Bleaching Powder														281030		28838					
Sodium Hypochloride																					
Operator																					
Shift																					
Name																					
Azad																					
Sign																					
Remarks																					

PRESIDENT
KRISH NIKUNJ R.W.A.S.
BUREDA

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		26-09-2025							
Plant Operated by		Krish Nikunj Residents welfare association																			
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank& Transfer			RS Circulation Pumps & Tubesttler			Air Blower			Dosing		Tubesttler 1to Transfer Pumps			
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P3	P1	P2	P3	A1	A2	P1	P2			
6.00	60	on✓		✓	85	✓		75	✓			✓			✓						
8.00	65		✓		70			80													
10.0	70				65	✓		65				✓									
12.0	65		✓		80			75							✓						
14.0	65				85	✓		55				✓						✓			
16.0	70	✓			70			75				✓									
18.0	65			✓	65	✓		65				✓									
20.0	80	✓			65			80				✓									
22.0	75			✓	65	✓		75				✓									
0.00	65	✓			65			70													
2.00	70			✓	70			75				✓									
4.00	75		✓		85			70				✓									
5.00	70	✓			55	✓		75				✓									
6.00	80			✓	70			70				✓						✓			
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C	
Bleaching Powder														281150		28928					
Sodium Hypochloride														Inter flow reding		Outlet Flow Meter Reading		Electrical Energy Meter Reading		Sludge Disetor Pump	
Operator Shift														Shift		Inter flow reding		Outlet Flow Meter Reading		Electrical Energy Meter Reading	
A														Total		120		90			
B														Total		120		90			
C														Total		120		90			
Remarks																					
Name		Azad																			
Sign																					
PRESIDENT		KRISH NIKUNJ WELFARE ASSOCIATION																			

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		27-09-2025									
Plant Operated by Krish Nikunj Residents welfare association																							
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower			Dosing		Tubesttler 1 to Transfer Pumps					
	Level	P1	P2	P3	Level	P1	P2	Level	P1	P2	P3	P1	P2	P3	A1	A2	P1	P2					
6.00	60	on✓		✓	85	✓		75	✓		✓	✓			✓								
8.00	65		✓		70			80				✓											
10.0	70				65	✓		65			✓												
12.0	65		✓		80			75				✓			✓								
14.0	65				85	✓		55			✓							✓					
16.0	70	✓			70			75				✓											
18.0	65			✓	65	✓		65				✓											
20.0	80	✓			65			80				✓			✓								
22.0	75			✓	65	✓		75			✓												
0.00	65	✓			65			70				✓											
2.00	70			✓	70	✓		75				✓											
4.00	75		✓		85			70				✓											
5.00	70	✓			55	✓		75				✓											
6.00	80			✓	70			70				✓			✓								
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C			
Bleaching Powder														281260		29013		8.00		8.15		9.00	
Sodium Hypochloride																		2.00		2.15		2.30	
Operator														110		85		6.00		6.15		6.30	
Shift																							
Name																							
Azad																							
Sign																							
Remarks																							

PRESIDENT
KRISH NIKUNJ R.W.S.
BUREDA

STP Daily Log Sheet

Project Name: **Krish Nikunj (Crystal Buidtech)** Date: **28-09-2025**

Plant Operated by: **Krish Nikunj Residents welfare association**

Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower			Dosing		Tubesttler 1to Transfer Pumps	
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P3	P1	P2	P3	A1	A2	P1	P2	
6.00	60	on✓		✓	85	✓		75	✓		✓	✓		✓					
8.00	65		✓		70			80					✓						
10.00	70				65	✓		65			✓								
12.00	65		✓		80			75											
14.00	65				85	✓		55			✓							✓	
16.00	70	✓			70			75				✓							
18.00	65			✓	65	✓		65											
20.00	80	✓			65			80											
22.00	75		✓		65	✓		75	✓		✓								
0.00	65	✓			65			70											
2.00	70		✓		70	✓		75											
4.00	75		✓		85			70											
5.00	70	✓			55	✓		75											
6.00	80		✓		70			70			✓								

Chemical Consumption	Total Stock			Inter flow reading	Outlet Flow Meter Reading	Electrical Energy Meter Reading	Sludge Disetor Pump	MGSF Backwash	Start	Stop
	A	B	C							
Bleaching Powder				281370	29098				8.00	8.15
Sodium Hypochloride									2.00	2.15
Operator				Total 110	85				6.00	6.15
Shift										
Name	Azad									
Sign										
Remarks	PRESIDENT									

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buildtech)										Date		30-09-2025																	
Plant Operated by		Krish Nikunj Residents welfare association										Treated Water Tank & Transfer		RS Circulation Pumps & Tubesttler		Air Blower		Dosing		Tubesttler 1to Transfer Pumps											
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Level	p1	P2	P3	P1	P2	P3	P1	P2	P3	A1	A2	P1	P2											
	Level	P1	P2	Level	P1	P2															Level	P1	P2	P3	✓	✓	✓	✓	✓	✓	✓
6.00	60	on✓	✓	85	✓	✓	75	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓											
8.00	65	✓	✓	70	✓	✓	80	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓											
10.00	70	✓	✓	65	✓	✓	65	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓											
12.00	65	✓	✓	80	✓	✓	75	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓											
14.00	65	✓	✓	85	✓	✓	55	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓											
16.00	70	✓	✓	70	✓	✓	75	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓											
18.00	65	✓	✓	65	✓	✓	65	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓											
20.00	80	✓	✓	65	✓	✓	80	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓											
22.00	75	✓	✓	65	✓	✓	75	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓											
0.00	65	✓	✓	65	✓	✓	70	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓											
2.00	70	✓	✓	70	✓	✓	70	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓											
4.00	75	✓	✓	85	✓	✓	70	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓											
5.00	70	✓	✓	55	✓	✓	75	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓											
6.00	80	✓	✓	70	✓	✓	70	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓											
Chemical Consumption		Total Stock			A			B			C			Total Used			A			B			C								
Bleaching Powder														281570			29278			8.00			8.15			9.00					
Sodium Hypochloride																				2.00			2.15			2.30					
Operator														100			90			6.00			6.15			6.30					
Shift		Name			Sign			Remarks																							
A		Azad																											PRESIDENT		
B																													KRISH NIKUNJ R.W.S.		
C																													BUREDA		

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		02-10-2025							
Plant Operated by		Krish Nikunj Residents welfare association																			
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer		RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler 1to Transfer Pumps					
	Level	P1	P2	P3	Level	P1	P2	Level	P1	P2	P3	P1	P2	P3	A1	A2	P1	P2			
6.00	60	Ion✓		✓	85	✓		75	✓			✓			✓						
8.00	65		✓		70			80			✓										
10.0	70				65	✓		65			✓										
12.0	65		✓		80			75			✓				✓						
14.0	65				85	✓		55			✓							✓			
16.0	70	✓			70			75			✓										
18.0	65			✓	65	✓		65													
20.0	80	✓			65			80			✓				✓						
22.0	75			✓	65	✓		75			✓										
0.00	65	✓			65			70													
2.00	70			✓	70	✓		75													
4.00	75		✓		85			70							✓						
5.00	70	✓			55	✓		75													
6.00	80			✓	70			70			✓				✓						
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C	
Bleaching Powder														281770		29458					
Sodium Hypochloride																					
Operator																					
Shift																					
Name																					
Azad																					
Sign																					
Remarks		<p style="text-align: right;">PRESIDENT KPIIC</p>																			

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		02-10-2025																			
Plant Operated by		Krish Nikunj Residents welfare association										Treated Water Tank & Transfer		RS Circulation Pumps & Tubesttler			Air Blower			Dosing		Tubesttler to Transfer Pumps											
Time	Equalization Tank & Pumps			Filter Water (Tank & Pump)			Level	p1	P2	P1	P2	P3	P1	P2	P3	P1	P2	P3	A1	A2	P1	P2											
	Level	P1	P2	Level	P1	P2																	Inter flow reading	Outlet Flow Meter Reading	Electrical Energy Meter Reading	Sludge Disetor Pump	MGSF Backwash	ACF Backwash					
6.00	60	on	✓	85	✓		75	✓					✓			✓																	
8.00	65		✓	70			80							✓																			
10.0	70			65	✓		65																										
12.0	65		✓	80			75																										
14.0	65			85	✓		55																										
16.0	70	✓		70			75																										
18.0	65			65	✓		65																										
20.0	80	✓		65			80																										
22.0	75		✓	65	✓		75																										
0.00	65	✓		65			70																										
2.00	70		✓	70	✓		75																										
4.00	75		✓	85			70																										
5.00	70	✓		55	✓		75																										
6.00	80		✓	70			70																										
Chemical Consumption	Total Stock			A			B			C			Total Used			A			B			C			Total			Remarks					
Bleaching Powder													281880			29538																	
Sodium Hypochloride																																	
Operator																																	
Shift																																	
A																																	
B																																	
C																																	

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		03-10-2025																				
Plant Operated by		Krish Nikunj Residents welfare association																																
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler 1to Transfer Pumps																	
	Level	P1	P2	P3	Level	P1	P2	P3	Level	p1	p2	p3	P1	P2	P3	A1	A2	P1	P2															
6.00	60	on	✓	✓	85	✓			75	✓			✓			✓																		
8.00	65		✓		70				80					✓																				
10.0	70				65	✓			65																									
12.0	65		✓		80				75								✓																	
14.0	65				85	✓			55										✓															
16.0	70	✓			70				75																									
18.0	65				65	✓			65																									
20.0	80	✓			65				80																									
22.0	75				65	✓			75																									
0.00	65	✓			65				70																									
2.00	70				70	✓			75																									
4.00	75		✓		85				70																									
5.00	70	✓			55	✓			75																									
6.00	80				70		✓		70																									
Chemical Consumption		Total Stock			A			B			C			Total Used			A			B			C			Total								
Bleaching Powder														281975			29608																	
Sodium Hypochloride																																		
Operator																																		
Shift																																		
Name																																		
Azad																																		
Sign																																		
Remarks																																		
PRESIDENT																																		
KRISH NIKUNJ R.W.S.																																		
BUREDA																																		

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		03-10-2025														
Plant Operated by		Krish Nikunj Residents welfare association																										
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer		RS Circulation Pumps & Tubesttler			Air Blower			Dosing		Tubesttler 1to Transfer Pumps											
	Level	P1	P2	P3	Level	P1	P2	p1	P2	P1	P2	P3	P1	P2	P3	A1	A2	P1	P2									
6.00	60	on	✓	✓	85	✓	75	✓				✓			✓													
8.00	65				70		80																					
10.0	70				65	✓	80																					
12.0	65				80	✓	75																					
14.0	65				85	✓	55												✓									
16.0	70	✓			70	✓	75																					
18.0	65				60	✓	65																					
20.0	80	✓			65	✓	80																					
22.0	75				65	✓	75	✓																				
0.00	65	✓			65	✓	70																					
2.00	80				75	✓	75																					
4.00	75				85	✓	70																					
5.00	70	✓			55	✓	75																					
6.00	80				70	✓	70																					
Chemical Consumption		Total Stock			A			B			C			Total Used			A			B			C					
Bleaching Powder														282070			29678											
Sodium Hypochloride																												
Operator																												
Shift		Name			Sign																							
A		Azad																										
B																												
C																												
Remarks																				PRESIDENT			KRISH NIKUNJ R.W.S.			BUREDA		

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		04-10-2025											
Plant Operated by Krish Nikunj Residents welfare association																									
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower			Dosing		Tubesttler 1to Transfer Pumps							
	Level	P1	P2	P3	Level	P1	P2	Level	p1	p2	p3	P1	P2	P3	A1	A2	P1	P2							
6.00	60	on✓		✓	85	✓		75	✓		✓	✓			✓										
8.00	65		✓		70			80				✓													
10.0	70				65	✓		80				✓													
12.0	65		✓		80			75				✓			✓										
14.0	65				85	✓		55				✓						✓							
16.0	70	✓			70			75				✓													
18.0	65			✓	60	✓		65				✓													
20.0	75	✓		✓	65			65				✓			✓										
22.0	75			✓	65	✓		80				✓													
0.00	65	✓			70			70				✓													
2.00	80			✓	75	✓		75				✓													
4.00	75		✓		85			70				✓													
5.00	70	✓			55	✓		75				✓													
6.00	80			✓	70			70				✓													
Chemical Consumption		Total Stock			A			B			C			Total Used			A			B			C		
Bleaching Powder														29768			282180			29768					
Sodium Hypochloride																									
Operator																									
Shift																									
Name		Azad																							
Sign																									
Remarks																PRESIDENT									

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		06-10-2025						
Plant Operated by		Krish Nikunj Residents welfare association																		
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler 1 to Transfer Pumps			
	Level	P1	P2	P3	Level	P1	P2	Level	p1	p2	p1	p2	p3	P1	P2	A1	A2	P1	P2	
6.00	60	on	✓	✓	85	✓	✓	75	✓				✓							
8.00	65		✓		70			80												
10.0	70				65	✓		80												
12.0	65		✓		80			75												
14.0	80				85	✓		70											✓	
16.0	70	✓			70			75												
18.0	80			✓	80	✓		65												
20.0	75	✓			55			75												
22.0	75		✓		65	✓		75												
0.00	65	✓			70			70												
2.00	80		✓		75	✓		75												
4.00	75		✓		85			70												
5.00	70	✓			55	✓		75												
6.00	80			✓	70			70												
Chemical Consumption	Total Stock			A			B			C			Total Used		A		B		C	
Bleaching Powder													282385		29928					
Sodium Hypochloride																				
Operator																				
Shift	Name			Sign			Remarks													
A	Azad																			
B																				
C																				

PRESIDENT
KRISH NIKUNJ B.A.H.S.
BUREDA

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		07-10-2025									
Plant Operated by		Krish Nikunj Residents welfare association																					
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler 1to Transfer Pumps						
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P3	P1	P2	P3	A1	A2	P1	P2					
6.00	60	Ion	✓	✓	85	✓	75	✓				✓											
8.00	65		✓		70		80					✓											
10.0	70		✓		65		80					✓											
12.0	65		✓		80		75					✓											
14.0	80				85		70					✓						✓					
16.0	70	✓			70		75					✓											
18.0	80				80		65					✓											
20.0	80	✓			55		75					✓											
22.0	75				65		80					✓											
0.00	65	✓			70		85					✓											
2.00	80				75		75					✓											
4.00	75		✓		85		70					✓						✓					
5.00	70	✓			55		75					✓											
6.00	80				70		70					✓						✓					
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C			
Bleaching Powder														282480		29998		8.00		8.15		9.00	
Sodium Hypochloride																		2.00		2.15		2.30	
Operator																		6.00		6.15		6.30	
Shift		Name			Sign			Remarks															
A		Azad																					
B																							
C																							

PRESIDENT
KRISH NIKUNJ R.W.S.
BUREDA

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		08-10-2025							
Plant Operated by		Krish Nikunj Residents welfare association																			
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler 1to Transfer Pumps				
	Level	P1	P2	P3	Level	P1	P2	Level	P1	P2	P3	P1	P2	P3	A1	A2	P1	P2			
6.00	60	on	✓	✓	85	✓	✓	75	✓	✓	✓	✓	✓	✓	✓						
8.00	65		✓		70			80													
10.0	70				65	✓		80													
12.0	65		✓		80			75													
14.0	80				85	✓		70										✓			
16.0	70	✓			70			75													
18.0	80			✓	80	✓		65													
20.0	80	✓			55			75													
22.0	75			✓	65	✓		80													
0.00	65	✓			70			85													
2.00	80			✓	75	✓		75													
4.00	75		✓		85			70													
5.00	70	✓			55	✓		75													
6.00	80			✓	70			70													
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C	
Bleaching Powder														282600		30078					
Sodium Hypochloride																					
Operator																					
Shift																					
Name																					
Azad																					
Sign																					
Remarks		PRESIDENT																			
		KRISH																			

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		09-10-2025														
Plant Operated by		Krish Nikunj Residents welfare association																										
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler 1to Transfer Pumps											
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P1	P2	P3	P1	P2	P3	A1	A2	P1	P2								
6.00	60	on✓		✓	85	✓		75	✓			✓		✓			✓											
8.00	65		✓		70			80																				
10.00	70				65	✓		80																				
12.00	75		✓		80			75																				
14.00	80				85	✓		70												✓								
16.00	70	✓			70			75																				
18.00	80			✓	75	✓		70																				
20.00	80	✓		✓	65			75																				
22.00	75			✓	65	✓		75																				
0.00	65	✓			70			85																				
2.00	80			✓	75	✓		75																				
4.00	75		✓		85			70																				
5.00	70	✓			55	✓		75																				
6.00	80			✓	70			70																				
Chemical Consumption		Total Stock			A			B			C			Total Used			A			B			C					
Bleaching Powder														30153						8.00			8.15			9.00		
Sodium Hypochloride																				2.00			2.15			2.30		
Operator																				6.00			6.15			6.30		
Shift		Name			Sign			Remarks			Remarks			Remarks			Remarks			Remarks			Remarks					
A		Azad																										
B																												
C																												

PRESIDENT
KRISH NIKUNJ R.W.S.
BUREDA

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		10-10-2025								
Plant Operated by Krish Nikunj Residents welfare association																						
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower			Dosing		Tubesttler 1to Transfer Pumps				
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P1	P2	P3	P1	P2	P3	A1	A2	P1	P2		
6.00	60	on	✓	✓	85	✓	✓	75	✓	✓	✓	✓	✓	✓	✓	✓	✓					
8.00	65		✓		70			80														
10.00	70				65	✓		80														
12.00	70		✓		80			75														
14.00	80				85	✓		70												✓		
16.00	70	✓			70			75														
18.00	80			✓	65	✓		65														
20.00	80	✓			80			75														
22.00	75		✓		75	✓		75														
0.00	70	✓			70			85														
2.00	85			✓	75	✓		75														
4.00	75		✓		85			70														
5.00	70	✓			55	✓		75														
6.00	80			✓	70			70														
Chemical Consumption		Total Stock			A			B			C			Total Used			A		B		C	
Bleaching Powder														30238			282810		85			
Sodium Hypochloride																						
Operator																						
Shift																						
Name																						
Azad																						
Sign																						
Remarks																						

PRESIDENT
KRISH NIKUNJ R.W.S.
BUREDA

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		11-10-2025							
Plant Operated by		Krish Nikunj Residents welfare association																			
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler Ito Transfer Pumps				
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P3	P1	P2	P3	A1	A2	P1	P2			
6:00	60	on✓		✓	85	✓		75	✓		✓	✓			✓						
8:00	65		✓		70			80				✓									
10:0	70				65	✓		80			✓										
12:0	70		✓		80			75				✓									
14:0	80				85	✓		70			✓							✓			
16:0	70	✓			70			75			✓										
18:0	80	✓		✓	65	✓		65			✓										
20:0	80	✓			80			75			✓										
22:0	75			✓	75	✓		75			✓										
0:00	70	✓			70			85				✓									
2:00	85			✓	75	✓		75			✓										
4:00	75		✓		85			70				✓									
5:00	70	✓			55	✓		75				✓									
6:00	80			✓	70			70			✓										
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C	
Bleaching Powder														282930		30333					
Sodium Hypochloride																					
Operator																					
Shift																					
Name																					
Azad																					
Remarks																					
A																					
B																					
C																					

PRESIDENT
KRISH NIKUNJ R.W.S.
BUREDA

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		11-10-2025																	
Plant Operated by		Krish Nikunj Residents welfare association																													
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler: 1to Transfer Pumps														
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P1	P2	P3	P1	P2	P3	A1	A2	P1	P2											
6.00	60	on	✓	✓	85	✓	75	✓					✓	✓			✓														
8.00	65				70		80																								
10.00	70				65	✓	80																								
12.00	70				80	✓	75																								
14.00	80				85	✓	70													✓											
16.00	70	✓			70	✓	75																								
18.00	80				65	✓	65																								
20.00	80	✓			80	✓	75																								
22.00	65				75	✓	80																								
0.00	70	✓			70	✓	85																								
2.00	85				75	✓	75																								
4.00	75				85	✓	70																								
5.00	70	✓			55	✓	75																								
6.00	80				70	✓	70																								
Chemical Consumption		Total Stock			A			B			C			Total Used			A			B			C								
Bleaching Powder														283050			30428			8.00			8.15			9.00					
Sodium Hypochloride																				2.00			2.15			2.30					
Operator																				6.00			6.15			6.30					
Shift		Name			Sign			Remarks																							
A		Azad																													
B																															
C																															

KRISHNIKUNJ R.M.S.
 BOREGA

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		12-10-2025										
Plant Operated by		Krish Nikunj Residents welfare association																						
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler 1to Transfer Pumps							
	Level	P1	P2	P3	Level	P1	P2	Level	P1	P2	P3	P1	P2	P3	A1	A2	P1	P2						
6.00	60	on	✓	✓	85	✓		75	✓		✓	✓		✓										
8.00	65		✓		70			80																
10.0	70				65	✓		80				✓												
12.0	70		✓		80			75																
14.0	80				85	✓		70				✓						✓						
16.0	70	✓			70			75																
18.0	80				65	✓		65																
20.0	80	✓			80			75																
22.0	65				75	✓		80				✓												
0.00	70	✓			70			70																
2.00	65				65	✓		75																
4.00	75		✓		85			70																
5.00	70	✓			65	✓		75																
6.00	80				70			70																
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C				
Bleaching Powder														283160		30503								
Sodium Hypochloride														Inter flow reding		Outlet Flow Meter Reading		Electrical Energy Meter Reading		Sludge Disetor Pump				
Operator Shift		Name			Azad			Sign			Remarks		MGSF Backwash		ACF Backwash		Start		Stop					
A																	8.00		8.15		9.00			
B																			2.00		2.15		2.30	
C																			6.00		6.15		6.30	

PRASANT KRISHNUNI R.M.S

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		13-10-2025														
Plant Operated by Krish Nikunj Residents welfare association																												
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower			Dosing		Tubesttler 1to Transfer Pumps										
	Level	P1	P2	P3	Level	P1	P2	Level	P1	P2	P3	Level	P1	P2	P3	P1	P2	A1	A2	P1	P2							
6.00	60	on✓		✓	85	✓		75	✓		✓				✓													
8.00	65		✓		70			80																				
10.0	70				65	✓		80																				
12.0	70		✓		80			75																				
14.0	80				85	✓		70													✓							
16.0	65	✓			70			75																				
18.0	80	✓		✓	65	✓		75																				
20.0	80	✓			80			75																				
22.0	65			✓	75	✓		80																				
0.00	70	✓			80			70																				
2.00	65			✓	65	✓		75																				
4.00	75		✓		85			70																				
5.00	70	✓			65	✓		75																				
6.00	80			✓	70			70																				
Chemical Consumption		Total Stock			A			B			C			Total Used			A			B			C					
Bleaching Powder														283270			30578											
Sodium Hypochloride																												
Operator																												
Shift																												
Name		Azad																										
Sign																												
Remarks																												

PRESIDENT
KRISH NIKUNJ R.W.S.
BUREDA

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		14-10-2025							
Plant Operated by		Krish Nikunj Residents welfare association																			
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler 1to Transfer Pumps				
	Level	P1	P2	P3	Level	P1	P2	Level	P1	P2	P3	P1	P2	P3	A1	A2	P1	P2			
6.00	60	on	✓		85	✓		65	✓			✓			✓						
8.00	65		✓		70			80													
10.0	70				65	✓		80				✓									
12.0	75		✓		80			75													
14.0	80				85	✓		70				✓							✓		
16.0	65	✓			70			75													
18.0	80	✓			75	✓		75				✓									
20.0	80	✓			80			75				✓									
22.0	65		✓		75	✓		80				✓									
0.00	70	✓			80			70													
2.00	65				65	✓		75													
4.00	75		✓		85			75				✓									
5.00	70	✓			65	✓		75				✓									
6.00	80				70	✓		70				✓							✓		
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C	
Bleaching Powder														283385							
Sodium Hypochloride														30673							
Operator																					
Shift	Name			Sign									Start		Stop		Start		Stop		
A	Azad												8.00		8.15		8.15		9.00		
B													2.00		2.15		2.15		2.30		
C													6.00		6.15		6.15		6.30		
Remarks																					

PRESIDENT
KRISH NIKUNJ R.W.S.
BUDTECH

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		15-10-2025							
Plant Operated by		Krish Nikunj Residents welfare association																			
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler 1to Transfer Pumps				
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P3	P1	P2	P3	A1	A2	P1	P2			
6.00	60	100	✓	✓	85	✓	✓	65	✓	✓	✓	✓	✓	✓							
8.00	65	✓			70	✓		80				✓									
10.0	70				65	✓		80				✓									
12.0	75	✓			80	✓		75				✓									
14.0	80				85	✓		70				✓			✓			✓			
16.0	65	✓			70	✓		75				✓									
18.0	80				75	✓		75				✓									
20.0	80	✓			80	✓		75				✓									
22.0	65				75	✓		80				✓									
0.00	70	✓			80	✓		70				✓									
2.00	65				65	✓		75				✓									
4.00	75	✓			85	✓		75				✓			✓						
5.00	70	✓			65	✓		75				✓									
6.00	80				70	✓		70				✓						✓			
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C	
Bleaching Powder														283495		30758					
Sodium Hypochloride																					
Operator																					
Shift																					
Name																					
Azad																					
Sign																					
Remarks																					

KRISH NIKUNJ RESIDENTS WELFARE ASSOCIATION
 PRESIDENT
 KRISH AZAD

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date									
Plant Operated by		Krish Nikunj Residents welfare association										16-10-2025									
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler Ito Transfer Pumps				
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P3	P1	P2	P3	A1	A2	P1	P2			
6.00	60	on	✓	✓	85	✓		65	✓			✓			✓						
8.00	65		✓		70			80			✓										
10.0	70				65	✓		80			✓										
12.0	75		✓		80			75			✓										
14.0	80				85	✓		80			✓							✓			
16.0	75	✓			70			75			✓										
18.0	80		✓		75	✓		75			✓										
20.0	80	✓			55			75			✓										
22.0	65				75	✓		80			✓										
0.00	70	✓			80			70													
2.00	65				65	✓		75													
4.00	75		✓		85			75			✓										
5.00	70	✓			65	✓		75													
6.00	80				70			70			✓										
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C	
Bleaching Powder														283605							
Sodium Hypochloride														30843							
Operator														Inter flow reading							
Shift														Outlet Flow Meter Reading							
Name														Electrical Energy Meter Reading							
Azad														Sludge Disetor Pump							
Sign														MGSF Backwash							
Remarks														Start		Stop		Start		Stop	
A														8.00		8.15		8.15		9.00	
B														2.00		2.15		2.15		2.30	
C														6.00		6.15		6.15		6.30	

PRESIDENT
KRISH NIKUNJ R.W.S.
BUBEDA

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		17-10-2025									
Plant Operated by		Krish Nikunj Residents welfare association																					
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			AS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler 1to Transfer Pumps						
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P3	P1	P2	P3	A1	A2	P1	P2					
6.00	60	on	✓	✓	85	✓	✓	75	✓	✓	✓	✓	✓	✓	✓								
8.00	65		✓		70			80															
10.0	70				65			80															
12.0	75		✓		80			75															
14.0	80				85			80															
16.0	75	✓			70			75															
18.0	80			✓	75			75															
20.0	80	✓			55			75															
22.0	65		✓		75			80															
0.00	70	✓			75			70															
2.00	65		✓		65			75															
4.00	75		✓		85			75															
5.00	70	✓			65			75															
6.00	80		✓		70			70															
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C			
Bleaching Powder														283730		30933		8.00		8.15		9.00	
Sodium Hypochloride																		2.00		2.15		2.30	
Operator Shift														Total		90		6.00		6.15		6.30	
Name														Remarks									
Azad																							

PRESIDENT
KRISH NIKUNJ P.W.A.S.
BUREDA

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		18-10-2025							
Plant Operated by		Krish Nikunj Residents welfare association																			
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler To Transfer Pumps				
	Level	P1	P2	P3	Level	P1	P2	Level	P1	P2	P3	P1	P2	P3	A1	A2	P1	P2			
6.00	60	on✓		✓	85	✓		75	✓		✓				✓						
8.00	65		✓		70		✓	80													
10.0	70			✓	65	✓		80													
12.0	75		✓		80		✓	75													
14.0	80			✓	85	✓		80											✓		
16.0	75	✓			70		✓	65													
18.0	65		✓		75	✓		75													
20.0	80	✓		✓	55		✓	75													
22.0	65		✓		75	✓		80													
0.00	70	✓			75		✓	70													
2.00	65		✓		60	✓		65													
4.00	75		✓		85		✓	75											✓		
5.00	70	✓			65	✓		75													
6.00	80		✓		70		✓	70													
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C	
Bleaching Powder														283840							
Sodium Hypochloride														31013							
Operator														Inter flow reding		Shift		Outlet Flow Meter Reading		Sludge Disetor Pump	
Shift		Name			Sign									Electrical Energy Meter Reading		MGSF Backwash		ACF Backwash		Start Stop	
A		Azad																		8.00 8.15 8.15 8.15 9.00	
B																				2.00 2.15 2.15 2.15 2.30	
C																				6.00 6.15 6.15 6.15 6.30	
Remarks		PRESIDENT KRISHNIKUNJ R.W.S. BUREDA																			

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		19-10-2025											
Plant Operated by		Krish Nikunj Residents welfare association																							
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower			Dosing		Tubesttler Ito Transfer Pumps							
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P3	P1	P2	P3	P1	P2	P3	A1	A2	P1	P2				
6.00	60	on	✓	✓	85	✓		75	✓			✓			✓										
8.00	65		✓		70			80																	
10.0	70				65	✓		80				✓													
12.0	75		✓		80			75																	
14.0	80				85	✓		80				✓									✓				
16.0	75	✓			70			65																	
18.0	65				75	✓		75				✓													
20.0	80	✓			55			75																	
22.0	65		✓		75	✓		80				✓													
0.00	70	✓			75			70																	
2.00	65		✓		60	✓		65																	
4.00	75		✓		85			75																	
5.00	70	✓			65	✓		75																	
6.00	80				70	✓		70				✓									✓				
Chemical Consumption		Total Stock			A			B			C			Total Used			A			B			C		
Bleaching Powder														283950											
Sodium Hypochloride														31093											
Operator																									
Shift																									
Name																									
Azad																									
Sign																									
Remarks																									
PRESIDENT																									
KRISH NIKUNJ F.W.S.																									
BUREDA																									

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		21-10-2025							
Plant Operated by		Krish Nikunj Residents welfare association																			
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler To Transfer Pumps				
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P3	P1	P2	P3	A1	A2	P1	P2			
6.00	60	on	✓	✓	85	✓		75	✓		✓	✓		✓							
8.00	65		✓		70			80													
10.0	70				65	✓		80				✓									
12.0	75		✓		80			75													
14.0	80				85	✓		80				✓						✓			
16.0	75	✓			70			65													
18.0	65				75	✓		75													
20.0	80	✓			55			75													
22.0	65		✓		75	✓		80				✓									
0.00	70	✓			75			70													
2.00	65				60	✓		65													
4.00	75		✓		85			75													
5.00	70	✓			65	✓		75													
6.00	80		✓		70			70				✓									
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C	
Bleaching Powder														284190		31283					
Sodium Hypochloride																					
Operator																					
Shift																					
Name																					
Azad																					
Sign																					
A																					
B																					
C																					
Remarks																					

PRESIDENT
 KRISH NIKUNJ R.W.S.
 BUREDA

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		22-10-2025							
Plant Operated by		Krish Nikunj Residents welfare association																			
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower			Dosing		Tubesttler 1to Transfer Pumps			
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P3	P1	P2	P3	A1	A2	P1	P2			
6.00	60	on	✓	✓	85	✓		75	✓		✓	✓		✓							
8.00	65		✓		70			80													
10.00	70				75	✓		80				✓									
12.00	75		✓		80			75													
14.00	80				85	✓		80				✓							✓		
16.00	75	✓			70			65													
18.00	65				75	✓		75													
20.00	80	✓			55			75													
22.00	65		✓		75	✓		65				✓									
0.00	70	✓			75			70													
2.00	65				60	✓		65													
4.00	75		✓		85			75													
5.00	80	✓			65	✓		75													
6.00	80				70			70													
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C	
Bleaching Powder														284290							
Sodium Hypochloride														31373							
Operator																					
Shift																					
Name																					
Azad																					
Sign																					
Remarks																					

PRESIDENT
KRISH NIKUNJ R.W.S.
BUREDA

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		23-10-2025											
Plant Operated by		Krish Nikunj Residents welfare association																							
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower			Dosing		Tubesttler to Transfer Pumps							
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P3	P1	P2	P3	A1	A2	P1	P2							
6.00	60	on✓		✓	85	✓		75			✓	✓			✓										
8.00	65		✓		70			80				✓													
10.0	70				75	✓		80				✓													
12.0	75		✓		80			75				✓													
14.0	80				85	✓		80				✓						✓							
16.0	75	✓			70			65																	
18.0	80			✓	75	✓		75																	
20.0	80	✓		✓	80			75				✓													
22.0	65			✓	75	✓		65				✓													
0.00	70	✓			75			80																	
2.00	65			✓	60	✓		65																	
4.00	75		✓		85			75				✓													
5.00	80	✓			65	✓		75				✓													
6.00	80			✓	70			70				✓													
Chemical Consumption		Total Stock			A			B			C			Total Used			A		B		C				
Bleaching Powder														284400			31468								
Sodium Hypochloride																				8.00		8.15		9.00	
Operator																				2.00		2.15		2.30	
Shift																				6.00		6.15		6.30	
Name																									
Azad																									
Sign																									
Remarks																									

PRESIDENT
KRISH NIKUNJ R.W.S.

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		24-10-2025								
Plant Operated by		Krish Nikunj Residents welfare association																				
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower			Dosing		Tubesttler to Transfer Pumps				
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P3	P1	P2	P3	P1	P2	A1	A2	P1	P2		
6.00	60	on	✓	✓	85	✓	✓	75	✓		✓	✓		✓		✓						
8.00	65		✓		70			80														
10.0	70				75			80														
12.0	75		✓		80			75														
14.0	80				85			80												✓		
16.0	75	✓			70			65														
18.0	80			✓	75			75														
20.0	80	✓			80			75														
22.0	65		✓		75			65														
0.00	70	✓			75			80														
2.00	65		✓		60			65														
4.00	75		✓		85			75														
5.00	80	✓			65			75														
6.00	80		✓		70			70												✓		
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C		
Bleaching Powder														284510								
Sodium Hypochloride														31563								
Operator Shift		Name			Azad			Sign			Remarks		Shift		Start		Stop		Start		Stop	
A													8.00		8.15		8.15		8.15		9.00	
B															2.00		2.15		2.15		2.30	
C											110		95		6.00		6.15		6.15		6.30	

PRESIDENT
KRISH NIKUNJ P.W.S.
BUREDA

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		25-10-2025									
Plant Operated by		Krish Nikunj Residents welfare association																					
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler to Transfer Pumps						
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P1	P2	P3	P1	P2	A1	A2	P1	P2				
6.00	60	on	✓	✓	85	✓	✓	75	✓			✓		✓									
8.00	65		✓		70			80															
10.0	70				75			80															
12.0	75		✓		80			75															
14.0	80				85			80											✓				
16.0	75	✓			70			65															
18.0	80	✓		✓	75			75															
20.0	80	✓			80			75															
22.0	65		✓		75			65															
0.00	70	✓			75			80															
2.00	65		✓		60			65															
4.00	75		✓		85			75															
5.00	80	✓			65			75															
6.00	80		✓		70			70															
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C			
Bleaching Powder														284620		31658		8.00		8.15		9.00	
Sodium Hypochloride																		2.00		2.15		2.30	
Operator														110		95		6.00		6.15		6.30	
Shift		Name			Sign																		
A		Azad																					
B																							
C																							
Remarks																							

KRISH NIKUNJ RESIDENTS WELFARE ASSOCIATION
 PRESIDENT
 BUREDA

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		26-10-2025									
Plant Operated by		Krish Nikunj Residents welfare association																					
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler 1to Transfer Pumps						
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P1	P2	P3	P1	P2	A1	A2	P1	P2				
6.00	60	on	✓	✓	85	✓		75	✓				✓	✓									
8.00	65		✓		70			80			✓												
10.0	70				75	✓		80															
12.0	75		✓		80			75															
14.0	80				85	✓		80					✓						✓				
16.0	75	✓			70			65															
18.0	65			✓	75	✓		80															
20.0	80	✓			80			75															
22.0	65			✓	75	✓		65					✓										
0.00	70	✓			75			80															
2.00	65			✓	75	✓		65															
4.00	75		✓		85			75															
5.00	80	✓			65	✓		75															
6.00	75			✓	70			70					✓										
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C			
Bleaching Powder														284705		31723		8.00		8.15		9.00	
Sodium Hypochloride																		2.00		2.15		2.30	
Operator																		6.00		6.15		6.30	
Shift		Name			Sign			Remarks															
A		Azad																					
B																							
C																							

PRESIDENT
KRISHNIKUNJ.B.W.S.
BUREDA

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		27-10-2025									
Plant Operated by Krish Nikunj Residents welfare association																							
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower			Dosing		Tubesttler 1to Transfer Pumps					
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P3	P1	P2	P3	A1	A2	P1	P2					
6.00	60	on✓		✓	85	✓		75	✓			✓			✓								
8.00	65		✓		70			80				✓											
10.0	70				75	✓		80				✓											
12.0	75		✓		80			75				✓			✓								
14.0	80				85	✓		80				✓						✓					
16.0	75	✓			70			65				✓											
18.0	65			✓	75	✓		80				✓											
20.0	80	✓			80			75				✓											
22.0	65			✓	75	✓		65				✓											
0.00	70	✓			75			80				✓											
2.00	65			✓	75	✓		65				✓											
4.00	75		✓		85			75				✓			✓								
5.00	80	✓			65	✓		75				✓											
6.00	75			✓	70			70				✓						✓					
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C			
Bleaching Powder														284790		31788		Start		Stop			
Sodium Hypochloride																		8.00		8.15		9.00	
Operator																		2.00		2.15		2.30	
Shift																		6.00		6.15		6.30	
Name		Azad																					
Sign																							
Remarks																							

PRESIDENT
KRISH NIKUNJ S.S.
BUREDA

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		28-10-2025							
Plant Operated by		Krish Nikunj Residents welfare association																			
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower			Dosing		Tubesttler 1to Transfer Pumps			
	Level	P1	P2	P3	Level	P1	P2	Level	p1	p2	p3	P1	P2	P3	A1	A2	P1	P2			
6.00	60	on✓		✓	85	✓		75	✓		✓	✓			✓						
8.00	65		✓		70			80					✓								
10.0	70				75	✓		80			✓		✓								
12.0	80		✓		80			75								✓					
14.0	80				85	✓		80			✓		✓						✓		
16.0	75	✓			70			65													
18.0	65			✓	75	✓		65													
20.0	80	✓		✓	80			75							✓						
22.0	65			✓	85	✓		65			✓		✓								
0.00	70	✓			75			80													
2.00	65			✓	75	✓		65													
4.00	75		✓		85			75								✓					
5.00	80	✓			70	✓		65													
6.00	75			✓	70			70					✓						✓		
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C	
Bleaching Powder														284900							
Sodium Hypochloride														31873							
Operator																					
Shift																					
A																					
B																					
C																					
Name																					
Azad																					
Sign																					
Remarks		PRESIDENT KRISH NIKUNJ R.W.S. KRISH NIKUNJ R.W.S. KRUREDA																			

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		29-10-2025								
Plant Operated by		Krish Nikunj Residents welfare association																				
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower			Dosing		Tubesttler to Transfer Pumps				
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P3	P1	P2	P3	P1	P2	A1	A2	P1	P2		
6.00	60	on✓		✓	85	✓		75	✓		✓	✓				✓						
8.00	65		✓		70			80				✓										
10.0	70				75	✓		80			✓											
12.0	80		✓		80			75			✓									✓		
14.0	80				85	✓		80			✓											
16.0	75	✓			70			65			✓											
18.0	65			✓	70	✓		65			✓											
20.0	65	✓			80			75			✓											
22.0	65			✓	85	✓		65			✓											
0.00	70	✓			75			80			✓											
2.00	65			✓	75	✓		65			✓											
4.00	75		✓		85			80			✓											
5.00	80	✓			70	✓		65			✓											
6.00	75			✓	70			70			✓											
Chemical Consumption		Total Stock			A			B			C			Total Used			A		B		C	
Bleaching Powder														285000			31953					
Sodium Hypochloride																						
Operator																						
Shift																						
Name																						
Azad																						
Sign																						
Remarks																						

PRESIDENT
KRISHNIKUNJ P.W.S.
BURUDA

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		01-11-2025														
Plant Operated by		Krish Nikunj Residents welfare association																										
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler 1 to Transfer Pumps											
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P1	P2	P3	P1	P2	A1	A2	P1	P2									
6.00	60	on✓		✓	85	✓		75	✓				✓	✓														
8.00	65		✓		70			80																				
10.0	70				75	✓		80						✓														
12.0	75		✓		80			75																				
14.0	80				85	✓		65					✓						✓									
16.0	75	✓			90			65																				
18.0	80			✓	65	✓		80																				
20.0	65	✓			65			75						✓														
22.0	70		✓		85	✓		65																				
0.00	85	✓			75			70																				
2.00	65		✓		65	✓		65																				
4.00	75		✓		85			80																				
5.00	80	✓			70	✓		65																				
6.00	75		✓		70			70																				
Chemical Consumption		Total Stock			A			B			C			Total Used			A			B			C					
Bleaching Powder														285110			32123											
Sodium Hypochloride																												
Operator																												
Shift																												
Name		Azad																										
Sign																												
Remarks																					PRESIDENT			KRISH NIKUNJ BUIDTECH				

STP Daily Log Sheet

02-11-2025

Date

Project Name: Krish Nikunj (Crystal Buidtech)

Plant Operated by: Krish Nikunj Residents welfare association

Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower			Dosing		Tubesttler to Transfer Pumps												
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P1	P2	P3	P1	P2	P3	A1	A2	P1	P2										
6.00	60	on	✓	✓	85	✓	✓	75	✓				✓	✓			✓													
8.00	65		✓		70			80																						
10.00	70				75	✓		80						✓																
12.00	75		✓		80			75																						
14.00	80				85	✓		65						✓						✓										
16.00	75	✓			90			65																						
18.00	80			✓	65	✓		70																						
20.00	85	✓		✓	65			75																						
22.00	70			✓	85	✓		65	✓																					
0.00	85	✓			75			70																						
2.00	65			✓	70	✓		65																						
4.00	75		✓		85			80																						
5.00	80	✓			70	✓		65																						
6.00	75			✓	70			70																						
Chemical Consumption	Total Stock			A			B			C			Total Used			A			B			C								
Bleaching Powder													32323						8.00			8.15			9.00					
Sodium Hypochloride																			2.00			2.15			2.30					
Operator																			6.00			6.15			6.30					
Shift	Name			Sign			Remarks			Remarks			Remarks			Remarks			Remarks			Remarks			Remarks					
A	Azad																													
B																														
C																														

PRESIDENT
S.M.S. KRISH
MUREDA

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		03-11-2025							
Plant Operated by		Krish Nikunj Residents welfare association																			
Time	Equalization Tank & Pumps			Filter Water Tank & Pump			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler 1to Transfer Pumps				
	Level	P1	P2	P3	Level	P1	P2	Level	p1	p2	p1	P2	P3	P1	P2	P3	A1	A2	P1	P2	
6.00	60	on	✓	✓	85	✓		75	✓			✓		✓			✓				
8.00	65		✓		70			80							✓						
10.0	70				75	✓		80													
12.0	75		✓		80			75										✓			
14.0	80				85	✓		65												✓	
16.0	85	✓			90			65													
18.0	80				65	✓		70													
20.0	85	✓			65			75													
22.0	70				70	✓		65													
0.00	85	✓			75			70													
2.00	90				70	✓		65													
4.00	75		✓		85			70													
5.00	80	✓			70			65													
6.00	75				70	✓		70													
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C	
Bleaching Powder														285470		32423					
Sodium Hypochloride																					
Operator																					
Shift		Name			Sign			Remarks						Start		Stop		Start		Stop	
A		Azad												8.00		8.15		8.15		9.00	
B																					
C														Total		120		100			

PRESIDENT
KRISHNANIKUNJ R.W.S.
BUREDA

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		04-11-2025																							
Plant Operated by		Krish Nikunj Residents welfare association										Treated Water Tank & Transfer		RS Circulation Pumps & Tubesttler		Air Blower		Dosing		Tubesttler to Transfer Pumps																	
Time	Equalization Tank & Pumps			Filter Water (Tank & Pump)			Level	p1	P2	P3	P1	P2	P3	P1	P2	P3	A1	A2	P1	P2																	
	Level	P1	P2	Level	P1	P2															Inter flow reading	Outlet Flow Meter Reading	Electrical Energy Meter Reading	Sludge Disetor Pump	MGSF Backwash	Start	Stop										
6.00	60	on	✓	85	✓		75	✓			✓			✓			✓																				
8.00	65		✓	70			80																														
10.00	70		✓	75			80																														
12.00	75		✓	80			75																														
14.00	80			85	✓		70																														
16.00	85	✓		90			65																														
18.00	80		✓	40	✓		70																														
20.00	85	✓		65			75																														
22.00	70		✓	70	✓		65																														
0.00	65	✓		75			70																														
2.00	90		✓	70			65																														
4.00	75		✓	85			70																														
5.00	80	✓		70			65																														
6.00	75		✓	70			70																														
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C		Total		120		100		32523		285590		32523		Start		Stop	
Bleaching Powder														A		B		C						8.00		8.15		8.15		8.00		9.00					
Sodium Hypochloride														A		B		C						2.00		2.15		2.15		2.00		2.30					
Operator														A		B		C						6.00		6.15		6.15		6.00		6.30					
Shift		Name			Sign			Remarks																													
A		Azad																																			
B																																					
C																																					

PRESIDENT
KRISH NIKUNJ R.W.S.
BUREDA

STP Daily Log Sheet

Project Name		Krish Nikunj (Crystal Buidtech)										Date		05-11-2025									
Plant Operated by		Krish Nikunj Residents welfare association																					
Time	Equalization Tank & Pumps			Filter Water(Tank & Pump)			Treated Water Tank & Transfer			RS Circulation Pumps & Tubesttler			Air Blower		Dosing		Tubesttler to Transfer Pumps						
	Level	P1	P2	P3	Level	P1	P2	Level	p1	P2	P1	P2	P3	P1	P2	A1	A2	P1	P2				
6.00	60	on	✓	✓	85	✓		75	✓					✓									
8.00	65		✓		70			80															
10.00	70				75	✓		80															
12.00	75		✓		80			65															
14.00	80				85	✓		70											✓				
16.00	85	✓			90			65															
18.00	80			✓	40	✓		70															
20.00	85	✓			65			75															
22.00	70			✓	70	✓		65			✓												
0.00	65	✓			75			70															
2.00	70			✓	70	✓		65															
4.00	75		✓		65			70															
5.00	80	✓			70	✓		65															
6.00	75			✓	70	✓		70															
Chemical Consumption		Total Stock			A			B			C			Total Used		A		B		C			
Bleaching Powder														285702		32613		8.00		8.15		9.00	
Sodium Hypochloride																		2.00		2.15		2.30	
Operator																		6.00		6.15		6.30	
Shift		Name			Sign			Remarks															
A		Azad																					
B																							
C																							

PRESIDENT
 KRISH NIKUNJ R.W.S.
 BUREDA

RAJASTHAN STATE POLLUTION CONTROL BOARD**REPORT OF THE STATE BOARD ANALYST**

(See Rule - 24)

Report No. : **26255**Report On : **20/11/2025**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **10/11/2025** from **Mr Ankur Pathak, EE, Bhiwadi ,RSPCB Bhiwadi** a sample of **Waste Water** of **M/S Crystal Buildtech Pvt. Ltd. , Plant - , , City- BUREDA Tehsil- Tijara , District- KHAIRTHAL-TIJARA** Collected from **Outlet of STP** Collected on **07/11/2025**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **20/11/2025** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	N total mg/L	9.3
2	pH	7.61
3	Total Suspended Solids mg/l	17
4	Chemical Oxygen Demand (COD) mg/l	43
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	9.5
6	Oil & Grease mg/l	Not Traceable
7	Ammonical Nitrogen as N mg/l	4.2
8	Faecal Coliform (MPN Technique) /100 ml	540

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **20/11/2025**

Dr Manoj Kumar Meena**BOARD ANALYST**

Rajasthan State Pollution Control Board

Head Office (Central Laboratory)

4, Institutional Area, Jhalana Doongari, Jaipur-302

004

Phone: 0141-5159648,5159607

Signature valid

Digitally signed by Manoj Kumar Meena
Date: 2025.11.20 15:01:09 IST
Reason: SelfAttested
Location:



RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 24)

Report No. : **26257**

Report On : **20/11/2025**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **10/11/2025** from **Mr Ankur Pathak, EE, Bhiwadi ,RSPCB Bhiwadi** a sample of **Waste Water** of **M/S Crystal Buildtech Pvt. Ltd. , Plant - , , City- BUREDA Tehsil- Tijara , District- KHAIRTHAL-TIJARA** Collected from **From MBBR Tank No. 01 of STP** Collected on **07/11/2025**.

The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **20/11/2025** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Mixed Liquor Suspended Solids (MLSS) mg/L	3776
2	Sludge Volume Index (SVI) mL/g	50.3

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **20/11/2025**

Dr Manoj Kumar Meena

BOARD ANALYST

Rajasthan State Pollution Control Board

Head Office (Central Laboratory)

4, Institutional Area, Jhalana Doongari, Jaipur-302

004

Phone: 0141-5159648,5159607

Fax: 0141-5159665

Signature valid

Digitally signed by Manoj Kumar Meena
Date: 2025.11.20 15:00:54 IST
Reason: SelfAttested
Location:



KRISH INFRASTRUCTURE PRIVATE LIMITED

Regd. Office : Office No. 209, 2nd Floor, Krish City Center, Tapukara, Bhiwadi, Alwar, Rajasthan - 301019

Corp. Office : 424-425, Suncity Success Tower, Golf Course Extension Road,
Sector - 65, Gurgaon - 122005, Haryana

Tel.: 0124-4375176

Website : www.krishgroup.org | E-Mail : cs@krishgroup.org

CIN: U45201RJ2006PTC074152

MEMORANDUM OF UNDERSTANDING

This MOU is executed on this day of 20th October, 2020 by and between:

Crystal Buildtech Pvt. Ltd. is a company incorporated under Companies Act, 1956 having its registered office at Office No. 35, Krish City Centre, Tapukara, Alwar, Rajasthan-301707 through its Director Mr. Surender Kumar Singhal (hereinafter referred to as CBPL)

AND

Krish Infrastructure Pvt. Ltd. is a company incorporated under Companies Act, 1956 having its registered office at Office no. 209, 2nd Floor, Krish City Centre, Tapukara, Bhiwadi, Rajasthan – 301019 through its Director Mr. Sunil Kumar Agarwal (hereinafter referred to as KIPL)

This Memorandum of Understanding (MOU) sets forth the terms and conditions agreed upon between CBPL and KIPL for the transfer and authorized disposal of solid waste generated by CBPL.

Objective

The objective of this MOU is to establish a formal understanding between the parties whereby the solid waste generated at *Krish Seasons* project site of CBPL shall be systematically transferred to the *Krish Aura* project of KIPL for disposal through an authorized waste management agency, in compliance with applicable environmental regulations.

Responsibilities of CBPL

- To ensure proper collection and safe handling of solid waste generated at its project site.
- To transport and deliver the waste to the designated receiving point at the Krish Aura project site.

- To ensure that the waste transferred is non-hazardous and conforms to mutually agreed categories.

Responsibilities of KIPL

- To receive the waste from at *Krish Seasons* project of CBPL at the designated handover location within the Krish Aura project premises.
- To ensure the disposal of the received waste strictly through an authorized waste disposal agency in accordance with local municipal and environmental regulations.
- To maintain records of waste received and disposed of, as required by regulatory standards.

Compliance and Regulatory Requirements

Both parties shall adhere to all applicable laws, rules, and guidelines pertaining to solid waste management, including but not limited to segregation, transportation, storage, and disposal requirements mandated by competent authorities.

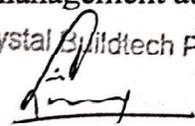
Financial Considerations

Any financial implications, service charges, or cost-sharing arrangements related to the handling, transportation, or disposal of waste shall be mutually discussed and recorded in a separate written agreement or annexure.

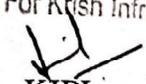
Term and Termination

This MOU shall become effective from the date of its execution and shall remain in force until alternate arrangement of the empanelled agency for the solid waste management at the at *Krish Seasons* project site of CBPL.

Crystal Buildtech Pvt. Ltd.


CBPL Director

For Krish Infrastructure Pvt. Ltd.


KIPL

Director

Witness:

1. PRAVEEN ANAND
H.NO - 117431 LAXMAD
VINDAN GUERMAN - 12201
2. Ruchi
H.No - 2, Vatika Kunj, Marulikunj Ruchi
Gurgaon, Haryana

GST No. : 08CWMP2485P2ZD
PAN : CWMP2485P

TAX INVOICE

Mobile : 9928282800

BHIWADI GREEN

Khasra No. 1339/6, M-Tech Society, Khijuriwas, Bhiwadi (Alwar) Raj. 301019

Name.....*Krishna Infra Services Pvt. Ltd*
Address.....*Krishna Area Bhiwadi*
Party's GSTIN.....*08AACC68871A1ZJ*
State.....*Rajasthan*.....State Code.....*08*

Invoice No. *14*
Invoice Dated.....*03/09/2025*
E-Way Bill.....
Veh. No.....
Place of Supply.....*Bhiwadi*

S.No.	DESCRIPTION OF GOODS	HSN/SAC Code	Qty.	Rate	Total Assessable Value Rs.	P.
-------	----------------------	--------------	------	------	----------------------------	----

<i>1</i>	<i>Garbage Collection for Month of Aug. 2025</i>		<i>700</i>	<i>25</i> <i>RS per flat</i>	<i>17500</i>	
	<i>Total occ - 700</i>					

Garbage Collection

PAID

Cash/ Ch. No. *004014*.....DTD *5/9/25*

Bank.....*HDFC*.....

Amount.....*2,475/-*.....

Bank Name : BANDHAN BANK, BHIWADI

Ac No. 20100044081239 IFSC CODE - BDBL0002090

Freight/Other Charge	
Assessable Value	
CGST @.....	<i>1575</i>
SGST @.....	<i>1575</i>
IGST @.....	
Grand Total	<i>20650</i>

Total Invoice Amount In Words.....*Twenty thousand*.....

Six hundred fifty only

Terms & Conditions :

&O.E.

All disputes are subject to BHIWADI Jurisdiction.
Interest @ 24% P.A. will be charged if Payment is not made in 30 days while Paying please mention the bill no.

BHIWADI GREEN

Auth. Signatory



Tel. No.- 01493 294977

E-mail ID- bhiwadi.nagarpalika@gmail.com

कार्यालय नगर परिषद भिवाड़ी (खैरथल-तिजारा) राज.

दिनांक:- न.प.भि. /2025-26/ १११५

दिनांक:- 13.08.2025

M/S Bhiwadi Green

Add-M.Tech Society, Khasra No. 1339/6

Khijuriwas, bhiwadi district- (khairthal Tijara)

विषय:- ग्रुप हाउसिंग सोसायटियों से MSW रूल्स 2019 के अनुसार ठोस कचरा संग्रहण की अनुमति बाबत |

प्रसंग :- आप द्वारा प्रस्तुत प्रस्ताव दिनांक 08.08.2025 |

उपरोक्त विषयान्तर्गत आप द्वारा प्रस्तुत प्रस्ताव के क्रम में नगर परिषद क्षेत्र में स्थित समस्त हाउसिंग सोसायटियों से MSW रूल्स 2019 के अनुसार ठोस कचरा संग्रहण कार्य हेतु दिनांक :- 13.08.2025 से अग्रिम आदेशों तक अधिकृत किया जाता है | नगर परिषद द्वारा M/s भिवाड़ी ग्रीन को इस बाबत कोई शुल्क देय नहीं होगा |

(मुकेश कुमार)

आयुक्त

नगर परिषद भिवाड़ी

दिनांक:- 13.08.2025

दिनांक:- न.प.भि. /2025-26/ १११६-११३०

प्रतिलिपि:-सूचनार्थ

1. अध्यक्ष /सचिव (RWA)/मैन्टनन्स सोसायटी *विश्वेश्वर*

2. मैसर्स 5R Enviro Solutions को भेजकर निर्देशित किया जाता है कि आपकी हाउसिंग सोसायटियों से ठोस कचरा संग्रहण की अनुमति को निरस्त किया जाता है |

3. सहायक अभियंता (पर्यावरण) नगर परिषद भिवाड़ी को आवश्यक कार्यवाही हेतु |

4. मैनेजर सॉलिड वेस्ट , नगर परिषद भिवाड़ी को आवश्यक कार्यवाही हेतु |

सुरक्षित पत्रावली |

आयुक्त

नगर परिषद भिवाड़ी

Bh/Amr-2025
175
175
175
175



Registered

File No : F(MUID)/Alwar(Alwar)/42(1)/2016-2017/9665-9667

Order No : 2016-2017/MUID/4221 Dated 12/01/2017

Date: 12/01/2017

Unit Id : 70262

M/s M/s Crystal Buildtech Pvt. Ltd.

203, Caxton House, 2E, Jhandewalan Extn, , Tehsil: New Delhi

District: New Delhi

Sub: Refusal of Consent to Establish application under provisions of Air (Prevention & Control of Pollution) Act, 1981 and Water (Prevention & Control of Pollution) Act, 1974.

Ref: Your application dated 17/09/2015 for Consent to Establish received on dated 31/05/2016.

Sir,

Apropos above, it is to inform you that applications for Consent to Establish under reference is hereby refused under the provisions of section 21(4) of Air (Prevention & Control of Pollution) Act, 1981 and section 25/26 of Water (Prevention & Control of Pollution) Act, 1974 for the reasons that:

- 1 The project proponent has not submitted original C.A. Certificate.**
- 2 That the unit has not submitted original affidavit prescribed as per check list.**
- 3 That the project proponent has proposed to discharge excess treated water in to sewer, thus unit is required to submit permission from competent authority or proposal for the utilization of complete treated water for gainful purpose.**
- 4 That the Project Proponent has not submitted the firm commitment of water supplying agency/authority for supply of the requisite quantity of water or permission of the Central Ground Water Authority for withdrawal of ground water.**
- 5 That the Project Proponent has not submitted status of the commencement of the project (land development & construction works separately) with date of start of construction work and expected date of completion/commissioning.**
- 6 That the project proponent has not submitted approved maps/site plan/Conceptual Building Plan/layout showing location of Plant and green belt from competent authority.**
- 7 That the unit has failed to submit any reply of the SCN for intended refusal of CTE applications under Water Act-1974 and Air Act 1981 issued by HO vide letter dated 21/07/2016 and 19/12/2016 for Proposed Group Housing Project " Krish Seasons " at khasra no 359,360,361,499/451, village Bureda, Alwar .**

It may be noted that the industry's fresh application for grant of Consent to Establish, submitted soon after the refusal, shall not be treated as complete application unless it is supported with evidence-based proof for addressal of the issues/ reasons for the refusal of earlier consent or application, and thus may again be refused without any further notice.

It is further to inform you that after refusal of Consent to Establish legally you can not Establish the plant.



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RAJASTHAN STATE POLLUTION CONTROL BOARD
4, Institutional Area, Jhalana Doongari, Jaipur-302 004
Phone: 0141-5159600,5159695 Fax: 0141-5159697

Registered

File No : F(MUID)/Alwar(Alwar)/42(1)/2016-2017/9665-9667

Order No : 2016-2017/MUID/4221 Dated 12/01/2017

Unit Id : 70262

Date: 12/01/2017

Yours sincerely

Member Secretary

Copy To:-

- 1 Regional Officer, Regional Office, Rajasthan State Pollution Control Board, Alwar requested to verify the status whether the project has come up or not and forward the detailed inspection report for further necessary action within 03 months.
- 2 Master File.

Group Incharge



Registered

File No : F(MUID)/Alwar(Alwar)/42(1)/2016-2017/7305-7307

Order No : 2021-2022/HBC/98 Dated 08/03/2022

Date: 08/03/2022

Unit Id : 70262

M/s M/s Crystal Buildtech Pvt. Ltd.

203, Caxton House, 2E, Jhandewalan Extn, , Tehsil: New Delhi

District: New Delhi

Sub: Refusal of Consent to Establish application under provisions of Air (Prevention & Control of Pollution) Act, 1981 and Water (Prevention & Control of Pollution) Act, 1974.

Ref: Your application No. 257832 dated 30/06/2020 for Consent to Establish received on dated 30/06/2020.

Sir,

Apropos above, it is to inform you that applications for Consent to Establish for **Ms Crystal Buildtech Pvt. Ltd** situated at **Khasra No 359,360,361,499/451 village-Bureda, Dist Alwar, Rajasthan ALWAR , Bureda Tehsil: Alwar District: Alwar** under reference is hereby refused under the provisions of section 21(4) of Air (Prevention & Control of Pollution) Act, 1981 and section 25/26 of Water (Prevention & Control of Pollution) Act, 1974 for the reasons that:

- 1 Reply to deficiency letter communicating deficiencies in CTE application issued on 27.08.2020 was found inadequate.
- 2 Reply to show cause notice intending refusal of CTE application issued on 22.10.2021 was found inadequate.
- 3 Reply to final show cause notice intending refusal of CTE application issued on 08.12.2021 was found inadequate.
- 4 Unit has failed to submit amended/corrected EC for plot area.
- 5 Proponent has constructed the project without obtaining consent to establish from State Board which is violation of EC condition that "Consent to Establish shall be obtained from RSPCB before start of any construction work at site".

Signature valid

Digitally signed by Amit Juyal
Date: 2022.03.08 15:17:26 IST
Reason: Self Attested
Location:





275
RAJASTHAN STATE POLLUTION CONTROL BOARD
4, Institutional Area, Jhalana Bongari, Jaipur-302 004
Phone: 0141-2716840 Fax: 0141-2716840

Registered

File No : F(MUID)/Alwar(Alwar)/42(1)/2016-2017/7305-7307

Order No : 2021-2022/HBC/98 Dated 08/03/2022

Date: 08/03/2022

Unit Id : 70262

6 And whereas, the unit was inspected by Board Official on 19/01/2022 and during inspection following non compliances were observed that: -

1) Unit has commissioned the project without obtaining CTE & CTO and proponent has not submitted consent to operate application which is violation of Air Act, 1981 and Water Act, 1974.

2) Unit is abstracting ground water without obtaining NOC from CGWA and failed to comply with EC condition no. 32 which is violation of EP, Act, 1986 & Water Act, 1974.

3) STP of has not been installed completely and not operated since commissioning of project therefore proponent has failed to comply with EC condition no. 16 which is violation of EP, Act, 1986 & Water Act, 1974.

4) Unit was discharging waste water directly inside the premises without treatment which is violation of EC conditions and provisions of Water Act, 1974.

It may be noted that the industry's fresh application for grant of Consent to Establish, submitted soon after the refusal, shall not be treated as complete application unless it is supported with evidence-based proof for addressal of the issues/ reasons for the refusal of earlier consent or application, and thus may again be refused without any further notice.

It is further to inform you that after refusal of Consent to Establish legally you can not Establish the plant.

Yours sincerely

SEE

Copy To:-

- 1 Regional Officer, Regional Office, Rajasthan State Pollution Control Board, Bhiwadi to ensure the compliance.
- 2 Master File.

Group Incharge

Signature valid

Digitally signed by Amit Juyal
Date: 2022.03.08 15:17:26 IST
Reason: Self Attested
Location:



276



Rajasthan State Pollution Control Board

राजस्थान राज्य प्रदूषण नियंत्रण मंडल

Headquarter, 4, Institutional Area, Jhalana Doongri, Jaipur-302004

Phone :0141-5159699, 5159600 e-mail : rpcb.muid@gmail.com

Reg.A.D

F.14 (Alwar-781)/ Tech/RPCB/B&I/3469

Date: 8-3-22

M/s Crystal Buildtech Private Limited

203, Caxton House 2E

Jhandewalan Extension

New Delhi-110055

(E-mail: sunil@krishvatika.com)

Subject: - Show cause notice for intended legal action section 22A, 37 and 39 of the Air (Prevention & Control of Pollution) Act, 1981 and under section 33, 43 and 44 of the Water (Prevention & Control of Pollution) Act, 1974 for your project "Krish Seasons" at Khasra No. 359, 360, 361, 499/451, Village - Bureda, Tehsil - Tijara, District-Alwar, Rajasthan.

Sir,

This is without prejudice to the right of the Rajasthan State Pollution Control Board (hereinafter called as 'the Board') to initiate proceeding under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 (hereinafter called as 'the Water Act') and Air (Prevention & Control of Pollution) Act, 1981 (hereinafter called as 'the Air Act') for violation of various provisions of the Act here-in-after shown: -

1. Whereas the Water Act came in to force in whole of the State of Rajasthan w.e.f. 23.03.1974 and the Air Act came in to force in whole of the State of Rajasthan w.e.f. 16.05.1981.
2. And whereas, the said Water and Air Act are enacted to provide for the prevention & control of Water and Air pollution and for the maintaining and restoring the wholesomeness of Water and Air.
3. And whereas, keeping this in view the Board has been conferred powers to take such steps as are necessary for the prevention, control & abatement of water and air pollution.
4. And whereas, section 21 of the Air Act and section 25/26 of the Water Act prohibit establishing or operating an industrial plant and discharge of air and water pollutants without obtaining prior consent of the State Board
5. And whereas, M/s Crystal Buildtech Private Limited., (hereinafter referred to as "the unit") has operating a group housing project "Krish Seasons" at Khasra No. 359, 360, 361, 499/451, Village - Bureda, District-Alwar, Rajasthan and the process is such that it generates polluted domestic effluent.
6. And whereas, the unit has constructed the project without obtaining Consent to Establish from State Board which is violation of EC condition that "Consent to Establish shall be obtained from RSPCB before start of any construction work at site".
7. And whereas, the unit is operating group housing project without applying and obtaining Consent to Operate under Air & Water Act to State Board.
8. And whereas, the unit was inspected by Board Official on 19/01/2022 and during inspection following non compliances were observed that: -



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Rajasthan State Pollution Control Board
राजस्थान राज्य प्रदूषण नियंत्रण मंडल

Headquarter, 4, Institutional Area, Jhalana Doongri, Jaipur-302004
Phone :0141-5159699, 5159600 e-mail : rpcb.muid@gmail.com

Reg.A.D

1. Unit has commissioned the project without obtaining CTE & CTO and proponent has not submitted consent to operate application which is violation of Air Act, 1981 and Water Act, 1974.
2. Unit is abstracting ground water without obtaining NOC from CGWA and failed to comply with EC condition no. 32 which is violation of EP, Act, 1986 & Water Act, 1974.
3. STP of has not been installed completely and not operated since commissioning of project therefore proponent has failed to comply with EC condition no. 16 which is violation of EP, Act, 1986 & Water Act, 1974.
4. Unit was discharging waste water directly inside the premises without treatment which is violation of EC conditions and provisions of Water Act, 1974.
9. And whereas, the unit has still not submitted application for CTO and continue to operate without consent from State Board.
10. And whereas, it is clear from the above observed non-compliances that the industry has failed to comply the provisions of the Water (Prevention and Control of pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 which have been viewed seriously by the Board.

Therefore, the Board, in order to prevent further non-compliance of the provisions of the Air Act and the Water Act, intends to initiate legal action under section 22A, 37 and 39 of the Air (Prevention & Control of Pollution) Act, 1981 and under section 33, 43 and 44 of the Water (Prevention & Control of Pollution) Act, 1974.

In case you have any objection against the aforesaid legal action, you may submit your reply to this Office along with a copy of it to Regional Office, **Bhiwadi** within **15 days** i.e., latest by **23/03/2022**, failing which the Board shall initiate legal action against the project and person responsible under the provisions of the Water Act, 1974 & the Air Act, 1981 without any further notice.

This bears the approval of the competent authority.

Yours sincerely,

sd/-

(Amit Juyal)
SEE & GIC (HBC)

Copy to:

1. Regional Officer, Regional Office, RSPCB, Bhiwadi with request to verify the reply submitted by the unit, if any. Also ensure delivery of this notice to the industry.
2. Master file.

4/ 8-3-22
SEE & GIC (HBC)



Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, JhalanaDoongri, Jaipur-302004

Phone : 0141-27168049, 2716800 e-mail : member-secretary@rpcb.nic.in

HelpLineNo. : 0141-2716877



382

22

29

Registered Post/E-mail

F.14/Tech-Alwar (781)/RSPCB/B&I/516-512

Date: 02/12/2024

M/s Crystal Buildtech Pvt. Ltd.
203, Caxton House, 2E, Jhandewalan Extn,
Tehsil: New Delhi District: New Delhi.

Email: sunil@krishvatika.com

Sub: Show Cause Notice for intended legal action under section 45 (E) of the Water (Prevention & Control of Pollution) Act, 1974 (as amended), under section 37 read with section 40 of the provisions of the Air (Prevention & Control of Pollution) Act, 1981: regarding.

Ref: Refusal of Consent to Establish vide State Board's letter dated 08.03.2022.

Sir,

1. Whereas, the Water (Prevention and Control of Pollution) Act, 1974 (hereinafter referred to as the "Water Act") has come into force in whole of the State of Rajasthan with effect from 23.03.1974 and has been enacted to provide for the prevention and control of water pollution and for maintaining and restoring the wholesomeness of water.
2. And whereas the Air (Prevention and Control of Pollution) Act, 1981 (hereinafter referred to as the "Air Act") came into force in the State of Rajasthan with effect from 16.05.1981 and has been enacted to provide for the prevention, control and abatement of air pollution.
3. And whereas, section 25/26 of the Water Act provides that no person shall without the previous consent of the State Board establish or take any steps to establish, any industry, operation or process or any treatment and disposal system or any extension or addition thereto, which is likely to discharge sewage or trade effluent into a stream or well or sewer or on land or bring into use any new or altered outlet for the discharge of sewage or trade effluent or begin to make any new discharge of sewage or trade effluent.
4. And whereas, section 21 of the Air (Prevention and Control of Pollution) Act, 1981 (hereinafter called as the Air Act) provides that no person shall without previous consent of the State Board, establish or operate any industrial plant in an air pollution control area, which is likely to cause air pollution in environment and discharge or cause or permitted to be discharged the emission of any air pollutant in excess to the standards laid down by the State Board.
5. And whereas, keeping this in view the Rajasthan State Pollution Control Board (hereinafter called as the "Board") has been conferred powers to take such steps as are deemed necessary for the prevention, control and abatement of water pollution and air pollution.
6. And whereas, **M/s Crystal Buildtech Pvt. Ltd.** (hereinafter called as the "unit") is engaged in establishing group housing project situated at Khasra No 359,360,361,499/451 village-Bureda, Dist Alwar, Rajasthan.
7. And whereas, the process of unit is such that it causes emission of air pollutants and generates effluent from the process.



Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, JhalanaDoongri, Jaipur-302004

Phone :0141-27168049,2716800 e-mail : member-secretary@rpcb.nic.in

HelplineNo. : 0141-2716877



8. And whereas, earlier unit's application for Consent to Establish was refused vide State Board's letter dated 08.03.2022.
9. And whereas, after refusal, the unit has neither obtained extension of Consent to Establish nor submitted application for Consent to Operate.
10. And whereas, the progress of work/ operation of project without valid consent is violation to the provisions of the Water and/ or Air Act.
11. And whereas, above stated violation of the provisions of the Water Act, 1974 & Air Act, 1981 have been viewed seriously by the Board.
12. And whereas, non-compliances/ violations of the directions of the State Board is punishable under section 45 (E) of the Water Act, 1974 (as amended) and under section 37 read with section 40 of the Air Act, 1981.

Therefore, the Board, in order to prevent further pollution being caused at the project area and non-compliance of the provisions of the Water Act & Air Act, intends to initiate legal action under section 45 (E) of the Water (Prevention & Control of Pollution) Act, 1974 (as amended) & under section 37 read with section 40 of the provisions of the Air (Prevention & Control of Pollution) Act, 1981.

In case you have any objection against the aforesaid intended legal action, you may submit your reply to this office along with a copy of it to Regional Office, Alwar within 15 days, failing which the Board shall initiate legal action against the project & person responsible under the provisions of the Water Act, 1974 and the Air Act, 1981 without any further notice.

This bears approval of the competent authority.

Yours sincerely,

(Pooja)

o/c GIC (B&I)

Copy to following for information and necessary action:

1. Regional Officer, Regional Office, RSPCB, Alwar with request to inspect the unit and verify its present status. Also to verify the reply submitted by the unit if any and forward detailed report along with your recommendations in the matter.
2. Master file.

o/c GIC (B&I)



362 **280**

Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, Jhalana Doongri, Jaipur-302004

Phone : 0141- 2716804, 2716800 e-mail : member-secretary@rpcb.nic.in

Helpline No.: 0141-2716877

Registered/Email



No. F14/ Tech-Alwar (781)/ RPCB/ B&I/ 399

Regional Officer,

Regional Office, RSPCB,

Bhiwadi.

Date: 20/07/25
EEJ&O/AEE IAAO ISO IJSO
JEE Jr.Acctt./AOB/UDC ILDC

Regional Officer

Sub: Regarding initiation of legal action under Section 45E of Water (Prevention and Control of Pollution) Act, 1974 (as amended) and under Section 39D of Air (Prevention and Control of Pollution) Act, 1981 (as amended) against housing project "Krish Nikunj", by M/s Crystal Buildtech Pvt. Ltd. situated at Khasra No. 359, 360, 361 & 499/451, Village-Bureda, Tehsil-Tapukara, District Khairthal-Tijara,

JECCU/AAO

Ref: - 1. Show cause notices for intended legal action issued to the unit vide letters dated 08.03.2022 and 02.12.2024.
2. Your letter dated 08.07.2025.

Sir,

With reference to above, it is submitted that your letter dated 08.07.2025 for verification of compliant with respect to the unit M/s Crystal Buildtech Pvt. Ltd. was examined by the State Board in which you have recommended a show cause notice for intended legal action against the unit, however, show cause notices for intended legal action vide letters dated 08.03.2022 and 02.12.2024 have already been issued to the unit for the non-compliances mentioned therein.

Therefore, you are hereby directed to file criminal complaint against the project & project proponent/ persons in-charge responsible for the conduct of the business of above said unit, on behalf of the State Board under Section 45E of Water (Prevention and Control of Pollution) Act, 1974 (as amended) and under Section 39D of Air (Prevention and Control of Pollution) Act, 1981 (as amended) before the competent court of law. You are authorized to engage counsel for the purpose of filing criminal complaint in accordance to the office order dated 05.03.2020.

Yours Sincerely,

2102
14/08/25

(Sharda Pratap Singh)

Member Secretary

Copy to:-

- GIC (Legal), RSPCB, Jaipur for information and necessary action.

Member Secretary



Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, Jhalana Doongri, Jaipur-302004

Phone : 0141- 2716804, 2716800 e-mail : member-secretary@rpcb.nic.in

Helpline No.: 0141-2716877

Registered/Email



No. F14/ Tech-Alwar(781)/RSPCB/B&I/ 809-810

Date: 01/01/2026

Regional Officer,

Regional Office, RSPCB,

Bhiwadi.

Sub: Regarding initiation of legal action under Section 45E of Water (Prevention and Control of Pollution) Act, 1974 (as amended) and under Section 39D of Air (Prevention and Control of Pollution) Act, 1981 (as amended) against M/s Crystal Buildtech Pvt. Ltd. situated at Khasra No.- 359,360,361,499/451 Village- Bureda, Tehsil- Tapukhera, District- Khairtal- Tijara, Rajasthan.

Ref: - i. This office letter dated 30.07.2025 for permission to file criminal complaint.

ii. Your letter dated 09.12.2025.

Sir,

With reference to the earlier directions issued vide letter dated 30.07.2025 for filing criminal complaint against the project "Krish Nikunj", and subsequent clarification sought from your office vide letter dated 09.12.2025, it is noted that the project is actually being operated under the name "Krish Seasons", developed by M/s Crystal Buildtech Pvt. Ltd. at Khasra No. 359, 360, 361 & 499/451, Village Bureda, Tehsil Tapukada, District Khairthal-Tijara.

Further, as confirmed during the inspection dated 26.09.2025, "Krish Nikunj" was used only as a brand name, and the actual project name is "Krish Seasons".

In view of the above, you are hereby authorised to file prosecution against M/s Crystal Buildtech Pvt. Ltd. for their group housing project 'Krish Seasons' situated at Khasra No.- 359, 360, 361, 499/451 Village- Bureda, Tehsil- Tapukhera, District- Khairtal- Tijara, Rajasthan under section 45E of the Water (Prevention & Control of Pollution) Act, 1974 (as amended), and section 39D of the Air (Prevention & Control of Pollution) Act, 1981 (as amended).

Yours Sincerely,


(Kapil Chandrawal)
Member Secretary o/c

Copy to GIC (Legal), RSPCB, Jaipur for information and necessary action.


Member Secretary o/c


Member Secretary o/c



क्षेत्रीय कार्यालय
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल
भिवाडी ऑफिस : जी.ओ.-1, फेज -द्वितीय, रीको औद्योगिक क्षेत्र, भिवाडी
Email-id : robhiwadi@gmail.com, Ph: 01493-221435

क्रमांक:-राप्रनिम/क्षे0का0/भिवाडी/एफ -3628/4802

दिनांक: 01/01/2026

श्री विरेन्द्र कुमार,
एडवोकेट,
न्यायालय परिसर, भिवाडी।

विषय :- मै0 किस्टल बिल्डटैक प्रा0 लि0, आवासीय परियोजना 'किश सिजन्स', खसरा नं0 259, 360, 361, 499/451, ग्राम बुरेडा, तहसील टपूकडा, जिला खैरथल-तिजारा के विरुद्ध जल (प्रदूषण की रोकथाम एवं नियन्त्रण) अधिनियम 1974 की धारा 45ई एवं वायु (प्रदूषण की रोकथाम एवं नियन्त्रण) अधिनियम 1981 की धारा 39डी के अन्तर्गत परिवाद दायर करने बाबत।

संदर्भ :- मण्डल मुख्यालय का पत्रांक F14/Tech-Alwar(781)/RSPCB/B&I/809-810 दिनांक 01.01.2026

महोदय,

उपरोक्त विषयान्तर्गत लेख है कि मै0 किस्टल बिल्डटैक प्रा0 लि0, आवासीय परियोजना 'किश सिजन्स', खसरा नं0 259, 360, 361, 499/451, ग्राम बुरेडा, तहसील टपूकडा, जिला खैरथल-तिजारा के विरुद्ध जल (प्रदूषण की रोकथाम एवं नियन्त्रण) अधिनियम 1974 की धारा 45ई एवं वायु (प्रदूषण की रोकथाम एवं नियन्त्रण) अधिनियम 1981 की धारा 39डी के अन्तर्गत सक्षम न्यायालय में परिवाद दायर करने हेतु मण्डल की ओर से आपको अधिवक्ता नियुक्त किया जाता है।

इस हेतु आपको राज्य मण्डल के आदेश दिनांक 05.03.2020 के अनुसार फीस एवं अन्य विविध खर्चों का भुगतान किया जायेगा। आदेश दिनांक 05.03.2020 की प्रति मण्डल की वेबवाइट पर उपलब्ध है।

भवदीय

01.01.26
(अमित जयाल)
अमित जयाल
क्षेत्रीय अधिकारी
रा०प्र०नि०म०, भिवाडी

कार्यालय प्राधिकृत अधिकारी, नगर विकास न्यास भिवाडी

प्रकरण संख्या 122/13...वर्ष 2013

मैसर्स क्रिस्टल बिल्डटैक प्रा० लि० ग्राम बूरहेडा जर्ने रेजलेशन श्री उमेश गुप्ता पुत्र
श्री ताराचंद पता 203, कैक्सटन हाउस, 2 ई एक्सटेशन, इंडेवाला, नई दिल्ली -55

विषय : राजस्थान भू-राजस्व अधिनियम, 1956 की धारा 90-क के अधीन कृषि भूमि का
गैर-कृषिक प्रयोजन के उपयोग हेतु अनुज्ञा प्रदान करने ।

आदेश

दिनांक 21.11.14.....

मामले के संक्षिप्त तथ्य निम्नानुसार हैं:-

- ऊपर नाभित आवेदक ने राजस्थान भू-राजस्व अधिनियम 1956 की धारा 90-क के अधीन निम्नलिखित भूमि का आवासीय प्रयोजन के लिए उपयोग हेतु अनुज्ञा देने के लिए आवेदन किया है:-

तहसील और जिले का नाम	राजस्व ग्राम का नाम	खसरा संख्या	क्षेत्रफल (है०)
तिजारा, अलवर	बूरहेडा	359	0.99
		360	2.26
		361	1.97
		499/451	2.38
किता 04 कुल क्षेत्रफल			7.60 है०

- आवेदक ने आवेदन के साथ नवीनतम प्रमाणित जमाबंदी की प्रति, राजस्व खसरा अनुरेख, सम्यक् रूप से अनुप्रमाणित क्षतिपूर्ति बंधपत्र और शपथपत्र, की-मैप, अभिन्यास योजना, सर्वेक्षण नक्शा मेमोरेण्डम एण्ड आर्टिकल ऑफ एसोसिएशन, कम्पनी का रेजोल्यूशन एवं अन्य सुसंगत दस्तावेज प्रस्तुत किये हैं।
- यह है कि मैंने आवेदक द्वारा प्रस्तुत आवेदन और दस्तावेजों/कथनों का परामर्श कर लिया है। मैंने नगर विकास न्यास भिवाडी तहसीलदार की रिपोर्ट, स्थानीय प्राधिकार (सचिव नगर विकास न्यास भिवाडी) की सहमति रिपोर्ट का परीक्षण कर लिया है, जिसके अनुसार मास्टर प्लान की प्रस्तावित 45 मीटर सड़क में आने वाली भूमि न्यास को निःशुल्क समर्पित करने, परियोजना टपूकडा-बूरहेडा ग्रामीण सड़क पर स्थित होने के कारण मार्गाधिकार बाबत सार्वजनिक निर्माण विभाग की राय अनुसार सड़क मार्गाधिकार रखने एवं परियोजना के मध्य से 33 कें०वी०, 132 कें०वी० 220 कें०वी० विद्युत लाईन गुजर रही है से नियमानुसार सुरक्षित दूरी छोड़ते हुए निर्माण करने का शपथ पत्र प्राप्त कर लिया है आवेदित भूमि का गैर-कृषिक प्रयोजन के लिए वांछित उपयोग मास्टर योजना/विकास योजना/स्कीम के अनुरूप है और आवेदक के आवेदन को, राजस्थान भू-राजस्व अधिनियम, 1956 की धारा 90-क और राजस्थान अभिवृत्ति अधिनियम की धारा 83 और तदधीन दफ्तरी मये निर्णयों के अनुसार एसी भूमि पर अभिवृत्ति प्रदान करने के लिए आवेदक द्वारा प्रस्तुत किया जा रहा है।

4. अतः अब इसके द्वारा आदेश दिया जाता है कि आवेदित भूमि में से ग्राम बूरहेडा तहसील तिजारा के खरारा नम्बर 359,360, 361 व 499/451 किता 4 क्षेत्रफल 7.60 है० में स्थित भूमि पर आवेदक के अगिधृति अधिकारों को उक्त भूमि का आवासीय प्रयोजन के लिए उपयोग करने हेतु निर्वासित किया जायेगा और इस आदेश की तारीख से उक्त भूमि को, उक्त भूमि का आवेदक अथवा आवेदक द्वारा नामनिर्दिष्ट व्यक्तियों को, उक्त स्थानीय प्राधिकारी पर लागू विधि, नियमों, विनियमों या उप-विधि के अनुसार आवंटन के लिए, स्थानीय प्राधिकारी के व्ययनाधीन रखा गया समझा जायेगा। नगर विकास न्यास को निर्देशित किया जाता है। परियोजना टपूकडा-बूरहेडा ग्रामीण सड़क पर स्थित होने के कारण मार्गाधिकार बावत सार्वजनिक निर्माण विभाग की राय अनुसार सड़क मार्गाधिकार रखने एवं परियोजना के मध्य से 33 के०वी०, 132 के०वी० 220 के०वी० विद्युत लाईन गुजर रही है से नियमानुसार सुरक्षित दूरी छोड़ते हुए ले-आउट/भवन मानचित्र स्वीकृति /आवंटन की कार्यवाही की जावे।

आवेदक द्वारा उस भूमि को, जिसके लिए यह अनुज्ञा दी गयी है, यथाविहित प्रीमियम, नगरीय निर्धारण के साथ ही विनिर्दिष्ट अन्य प्रभारों के निक्षेप और सुसंगत विधि के अधीन अभिन्यास योजना के अनुमोदन के पश्चात्, स्थानीय प्राधिकारी द्वारा सम्यक् आवंटन किये जाने के पश्चात् ही गैर-कृषिक प्रयोजन के लिए उपयोग में लिया जायेगा।

इन नियमों के अधीन विहित और स्थानीय प्राधिकारी द्वारा सुसंगत विधि के अनुसार अधिरोपित निबंधनों और शर्तों की आवेदक द्वारा पालना की जायेगी।

यह आदेश अधोहस्ताक्षरकर्ता के हस्ताक्षर और मुहर के अधीन आज दिनांक 22.11.14..... को पारित किया गया।



प्राधिकृत अधिकारी
नगर विकास न्यास भिवाडी
दिनांक 22.11.14.....

दस्तावेज : 916-19/14

प्रति सूचना एवं आवश्यक कार्रवाई के लिए निम्नलिखित को अप्रेषित की गयी-

1. सचिव, नगर विकास न्यास, भिवाडी।
2. तहसीलदार, तिजारा।
3. नायब तहसीलदार, टपूकडा को उपरोक्त भूमि को स्थानीय प्राधिकारी के नाम नामान्तरण करने और इस आदेश के 7 दिन के भीतर स्थानीय प्राधिकारी और अधोहस्ताक्षरकर्ता को उसकी प्रति भेजने के लिए।
- 3 गैरर्स क्रिस्टल विन्डटैक प्रा० लि० ग्राम बूरहेडा जय रेजलेशन श्री उमेश गुप्ता पुत्र श्री साराचंद पता 203, कैक्सटन हाउस, 2 ई एक्सटेशन, इंडेवाला, नई दिल्ली -55

प्राधिकृत अधिकारी
नगर विकास न्यास भिवाडी

कार्यालय नगर विकास न्यास, भिवाडी

क्रमांक: ४९१ - ९२/१५

दिनांक: ५/०६/१५

ले-आउट प्लान स्वीकृति पत्र

मै० क्रिस्टल बिल्डटैक प्रा० लि०
पंजीकृत कार्यालय 203, कैक्सटन हाउस 2 ई,
एक्सटेन्शन झण्डेवालान नई दिल्ली

विषय:- मै० क्रिस्टल बिल्डटैक प्रा० लि० पंजीकृत कार्यालय 203, कैक्सटन हाउस 2 ई, एक्सटेन्शन झण्डेवालान नई दिल्ली जरिये अधिकृत हस्ताक्षरकर्ता श्री उमेश गुप्ता पुत्र श्री ताराचन्द द्वारा ग्राम बरहेडा तह० तिजारा के ख०न० 359, 360, 361, 451 कुल किता 04 कुल रकबा 73320.13 वर्ग मी० भूमि का आवासीय परियोजनार्थ ले-आउट प्लान स्वीकृति जारी करने बाबत।

उपरोक्त विषयान्तर्गत लेख है कि आवेदक मै० क्रिस्टल बिल्डटैक प्रा० लि० पंजीकृत कार्यालय 203, कैक्सटन हाउस 2 ई, एक्सटेन्शन झण्डेवालान नई दिल्ली जरिये अधिकृत हस्ताक्षरकर्ता श्री उमेश गुप्ता पुत्र श्री ताराचन्द द्वारा ग्राम बरहेडा तह० तिजारा के ख०न० 359, 360, 361, 451 कुल किता 04 कुल रकबा 73320.13 वर्ग मी० भूमि में प्रस्तावित आवासीय योजना ले-आउट प्लान की 25वीं बैठक दिनांक 10.04.2014 के एजेण्डा सं० 08 में रखा जाकर समिति के निर्णय अनुसार उक्त ले-आउट प्लान को अनुमोदित किये जाने का निर्णय लिया। उक्त निर्णय की अनुपालना में ले-आउट प्लान को निम्न शर्तों के साथ स्वीकृति प्रदान की जाती है:-

01. टाउनशिप पॉलिसी 2011, एफोडेबल हाउसिंग पॉलिसी 2009, ग्रेटर भिवाडी भवन विनियम 2013 के प्रावधानों की पालना विकासकर्ता द्वारा सुनिश्चित की जावेगी।
02. टाउनशिप पॉलिसी के प्रावधानों के तहत सम्पूर्ण परियोजना का अधिकतम एफएआर 1.2 से अधिक देय नहीं होगा।
03. प्रार्थी द्वारा 1837.66 वर्ग मी० व्यवसायिक (इन्फॉर्मल) क्षेत्र को फुटकर व्यवसायिक प्रयोजन के रूप में अनुज्ञेय होगा।
04. ले-आउट प्लान में प्रस्तावित आवासीय/व्यवसायिक भूखण्डों में भवन निर्माण कार्य किए जाने से पूर्व प्रचलित भवन विनियमों के प्रावधानों के अनुरूप निर्माण स्वीकृति ली जावेगी, एवं भवन निर्माण स्वीकृत मानचित्रों एवं ग्रेटर भिवाडी भवन विनियम 2013 के अनुसार ही किया जावेगा तथा किसी भी प्रकार का उल्लंघन (डेवियेशन) नहीं किया जायेगा।
05. आवासीय योजनाओं में आन्तरिक विकास यथा जल वितरण, ड्रेनेज, सीवरेज, विद्युत वितरण, सडके, पार्क, टलीफोन लाईन वर्षा जल संग्रहण संरचना, स्नानघर तथा रसोई के अवशिष्ट जल के शुद्धिकरण हेतु रीसाईकिलिंग की व्यवस्था आदि की समस्त जिम्मेदारी विकासकर्ता की होगी।
06. सुविधा क्षेत्र के भूखण्डों का आवंटन न्यास द्वारा नियमानुसार किया जायेगा।
07. विकासकर्ता द्वारा वर्षा जल संग्रहण संरचना एवं इससे संबंधित प्रावधानों की पालना ग्रेटर भिवाडी भवन विनियम 2013 के अनुसार सुनिश्चित की जावे।
08. विकासकर्ता द्वारा तकनीकीविज्ञ के निरीक्षण में योजना के विकास कार्य करवाये जायगे।
09. विकासकर्ता द्वारा आमजन को सूचित करने हेतु योजना में उपयुक्त स्थल पर स्वीकृत ले-आउट प्लान के मानचित्र का बोर्ड लगाया जाना सुनिश्चित किया जावे।
10. आन्तरिक विकास सुनिश्चित किए जाने बाबत विकासकर्ता द्वारा प्रस्तावित योजना में 12.5 प्रतिशत भूखण्ड रहन रखे गये हैं। रहन रखे गये भूखण्डों को ले-आउट प्लान में दर्शाया

- जाकर निर्देशित किया जाता है कि उक्त भूखण्डों का बेचान/आवंटन योजना में विकास कार्य करवाये जाने के पश्चात न्यास से स्वीकृति प्राप्त करने के उपरान्त ही किया जावेगा।
11. योजना की क्रियाविन्ति के समय जल प्रदूषण निवारण एवं नियंत्रण अधिनियम 1974, वायु प्रदूषण निवारण अधिनियम एवं नियंत्रण अधिनियम 1981, पर्यावरण संरक्षण अधिनियम 1986 एवं उक्त अधिनियमों के तहत बने नियमों आदि के सभी संबंधित प्रावधानों की दृढ़ता पूर्वक पालना की जावेगी।
 12. ले-आउट प्लान जारी करने के उपरान्त अन्य शुल्क/ बकाया राशि को न्यास द्वारा मांग की जाने पर विकासकर्ता द्वारा उक्त राशि न्यास कोष में जमा करानी होगी।
 13. ले-आउट प्लान में गलत तथ्यों पर प्राप्त की गई अथवा तथ्यों को छुपाकर प्राप्त की गई स्वीकृति स्वतः ही निरस्त मानी जाएगी एवं ऐसी निर्माण स्वीकृति प्राप्त करने के लिए आवेदनकर्ता को दोषी माना जाएगा।
 14. उक्त स्वीकृति के कारण यदि न्यास को किसी न्यायालय, सक्षम अधिकारी तथा नगर भूमि (अधिकतम सीमा एवं विनियम) अधिनियम के तहत नियुक्त अधिकारी के समक्ष किसी कार्यवाही में कोई भी खर्च, नुकसान, मुआवजा देना पड़े या देने योग्य हो तो प्रार्थी उनकी इस क्षति को पूर्ण करने के लिए बाध्य होगा।
 15. योजना का विकास टाउनशिप पॉलिसी में वर्णित अवधि 03 वर्ष में पूर्ण करना होगा।
 16. योजना ले-आउट में दर्शाये अनुसार EWS/LIG भूखण्डों का निरस्तारण राज्य सरकार की अफॉडेबल हाउसिंग पॉलिसी/दिशानिर्देशों के अनुसार ही किया जावे। इसका निस्तारण राजस्थान टाउनशिप पॉलिसी 2010 के अनुसार नगर सुधार न्यास द्वारा किया जावेगा। अतः इस भूखण्ड की बुकिंग करने का अधिकार आवेदक को नहीं होगा।
 17. मौके की स्थिति के अनुसार भूखण्ड में 11 के.वी. एवं 33 के. वी की विद्युत लाईन गुजर रही है। अतः उक्त 11 के.वी लाईन को स्थानान्तरण किये जाने के अथवा 11 के.वी लाईन के नीचे व उसके दोनों ओर नियमानुसार 1.2 मी० का सुरक्षा कोरिडोर छोडना होगा।
 18. मौके की स्थिति के अनुसार भूखण्ड में 33 के. वी की विद्युत लाईन स्थित है। अतः उक्त 33 के.वी लाईन को स्थानान्तरण किये जाने अथवा 33 के.वी विद्युत लाईन के नीचे व उसके दोनों ओर नियमानुसार सुरक्षा कोरिडोर छोडना होगा।
 19. मौके की स्थिति के अनुसार भूखण्ड में 132 के. वी की विद्युत लाईन स्थित है। अतः उक्त विद्युत लाईन के नीचे व उसके दोनों ओर 13.5 मी० का सुरक्षा कोरिडोर छोडना होगा।
 20. मौके की स्थिति के अनुसार भूखण्ड में 220 के. वी की विद्युत लाईन स्थित है। अतः उक्त 220 के.वी विद्युत लाईन के नीचे व उसके दोनों ओर 22.5 मी० का सुरक्षा कोरिडोर छोडना होगा।

ऊपर वर्णित शर्तों एवं अन्य कोई संबंधित शर्त का पालन नहीं होने पर ले-आउट प्लान को अनुज्ञा रद्द मानी जायेगी।

संलग्न:- ले-आउट प्लान ()

क्रमांक: आयोजना/

प्रतिलिपि:- अधिशाषी अभियन्ता, नगर विकास न्यास, भिवाड़ी को सूचनार्थ एवं आवश्यक कार्यवाही हेतु।

वरि० नगर नियोजक
नगर विकास न्यास, भिवाड़ी

दिनांक:

वरि० नगर नियोजक
नगर विकास न्यास, भिवाड़ी

कार्यालय नगर विकास न्यास भिवाडी

क्रमांक २५५८/१७

दिनांक २०/०५/१७

मै० क्रिस्टल बिल्डटैक प्रा० लि०
203, कैक्सटन हाउस 2 ई,
एक्सटेन्शन झण्डेवालान नई दिल्ली

विषय:- ग्राम बुरहेडा तह० तिजारा के ख०न० 359, 360, 361, 499/451 कुल किता 04 में स्वीकृत ले-आउट प्लान के भूखण्ड सं० जी.एच. 1, 2, 3 क्षेत्रफल 14613.54 वर्ग मी० भूमि का मुख्य मंत्री जन आवास योजना के तहत पुनर्गठन की स्वीकृति बाबत।

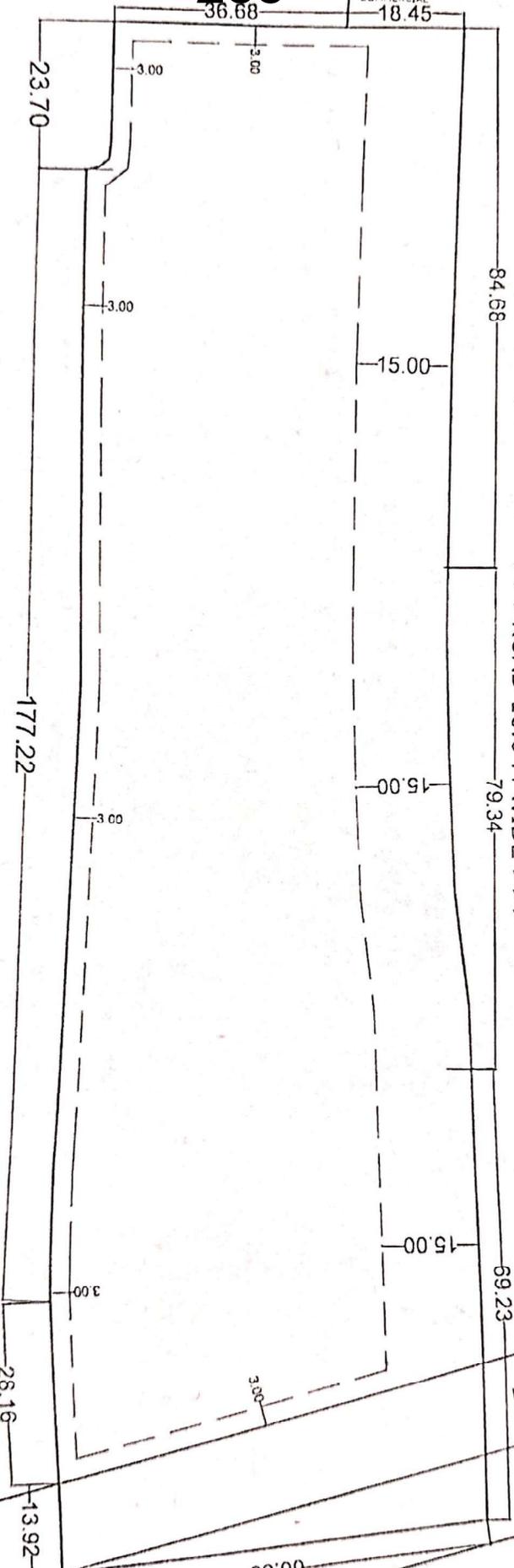
उपरोक्त विषयान्तर्गत लेख है कि आप द्वारा मै० क्रिस्टल बिल्डटैक प्रा० लि० पंजीकृत कार्यालय 203, कैक्सटन हाउस 2 ई, एक्सटेन्शन झण्डेवालान नई दिल्ली जरिये निदेशक श्री रजत सिंघल पुत्र श्री एस.के. सिंघल द्वारा ग्राम बुरहेडा तह० तिजारा के ख०न० 359, 360, 361, 499/451 कुल किता 04 कुल रकबा 7.60 है० भूमि के स्वीकृत ले-आउट प्लान के भूखण्ड सं० जी.एच. 1, 2, 3 क्षेत्रफल 14613.54 वर्ग मी० भूमि मुख्य मंत्री जन आवास योजना के प्रावधान 3ए के तहत परियोजना विकसित करने हेतु पुनर्गठन हेतु आवेदन प्रस्तुत किया है। उक्त भूखण्डों का भवन मानचित्र समिति की 6वीं बैठक दिनांक 05.12.2016 के निर्णय अथवा तीनों भूखण्डों के पूर्व स्वीकृत भवन मानचित्रों को निरस्तीकरण एवं उक्त भूखण्डों के पुनर्गठन कर मुख्यमंत्री जन आवास योजना के तहत पुनर्गठन की स्वीकृत प्रदान की जाती है।

संलग्न:- पुनर्गठित साईट प्लान भूखण्ड सं० जी.एच. 1, 2, 3 की प्रति।


सचिव

नगर विकास न्यास भिवाडी

INFORMAL COMMERCIAL



>>>ROAD 18.0 M WIDE >>>

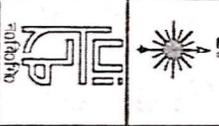
H.T. LINE
132 KV.

98.99
66.86
FACILITY - 1

13.8m Safe
EHV Line
Corridor
13.8m
6m
EOM of Line
27.00
13.50-13.50

PILOT AREA DETAILS:-
 1. GH-2 = 4871.65 SQM
 2. GH-2 = 4825.13 SQM
 3. GH-3 = 4516.76 SQM
 4. RECONSTITUTED PILOT AREA = 14613.54 SQM.
 HEIGHT & ALL BUILDING PARAMETERS SHOULD BE AS PER GREATER BHIVADI BUILDING BYE LAWS 2013.

BUILDING PARAMETERS
 MINIMUM SET BACKS = 15M, 3.0M, 3.0M, 3.0M
 MAXIMUM COVERAGE = 50 %
 OTHER BUILDING PARAMETERS SHOULD BE AS PER CM JAN AWAS YOJANA 2015 AND GREATER BHIVADI BUILDING BYE LAWS-2013



RECONSTITUTED SITE PLAN OF CM'S JAN-AWAS YOJANA (MODEL 3A)
 M/S CRYSTAL BUILDTTECH PVT. LTD
 AT KHASRA NO. 359, 360, 361, 362
 VILLAGE - BURHERA, TEH. TIJARA, DISTT. ALWAR.(RAJ.)

TPA ULT BHIVADI	J.S/WAEN ULT BHIVADI	APD ULT BHIVADI	SEN ULT BHIVADI	SPD ULT BHIVADI	SEE ULT BHIVADI
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URBAN IMPROVEMENT TRUST, BHIVADI

ले-आउट प्लान स्वीकृति पत्र

मै0 क्रिस्टल बिल्डटेक प्रा0 लि0,
जरिये अधिकृत हरताक्षरकर्ता साजिद खान,
पंजीकृत कार्यालय 203, कैक्सटन हाउस 2ई,
एक्सटेंशन झण्डेवाला,
नई दिल्ली।

विषय:- ग्राम बुरहेडा तह0 तिजारा के खसरा नं0 359, 360, 361 एवं 499/451 कुल किता 04 कुल रकबा 76000 वर्ग मी0 भूमि में पूर्व स्वीकृत आवासीय योजना को आवासीय (ग्रुप हाउसिंग) भूखण्ड संख्या जी.एच.-5 क्षेत्रफल 4982.56 वर्ग मी0 का उप-विभाजन कर ले-आउट प्लान अनुमोदन बाबत।

उपरोक्त विषयान्तर्गत लेख है कि ग्राम बुरहेडा तह0 तिजारा हाल तह0 टपुकड़ा के खसरा नं0 359, 360, 361 एवं 499/451 कुल किता 04 कुल रकबा 76000 वर्ग मी0 भूमि में पूर्व स्वीकृत आवासीय योजना के आवासीय (ग्रुप हाउसिंग) भूखण्ड संख्या जी.एच.-5 (क्षेत्रफल 4982.56 वर्ग मी0) की लाजडीड मै0 क्रिस्टल बिल्डटेक प्रा0 लि0 पंजीकृत कार्यालय 203, कैक्सटन हाउस 2ई, एक्सटेंशन झण्डेवाला, नई दिल्ली जरिये अधिकृत हरताक्षरकर्ता श्री उमेश गुप्ता पुत्र श्री ताराचन्द के नाम जारी की गई थी। उक्त भूखण्ड के उप-विभाजन हेतु आवेदन किये जाने पर ले-आउट प्लान अनुमोदन हेतु बीडा स्तरीय ले-आउट प्लान समिति की 40वीं बैठक दिनांक 03.07.2025 के (एजेण्डा 04) में रखा जाकर समिति के निर्णयानुसार ग्रुप हाउसिंग भूखण्ड जी.एच.-5 क्षेत्रफल (4982.56 वर्ग मी0) का छोटे भूखण्डों के रूप में उप-विभाजन किया जाकर मूल योजना के उपयोगों से सम्बन्धित क्षेत्रफल एवं प्रतिशत का तकनीकी विश्लेषण राजस्थान टाउनशिप पॉलिसी-2010 के प्रावधानों के अनुरूप होने के क्रम में ले-आउट प्लान अनुमोदित किया गया। उक्त निर्णय की अनुपालना में ले-आउट प्लान निम्न शर्तों के साथ जारी किया जाता है:-

1. प्रश्नगत योजना क्षेत्र में टाउनशिप पॉलिसी-2010 एवं नेशनल विल्डिंग कोड के प्रावधानों के तहत आवश्यकता अनुसार सुविधायें यथा रेन वाटर हार्वेस्टिंग, ट्रांसफॉर्मर, पावर सप्लाय, ड्रेनेज, सीवरेज, वाटर सप्लाय एवं वाटर टैंक, वृक्षारोपण आदि का प्रावधान सम्बन्धित विषय विशेषज्ञ के मार्गदर्शन में प्रदान किया जाना आवश्यक होगा।
2. राजस्थान टाउनशिप पॉलिसी-2010 के प्रावधान अनुसार विकासकर्ता द्वारा आन्तरिक विकास कार्य पूर्ण करने तक विक्रय योग्य क्षेत्रफल के 12.50 प्रतिशत क्षेत्र के समतुल्य भूखण्डों (भू-खण्ड संख्या 318, 322, 323 एवं 324 कुल क्षेत्रफल 355.95 वर्ग मी0) को योजना मानचित्र में दर्शाये अनुसार बीडा के पक्ष में रहन रखा जाना होगा। उक्त भूखण्डों का बेचान/आवंटन/बुकिंग योजना में विकास कार्य करवाये जाने के पश्चात बीडा से स्वीकृति प्राप्त करने के उपरांत ही किया जावेगा।
3. राजस्थान टाउनशिप पॉलिसी-2010 के प्रावधान 12 एवं तालिका-सी के अनुसार परियोजना स्वीकृति जारी होने की दिनांक से 6 माह के भीतर विकास कार्य प्रारम्भ किया जाना होगा तथा जारी दिनांक से 18 माह की समयावधि के भीतर पूर्ण किया जाना होगा।
4. राजस्थान टाउनशिप पॉलिसी 2010, प्रचलित भवन विनियम एवं संबंधित परिपत्रों के प्रावधानों की पालना विकासकर्ता द्वारा सुनिश्चित की जावेगी।
5. ले-आउट प्लान में प्रस्तावित भूखण्डों में भवन निर्माण कार्य किए जाने से पूर्व भवन विनियमों के प्रावधानों के अनुरूप निर्माण स्वीकृति ली जावेगी, एवं भवन निर्माण स्वीकृत मानचित्रों एवं प्रचलित भवन विनियमों के अनुसार हो किया जावेगा तथा किसी भी प्रकार का उल्लंघन नहीं किया जावेगा।
6. योजना में समस्त आन्तरिक विकास कार्य यथा ड्रेनेज, पानी, विद्युत, गैस, जल संचयन एवं सुविधाओं का विकास विकासकर्ता को टाउनशिप नीति एवं राज्य सरकार द्वारा निर्धारित शर्तों के प्रावधानों के मापदण्डों के तहत सुनिश्चित करना होगा।
7. विकासकर्ता द्वारा तकनीकीविज्ञ के निरीक्षण में योजना के प्रावधानों का पालना किया जावेगा।

Signature valid

Digitally signed by Xatul Prakash
Designation: Chief Executive Officer
Date: 2025.09.12 19:45:21 IST
Reason: Approved



8. विकासकर्ता द्वारा आमजन को सूचित करने हेतु योजना में उपयुक्त स्थल पर स्वीकृत ले-आउट प्लान के मानचित्र का बोर्ड लगाया जाना सुनिश्चित किया जावे।
9. योजना के क्रियान्वयन के समय जल प्रदूषण निवारण एवं नियंत्रण अधिनियम, 1974, वायु प्रदूषण निवारण एवं नियंत्रण अधिनियम, 1986, पर्यावरण (संरक्षण) अधिनियम, 1986 एवं उक्त अधिनियमों के तहत बने विभागों आदि के सभी संबंधित प्रावधानों की दृढ़ता पूर्वक विकासकर्ता द्वारा पालना की जावेगी।
10. सभी निर्माण एवं तोड़फोड़ सम्बन्धी गतिविधियों (C&D Activities) हेतु सीवरेज ट्रीटमेंट प्लान्ट द्वारा उपचारित जल का उपयोग किया जावेगा।
11. ले-आउट प्लान जारी करने उपरांत अन्य शुल्क/बकाया राशि की बीडा द्वारा मांग की जाने पर विकासकर्ता द्वारा उक्त राशि बीडा कोष में जमा करानी होगी।
12. ले-आउट प्लान में गलत तथ्यों पर प्राप्त की गई अथवा तथ्यों को छुपाकर प्राप्त की गई स्वीकृति स्वतः ही निरस्त मानी जावेगी एवं ऐसी निर्माण स्वीकृति प्राप्त करने के लिए आवेदनकर्ता को दोषी माना जावेगा।
13. उक्त स्वीकृति के कारण यदि बीडा को किराी न्यायालय, सक्षम अधिकारी तथा नगर भूमि अधिनियम के तहत नियुक्त अधिकारी के सक्षम किसी कार्यवाही में कोई भी खर्च नुकसान, मुआवजा देना पड़े या देने योग्य हो तो प्रार्थी उनकी इस क्षति को पूर्ण करने के लिए वाध्य होगा।
उपरोक्त वर्णित शर्तों की अवहेलना होने की स्थिति में ले-आउट प्लान अनुज्ञा स्वतः ही रद्द मानी जावेगी।

संलग्न:- अनुमोदित ले-आउट प्लान

मुख्य कार्यकारी अधिकारी
बीडा, भिवाड़ी

क्रमांक:- बीडा/आयो./2025/07753/

दिनांक:-

प्रतिलिपि :- निम्न को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. प्रभारी अधिकारी, नियमन, बीडा, भिवाड़ी
2. अधीक्षण अभियन्ता, बीडा, भिवाड़ी
3. रक्षित पत्रावली।

मुख्य कार्यकारी अधिकारी
बीडा, भिवाड़ी

Signature valid

Digitally signed by Atul Prakash
Designation: Chief Executive Officer
Date: 2025.09.12 19:45:21 IST
Reason: Approved



201 CRYSTAL BUILDTECH PVT. LTD.

Regd Office : Office No 35, Krish City Centre, Tapukara, Alwar, Tizara,
Rajasthan, India, 301707

Mktg. Office : First Floor, Plot No. 82, Sector - 44, Gurugram - 122003, Haryana

Ph. : 9560714446, 9560714447

E-mail : Info@krishgroup.org

Website : www.krishgroup.org

CIN : U45201RJ2010PTC078279

Plantation Detail At krish Seasons Village Bureda ,Tapukara, Distt. Khairthal-Tijara

To,

The Joint NGT Committee

Bhiwadi

Sub: Submission in regard to area under plantation

Sir,

The Details sought by your committee regarding plantation are as under:

1. Total Plot Area (Net)- 73320.13 sq mtr
2. Area required under Plantation/ Greening (as per EC)- 7910.33 Sq. Mtr.
3. As on date Green Area- 8216 Sq. Mtr.
4. Approximate number of Trees- 905 and approximate Haje trees 30000.
5. Major Species Planted by us in the premises - vasikotony, pilkhan, alstoniya, scalepam, sycaspam, champa ,duble chandani, papadi, bottelpam.

Sir,

it is submitted that , we are vigilant towards development of green area and constant efforts are made not only to increase the green area but also to maintain the same.

Thanking You
Crystal Buildtech Pvt. Ltd.

[Signature]
Authorised Signatory
For Krish Seasons (Private) Crystal Buildtech Pvt Ltd.)

Photographs taken during the Visit





